

Joint Committee Inspection Report

In Matter of

Original Application No.157/2023

(Kishan Lal Vs. Madhya Pradesh Pollution Control Board &Ors.)

In Compliance of

**Hon`ble National Green Tribunal (CZ) Bhopal
Order dated 03rd November, 2023**

Date of Inspection: 08th December 2023

Location: Badwah, Distt.Kharguan(MP)

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Joint Committee Inspection Report in the Matter of O.A. No. 157/2023
(Kishan Lal Vs. Madhya Pradesh Pollution Control Board &Ors.) in
compliance of Order issued by Hon'ble NGT, Central Bench Bhopal
dated 03/11/2023

Hon'ble NGT (CZ), Bhopal vide its order dated 03rdNovember, 2023 in OA no. 157/2023(Kishan Lal Vs. Madhya Pradesh Pollution Control Board &Ors.) directed as under vide para 1, 9 and 10 :-

1. *The issue raised in this application is discharge of industrial waste water by M/s Agarwal Distilleries Pvt. Ltd. into the Padali river a tributary to choral river which is a tributary of the Narmada River of Central India. Moreover, it's pertinent to highlight that the Padali River runs parallel to a protected forest reserve.*
- 9 *We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-*
 - i. *One representative from Central Pollution Control Board, (M.P.).*
 - ii. *One representative from MoEF&CC*
 - iii. *Divisional Forest Officer, Khargone (M.P.)*
 - iv. *One representative from Madhya Pradesh Pollution Control Board*
10. *The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*

The Committee was directed to visit the place and submit the factual and action taken report within six weeks to the Hon'ble Tribunal. The joint committee constituted comprised of following officers:

1. Shri Anurag Tiwari, Divisional Forest Officer, Badwah, District-Khargone (M.P.)
2. Dr. H.V.C. Chary, Scientist-E/Addl. Director, MoEF&CC, R.O. Bhopal
3. Shri S.N. Dwivedi, Regional Officer, M.P. Pollution Control Board, Indore

4. Dr. Anoop Chaturvedi, Scientist 'B', Regional Directorate, Central Pollution Control Board Bhopal

In addition to the above other officials present during the inspection were Shri Atul Kotiya, Scientist, MPPCB Indore & Shri Ankit Baghel, District Environment Officer, MPPCB, Khandwa. During the site visit, the joint committee also interacted with the officials of M/s Agarwal Distilleries Pvt. Ltd. including Shri Karan Bhatia of M/s Agarwal Distilleries Pvt. Ltd.

In compliance of the above directions, the joint committee visited the areas under question in Badwah District of Khargone on 08th December, 2023 to assess the factual status of allegations made in the Petition, with specific reference to compliance status of Zero Liquid Discharge (ZLD), status of ambient air quality and emission through online system, river water quality, ground water quality and drains etc.

At the time of visit, the Unit was operational with full production capacity and producing alcohol by grain. To verify the facts as well as to understand the extent of environmental contamination, the committee also visited the nearby villages which are mentioned in the order dated 03.11.2023. To correlate the visual observations, samples of river and ground water have been collected. Besides this, stack emission monitoring, ambient air quality monitoring of prominent parameters were also carried out.

For better coordination in the investigation, Applicant Shri Kisan Lal was contacted on his mobile number (Mob. 9165758935) two days before as well as on the day of inspection with a request to accompany the Joint committee and show the locations and points of violations as mentioned in the Petition. However, neither he nor his representative was present at the spot during the committee visit.

(A) Brief details of the industry :

1. M/s Agrawal Distillery (Pvt.) Ltd is located at Village-Sabalpur, District-Khargone (M.P.) and was commissioned in 1991. Earlier the unit was producing rectified spirit from molasses which is comparatively more polluting process as compared to grain based distillery.

2. The unit has stopped the production from molasses since 14/08/2022 and it was observed that the plant and machinery has been completely dismantled (except the old boiler which is preserved for future use) and there was no plant and machinery found in existence to produce rectified spirit based on molasses and therefore, at the time of visit no production from molasses is anticipated. Certificate from Excise Department is enclosed as **Annexure-1**.
3. The industry has installed new plant of 40 KLD capacity to manufacture rectified spirit by grain in 2022 and the same was commissioned in July 2022. As per records of the Excise Department, industry has started production from grain based plant from 01/09/2022 (**Annexure-2**). Presently the unit is under operation to manufacture rectified spirit/ENA by grain and bottling of IMFL/Country liquor (CL).
4. Location Map showing site of old dismantled plant (molasses based) and new plant (grain based), Padali River, water pond/lagoon within premises and site of the old dismantled lagoons is enclosed as **Annexure-3**.
5. The industry had obtained Environmental Clearance (EC) from MP-SEIAA and Consent to operate (CTO) under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 was obtained from MPPCB for production of Rectified Spirit/ENA and bottling of IMFL/CL. The CTO is valid upto 30/06/2027 for capacity 13200 KL/Year (40 KLD). The unit have also valid authorization under Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016. The copy of Consolidated Consent and Authorization (CCA) is enclosed as **Annexure-4**.
6. Source of water for industry is bore wells. 03 bore wells were seen installed, out of which 01 is operational. The unit has obtained CGWA NOC for 475 KLD ground water extraction.
7. Water consumption is in manufacturing process, boiler feed, cooling water, floor washing and domestic purposes. Water balance chart is enclosed as **Annexure-5**. As per water balance, fresh water consumption is 238 KLD and recycled water consumption is 190 KLD.

8. Wastewater generated from the industry is from manufacturing process as spent wash, spent lees, condensate wastewater and utility wastewater as boiler blowdown, cooling tower blow down, RO reject, floor wash etc.
9. During manufacturing process of ENA (Extra Neutral Alcohol), Spent lees and spent wash are generated as wastewater. Spent lees is directly reused for liquefaction of the grain (raw material) and spent wash is treated with decanter. Industry has installed 02 nos. of decanter for separation of solids from spent wash. Solids from spent wash are separated as wet cake and remaining portion of liquid is called thin slop. Approx 153 KLD thin slop is generated. The thin slop is concentrated in Multi Effect Evaporators (MEE). The industry has MEE (04 effect). Concentrate received from MEE is mixed with wet cake (received from decanters) which is called DWGS (Distillers Wet Grains Soluble). DWGS is dried in dryer to get DDGS (Dried Distillers Grain Solids). The industry has dryer to manufacture DDGS (approx 40 Ton Per day).
10. During evaporation of slop in MEE, condensate water is generated as wastewater, which is partially reused in liquefaction process and remaining is treated in effluent treatment plant i.e. CPU (Condensate Polishing Unit). Approx 180 KLD condensate is generated, out of which approx 120 KLD is treated in ETP (CPU) and remaining 60 KLD condensate is directly reused for liquefaction.
11. Other utility wastewater is generated as boiler blow down, cooling tower blow down and RO reject. Utility wastewater is also treated in Condensate Polishing Unit (CPU). Approx 200 KLD wastewater (inclusive of condensate wastewater) is treated in CPU. Treated effluent approx. 190 KLD is received, which is reused in cooling tower as recycled water. Complete wastewater is reused within premises and zero liquid discharge (ZLD) conditions are being maintained.
12. The industry has effluent treatment plant (CPU) of 450 KLD capacity, comprising of equalization tank, tube settler-I, buffer tank, UASB reactor, aeration tank, secondary clarifier, flash mixer, flocculator, tube settler-II, dual media filter, ultra filtration. Flow chart of ETP/CPU is enclosed as **Annexure-6**.

13. Industry has coal-based boiler of 20 TPH capacity with ESP (03 field) attached as air pollution control measure. Online emission monitoring system has been found installed. Stack height is 62 meters, pneumatic ash handling system with ash silo with bag filter has also been found installed and operating. Boiler ash is being sold to local brick manufacturers.
14. The unit has also installed 02 PTZ cameras at milling area and at boiler section and the access to the camera was provided to MPPCB to monitor the status remotely on round the clock basis.
15. The unit has provided all the networking drains for collection of waste water from different sections, however separate storm water drains with guard pond facility for collection and treatment of storm water has not been provided so far.

(B) Issues Raised by Applicants through the Petition are summarized as below:

1. The unit discharging untreated water in River Padali continuously and adversely affecting the water body.
2. The unit discharging waste chemicals leading to cause of environmental pollution in the area.
3. Due to discharge of untreated water, ground water quality deteriorated and soil also become unfertile.
4. Other substantial issues i.e. illicitly drawing of ground water.
5. Authorities has not taken stringent action on complaints made by nearby village residents against the industry for discharge of chemical waste residues on dated 26/08/2022.

(C) Observations during inspection: The committee made the following observations during site visit on the above mentioned issues:-

Issue No. 01: The unit discharging untreated water in river Padali continuously and adversely affecting the water body.

1. Industry was found fully operational on the inspection day.
2. Effluent treatment plant/CPU and air pollution control measures were found functional at the time of site visit. The MEE and the dryer were

found operational. To assess the status of the discharge of untreated water into Padali River, which is flowing adjacent to the industry, the committee has visited the lowest point of the plant periphery and no effluent/chemical waste discharge from the plant premises to Padali River was found and the unit was seen maintaining the Zero Liquid Discharge condition.

- To assess the water quality of the River, water samples of River at upstream and downstream of the industry were collected by the joint committee. Analysis report related to the water quality is enclosed as **Annexure-7**. As per analysis report, water quality of Padali River at upstream and downstream are as follows:

River Water Analysis

S. No.	Parameters	Unit	Upstream (behind the industry)	Downstream (approx 50 meter D/W)	Permissible Limit
1	Appearance		Slight Turbid	Slight Turbid	
2	Colour	Pt.Co.Sc.	10	10	-
3	pH		7.97	7.4	6.5 to 8.5
4	Chloride as Cl ⁻	mg/l	116	120	250
5	Dissolved Oxygen	mg/l	7.6	7.8	--
6	Total Solids	mg/l	446	480	--
7	Suspended Solids	mg/l	10	18	--
8	Total Dissolved Solids (TDS)	mg/l	436	462	500
9	B.O.D.(3 Days 27 ⁰ C)	mg/l	1.2	1.8	--
10	Chemical Oxygen Demand	mg/l	20.74	39.52	--
11	Potassium as K	mg/l	1.6	1.54	--

Bases on the above analysis values of River Padali, it can be concluded that the pH, Cl and TDS values are well within the limit with respect to standards prescribed for surface water bodies as IS :2296-1982.

4. The unit has also one pacca pond/lagoon for storage of rain water within the plant premises. Water was found stored in the pond and sample has been collected to assess quality of the stored water. Analysis report of the stored water in the pond is enclosed as **Annexure-8**. As per analysis report, main parameters of water quality of stored water in the pond are as follows:

Analysis report of stored water in pacca pond/lagoon within factory premises

S. No.	Parameters	Unit	Result
1	Appearance		Slight Turbid
2	Colour	Pt.Co.Sc.	10
3	pH	pH Units	7.67
4	Chloride as Cl⁻	mg/l	124
5	Total Solids	mg/l	702
6	Suspended Solids	mg/l	24
7	Total Dissolved Solids (TDS)	mg/l	678
8	Bio Chemical Oxygen Demand (BOD) 3 Days 27⁰C	mg/l	2.0
9	Chemical Oxygen Demand (COD)	mg/l	41.49

On the basis of above analysis values of stored water, it can be concluded that TDS, BOD and COD values are normal and no discharge of wastewater in the pond was anticipated.

Issue No 02-The unit discharging waste chemicals leading to cause of environmental pollution in the area.

1. The industry has provided requisite Air and Water pollution control measures for the new grain-based plant, which is under operation at the time of visit. There is no discharge outside factory premises as whole quantity of wastewater and spent wash is treated and reused within the plant premises. The area around the industry has been visited and no discharge of chemical waste was observed.
2. To control emission from stack, the unit has provided three field ESP

attached with stack. Industry has provided Online Continuous Emission Monitoring System (OCEMS) in boiler stack for continuous monitoring of Particulate Matter.

3. The stack emission is point source of air pollution. At the time of visit, boiler was found operational and stack emission has been monitored. The details of the monitored stack and emission results are as follows:

S.No	Stack Emission Monitoring Location	Control Equipment	Particulate Matter (PM) (mg/Nm ³)
01	Boiler Stack	ESP	46.95
Emission standards as per consent of MPPCB.			50

The air monitoring has been conducted to measure ambient air quality within factory premises and results are found as follows:

S.No.	Parameters	Unit	Prescribed standards	Air quality near RO Plant	Air quality near ETP area
1	Respirable Suspended Particulate Matter (RSPM)	µg/M ³	100	76.3	85.03
2	Sulphur dioxide (SO ₂)	µg/M ³	80	9.86	10.46
3	Nitrogen Oxides (NOx)	µg/M ³	80	20	21.9

As mentioned above, emission from stack and ambient air quality at factory premises are well within prescribed standards. Analysis report is enclosed as **Annexure-09**.

4. As per the guideline of CPCB, the unit has installed Online Continuous Emission Monitoring System (OCEMS) in the stack of boiler to monitor PM emission round the clock.
5. Perusal of the analysis reports related to air quality, stack monitoring and

water quality reveals that all the monitored parameters are well within the stipulated standards. Moreover, no chemical waste discharge to the environment was also observed from the plant premises.

Issue No. 03-Due to discharge of untreated water ground water quality deteriorated and soil also become unfertile:

The petitioner alleged that the ground water became unfit for drinking purpose in nearby villages i.e. Rankulla, Jagatpura, Londi bee due to illegal discharge of waste water. During the site visit, to ascertain the ground water quality status, ground water samples were collected from various locations/dugwells located in various villages surrounding the plant and details of sampling locations are as follows:

- Village-Rankulla
- Village-Jagatpura
- Dugwell of Gajraj Singh More at Village-Londi bee
- Govt. dug well at Village-Londi bee
- Factory premises of M/s Agrawal Distilleries Pvt. Ltd.

Google Location Map showing Kharbadiya nallah, dug well of Mahesh Sardar, dug wells at Londi Bee and Ramkulla, area of ferti-irrigation at Ramkulla, pond at Ramkulla etc. is enclosed as **Annexure-10**.

Detailed summary of the analysis reports related to ground water monitoring is presented below:

Ground Water Analysis

S. No.	Parameters	Unit	Open dug well of Gagraj Singh More, Village-Londi Bee	Govt. Open Dug Well near road Londi Bee.	Open Dug Well of Shri Tantiya Ojha Ramkula	Tube Well of Jagatpura	Bore Well water within factory premises of Agrawal Distillery Pvt. Ltd.	Indian Standard for Drinking Water Specification (Second Revision) IS 10500 : 2012	
								Requirement (Acceptable Limit)	Permissible in the Absence of Alternate Source
1	Colour	Pt-Co Scale	5	5	5	5	5	5	15
2	Total Solids	mg/L	588	628	489	448	542	--	--

3	Total Dissolved Solids	mg/L	578	616	480	438	534	500	2000
4	Suspended Solids	mg/L	10	12	9	10	08	--	--
5	Chloride as Cl	mg/L	130	220	78	46	50	250	1000
6	Total Hardness as CaCO ₃	mg/L	344	356	250	256	396	200	600
7	calcium as (Ca)	mg/L	180	276	136	152	292	75	200
8	Magnesium as (Mg)	mg/L	164	80	114	104	104	30	100
9	Potassium as K	mg/L	1.96	0.9	1.86	1.8	1.08	--	--
10	Chemical Oxygen Demand	mg/L	12	11	20	13	10	--	--
11	B.O.D. (3 Days 27 ⁰ C)	mg/L	0.8	1.2	0.5	0.3	0.8	--	--

Following observations were noted from the analysis results of groundwater samples collected from different locations:

- As per the above analysis report, water quality of dug wells at Village Ramkulla, Londi bee and bore well of Jagatpura were found within stipulated standard as per IS 10500:2012.
- Government dug well located near road at Village-Londi bee is not being used for drinking purpose, it is used for irrigation purpose. During visit, a huge quantity of debris, leaves etc. were observed in this dug well, which deteriorated the water quality.
- Another dug well at Village-Londi bee is being used for drinking purpose and water quality is found within standard as per IS 10500:2012.
- Water quality of bore well at Jagatpura is also suitable for drinking. As per the analysis report, there is no significant impact in the ground water of nearby area due to the industry.

- Water quality of bore well within premises of the industry is also within prescribed standards and it is being used by the industry for industrial and domestic purpose.

In addition to the above ground water sampling, the joint committee undertook water sampling from various other locations, the details of which are as follows:

- The industry has approx 150 Acre of land in Village- Ramkulla where earlier treated effluent was used for ferti-irrigation for long period before 10 years back. A kaccha pond like structure was found in existence, in which small quantity of rain water was found accumulated and is reused for irrigation. Sample of water stored in the pond was collected. Analysis report is enclosed as **Annexure-11**. As per the analysis report water was slightly colored, which may be attributed to the melanoidin component in the spent wash which was earlier used for ferti-irrigation. Currently, it was noted that the said pond water is being used for irrigation purpose only.
- The industry was earlier having storage lagoons at Village-Kadawaliya approx 500-700 meters away from industry, which have been now completely dismantled, however rain water was seen accumulated in depressions of the dismantled site and water sample was collected by the joint committee to ascertain the quality. Analysis report is enclosed as **Annexure-12**. As per analysis report, slight brownish color was observed due to earlier storage of distillery wastewater on land and other parameters were found normal.
- Kharbadiya nallah originates from natural talab on hill top at Ramkulla Village and flows down and meets to Choral River after approx 3-4 kilometers. Rain water flows in Kharbadiya nallah from the area used for ferti-irrigation long back. Seepage water from the area joins to Kharbadiya nallah. Water sample of Kharbadiya nallah was collected during visit and analysis report is enclosed as **Annexure-14**. As per the analysis report, the nallah water was found normal.
- Seepage water from the area earlier used for ferti-irrigation was observed mixing in Kharbadiya Nallah at Ramkulla Village. Water sample of the seepage water was collected prior to mixing point in Kharbadiya nallah and analysis report is enclosed as **Annexure-15**. As per the analysis report, the seepage water contains slight brownish color with clear appearance, however other parameters were found normal. Water quality of Kharbadiya Nallah is also normal and after meeting seepage drain water into Kharbadiya Nallah and hence no significant effect was

observed.

- There is a dug well of Shri Mahesh Sardar, located adjacent to Kharbadiya nallah. Water sample of the dug well was collected and analysis report is enclosed as **Annexure-16**. Water in dug well was observed slightly brown and not suitable for drinking, thus except color other parameters were found normal. The dug well contains plant leaves and debris and much quantity of solids, which requires cleaning of the dug well. The water of this dug well is being used for irrigation purpose only. Drinking water is being supplied by the industry as per the certificate submitted by Sarpanch Gram Panchayat Londi bee, copy of the certificate is enclosed as **Annexure-17**. The industry has kept a syntex water tank of approx 1000 liters near house of Shri Mahesh Sardar and water in the tank is filled time to time via tanker.
- Other houses are approx 500 meter away from Kharbadiya nallah and sample of another dug well of Shri Tanya Ojha was also collected, water quality of the well was found normal. As per the report ground water quality of Village-Ramkulla is normal.
- Besides above-mentioned water sampling undertaken by the joint committee, MPPCB under National Water Monitoring Program (NWMP) collects water sample on monthly basis from Narmada River at Mortakka, District-Khargone, which is located downstream side of the unit at distance of about 10 kilometer. Padali River joins Choral River and Choral River joins Narmada River at upstream of Mortakka. Compiled analysis report of the Narmada River for last 01 year is enclosed as **Annexure-18**. Water quality of Choral River is also tested time to time, analysis report of Choral River water during last year is enclosed as **Annexure-19**. As per the above compiled analysis reports, no significant effect in water quality of River Narmada & Choral were observed. Water quality of Narmada River is under category-A as per IS:2296:1982.
- As mentioned by the Applicant, the quality and quantity of agriculture crop production has been affected due to pollution. To verify the facts, report from the Deputy Director, Agriculture Department Khargone has been obtained, which is enclosed as **Annexure-20**, which may be perused.

Issue No 04- Other substantial issues i.e. illicitly drawing of ground water:

As informed by the unit representative, the unit have three borewells for extraction of ground water however most of the water requirement is being fulfilled through water recycling. The unit also reduced its water requirement through condensate water recycling. Perusal of the water consumption log

book records reveal that the unit consumed about 238 KLD fresh water and about 190 KLD recycled water. As per the records furnished during the site visit, it was noted that the unit has obtained permission from CGWA, Bhopal for withdrawal of 475 KLD ground water on dated 29.4.2022, which is valid up to dated 28.04.2025. Copy of the NOC from CGWA is enclosed as **Annexure-21**. Hence the allegation made in the Petition regarding illicitly drawing of ground water is found false.

Issue no. 5 - Authorities have not taken stringent action on complaints made by nearby village residents against the industry for discharge of chemical waste residues on dated 26/08/2022:

The Applicant alleged that no action has been taken on the complaint submitted by Smt. Jyoti Hukum Thakre, Member of Janpad Panchayat Barwaha by the Regional Officer, M.P. Pollution Control Board and the enquiry conducted by the Regional Officer, appears half-hearted and seems to serve purpose of shielding the unlawful and illicit activities of M/s Agrawal Distilleries. In this regard it is pertinent to mentioned here that the Regional Officer, M.P. Pollution Control Board Indore has taken immediate action by issuing notices to the industry and instructed to stop any discharge into Padali River and verified the action taken by the industry time to time. Details of action taken on the complaint is as follows:

1. A Complaint was received from Smt. Jyoti Hukum Thakre, Member Janpad Panchayat Barwaha on 09/09/2022 at MPPCB Regional Office, Indore, regarding discharge of effluent and death of fishes in Padali River due to discharge of wastewater from the industry. Copy of complaint is enclosed as **Annexure-22**.
2. Immediate action on the complaint was taken and site inspection was conducted on 15/09/2022. During inspection, heavy rain was there on the day and wastewater along with rain water was found discharging in the River but there was no symptoms of death of fishes was observed. During inspection, the industry representative was given standing instructions to stop any discharge into the River.
3. The industry has been again inspected on 24/09/2022 to verify the status of discharge into the River. The inspection Report is enclosed as **Annexure-23**. During inspection, no discharge of effluent into the River

was observed and wastewater treatment facilities like CPU/ETP, MEE etc. were found under operation.

4. Complainant has mentioned regarding disposal of wastewater via tankers from industry out of their premises but no discharge of wastewater via tankers was observed as distillation plant based on molasses was completely closed and the plant based on grain was found operating, which was having complete ETP, MEE etc. for treatment and disposal of wastewater.
5. Notices to the industry were sent vide letter no. 2429 dated 23/09/2022 & letter no. 2531 dated 29/09/2022, letter no. 2840 dated 28/10/2022 and letter no. 1946 dated 31/05/2023. Copies of the notices are enclosed as **Annexure-24, 25, 26& 27** for kind perusal.
6. Inspection of the industry has been conducted from time to time to verify the discharge status and compliance of zero liquid discharge (ZLD) conditions outside premises. Inspection were conducted on dated 22/10/2022 & 30/11/2022 also and no discharge into the River were found. Copies of the inspections reports are enclosed as **Annexure-28 & 29** for kind perusal.
7. Industry was inspected on 29/09/2023 to verify the complaint submitted by the villagers of Jagatpura on dated 14/07/2023. Inspection report is enclosed as **Annexure-30**. During inspection, panchnama was prepared in presence of villagers/complainant Shri Umer Singh Chouhan and others. In panchnama it has mentioned that there was no discharge from the industry and no wastewater was found discharging into River.
8. Industry has submitted replies vide their letter dated 28/09/2022, 02/12/2022, 06/06/2023, 01/07/2023 and informed regarding compliance of consent conditions and no discharge of effluent outside premises. The industry has also informed that some complainants had taken back their complaints, which may be observed in letter dated 06/06/2023. Copy of above letters are enclosed as **Annexure 31, 32, 33 & 34** for kind perusal.
9. The Regional Officer, MPPCB Indore has taken action against the industry for the violation during period from 27/08/2022 to 23/09/2022, due to accidental discharge of molasses and wastewater into Padali River on dated 27/08/2022 & 15/09/2022 and imposed Environmental Compensation of Rs. 8,10,000/-, Copy of the direction letter no. 4637 dated 20/12/2023 issued in this regard is enclosed as **Annexure-35** for kind perusal.
10. The industry has deposited Rs. 8,10,000/- as Environmental Compensation on dated 21/12/2023. Copy of the letter submitted by the

industry along with receipt is enclosed as **Annexure-36** for kind perusal.

11. Discharge due to heavy rains was observed on 15/09/2023 for which action has been taken against the industry. Many inspections after 15/09/2023 were conducted time to time as mentioned above in para no. 3 to 7 and no discharge were found. Hence allegation of complainant/Applicant regarding continuously discharging of wastewater into Padali River is baseless.
12. A news was published in local newspaper regarding discharge of waste water caused by M/s Agrawal Distillery Pvt Ltd Badwah, taking cognizance in the matter Sub-Divisional Officer, Badwah Forest division made a preliminary investigation on next day (27.8.2022) of the incident and based on the investigation and field evidences, registered a case on 30.08.2022 under forest crime number 378/17 under Section 26(1)(i) of Indian Forest Act 1927. Upon completion of investigation charge-sheet was filed by the Range Officer, Badwah Forest Division on 11.12.2023 before the Court of Judicial Magistrate First Class, Badwah District Khargone. The Court imposed fine of Rs 3000/- which has been deposited by the unit vide challan no. 051/9999999/0070/12/23/013922 dated 11/12/2023. Copy of the challan is enclosed as **Annexure-37** for kind perusal.

Other observations of the committee:

1. It was observed that the RCC work of internal roads was completed in all the main areas (i.e., where the heavy vehicles used to move) to control fugitive emission.
2. The unit has installed the ESP at 20 TPH Boiler and also installed the permanent type water sprinkling system at Ash storage area and coal storage area. The Ash generated from boiler is being sold to local brick manufactures or use in filling in low lying area.
3. The ash generated from power plant is being sold to local brick manufactures and used in filling in low lying area inside the premises.
4. The unit has taken several steps to control the fugitive emissions i.e. the dust extraction system (bag filters) has been provided at coal transfer

point, coal circuits and at crushing area, however improvement is required.

5. The unit has provided covered conveyer system and also provided fix type water sprinklers at conveyor belt and all sprinklers were found operational during visit.
6. The unit has provided pucca internal road and fix and moving type water sprinkling system at main areas i.e. Near coal unloading area, MEE area, Milling area, boiler area and bottling area.

Conclusion:

1. On the basis of present inspection, it was observed that the existing and operational grain based distillery unit is maintaining Zero Liquid Discharge status through installation of MEE and Dryer and no waste water was found discharging outside premises during visit, which is the main contention of the Petition.
2. To control the emission from the stack, the unit has provided ESP. The manual monitoring values as well as OCEMS data were also found within the limit as given in consent.
3. The unit has installed OCEMS system to monitor emission on real time basis and also installed PTZ cameras at two locations to observed live activity remotely and all data transmitted on MPPCB portal.
4. It is pertinent to mention that the District Administration Khargone and MPPCB have already taken-up the issues mentioned in the Petition. Regional Officer Indore has taken action against the unit by imposing Environmental Compensation of Rs. 8,10,000/-, which has been already deposited by the industry. The Environmental Compensation levied due to accidental discharge of molasses residues from fermenter on dated 27/08/2022. Action by Forest Department has also been taken and case was registered and penalty has been imposed by the Court.
5. The industry has been issued consent and environmental clearance with conditions and therefore Committee recommends that industry should be directed for strict compliance of the conditions stipulated therein.

Recommendations:

1. The unit should install one additional PTZ camera at back side of the unit to monitor the discharge at the lowest point of the factory premises and provide its connectivity to MPPCB.
2. To control fugitive emission from coal stockyard and crusher intake point, sufficient suction chutes at crusher and water sprinkling facility and wind barriers may be provided.
3. Peripheral greenbelt development is seen in progress. The unit has been directed to plant more trees of local species in the available vacant spaces inside the boundary of the unit.
4. To provide separate storm water drain network in the entire plant area with specific emphasis on production area of the unit. A guard pond of adequate capacity needs to be provided towards the end of the garland drain at the lowest point in the plant premises.
5. Rain water from the first rain of the season needs to be collected and analyzed for basic parameters before being discharged in to natural nallah adjoining the plant boundary should be recycled after ensuring the compliance to the general discharge standards. Stormwater from the subsequent rains may be discharged outside the plant premises but subject to creation of separate storm water network.
6. Garland drain and settling pond network needs to be created around the coal stock yard present in the plant premises.
7. Separate hazardous waste storage area needs to be created inside the factory premises.
8. All the guard ponds/stormwater storage tanks inside the plant premises needs to be made pucca to ensure no scope for ground water contamination.
9. To address the seepage water contamination of Kharbadiya Nallah and the nearby dugwell, following phase-wise action plan is proposed:

- a. Phase-1:

The depressions created from the dismantling of all lagoons adjoining the plant and near the ferti-irrigation area needs to be completely filled with filler material, thereby creating no scope for stagnation of rain water in the depressions. Post dismantling of lagoons, the color contamination be monitored for two

successive post-monsoon seasons

- b. Phase-2 (In the event of phase-1 action is not successful in addressing color contamination):

In addition to the dismantling of the lagoon in the ferti-irrigation area, a hydrogeological study of the area needs to be undertaken and network of piezometers needs to be established under the aegis of third party expert agency of repute and the outcome of the study shall be implemented in a phased manner.

Progress of implementation of the phase-wise study needs to be reported to all the regulatory authorities, i.e. MOEFCC, RO Bhopal, CPCB and MPPCB RO Indore for periodic review and corrective measures thereof.

- 10.A qualified environmental professional with environmental science/environmental engineering background needs to be appointed at site in compliance of the Environmental Clearance stipulation to ensure better environmental management inside the factory premises.
- 11.Flow meters needs to be installed at water intake points and water recycling point to ensure proper record keeping of fresh water intake and recycled water intake.

डा. अनूप चतुर्वेदी

(Dr. Anoop Chaturvedi),
Scientist 'B'
Regional Directorate, CPCB,
Bhopal

S.N. Dwivedi

(S.N. Dwivedi)
Regional Officer,
M.P. Pollution Control Board,
Indore

H.V.C. Chary

(H.V.C. Chary)
Scientist-E,
MoEF&CC R.O. Bhopal

Anurag Tiwari

(Anurag Tiwari)
Divisional Forest Officer,
Badwah, District-Khargone

Photograph taken during inspection on dated 08/12/2023



Old distillation Plant (Molasses based) closed and dismantled.



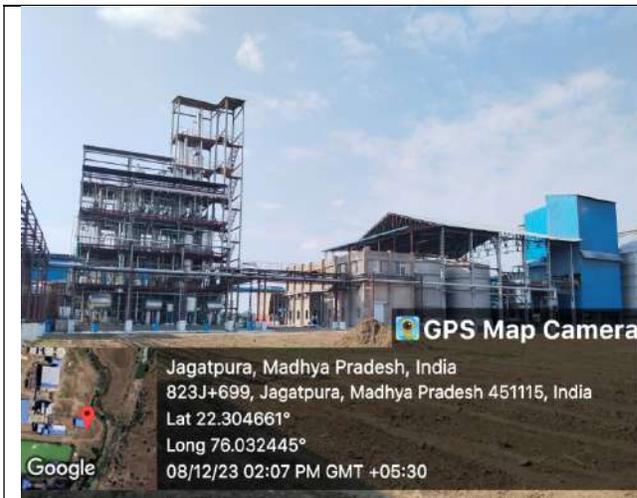
Old distillation Plant (Molasses based) closed and dismantled.



Old digester

Old Distillation Plant

Photograph taken during inspection on dated 08/12/2023



New Distillation Plant based on grain



Water collection pond within premises



RO Plant



Inspection within Plant premises



Inspection within Plant premises



Inspection within Plant premises

Photograph taken during inspection on dated 08/12/2023



Inspection at DDGS Dryer



Storage of DDGS



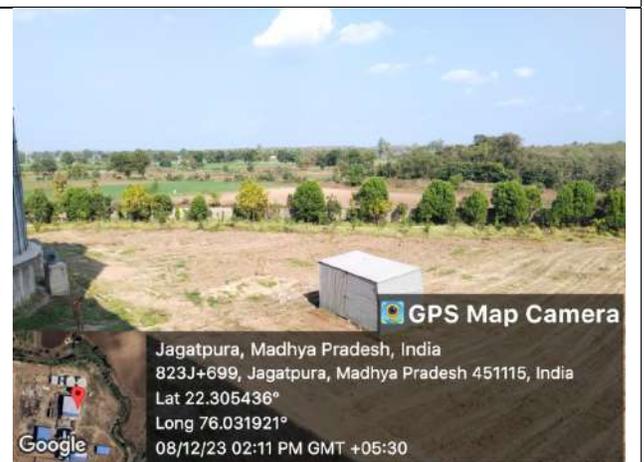
Inspection within Plant premises



Plantation area within premises

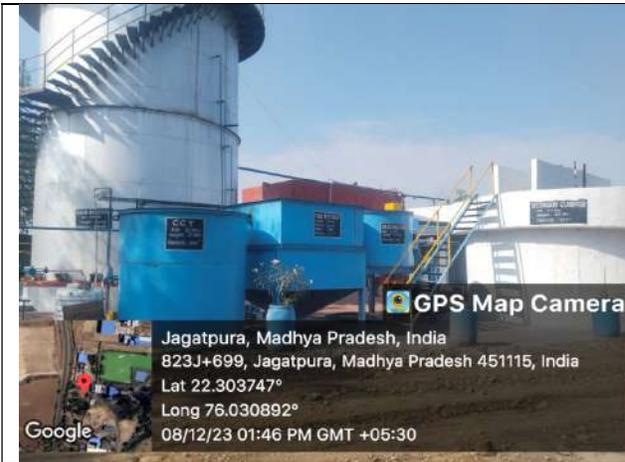


View of back side (fields)



View of back side (fields)

Photograph taken during inspection on dated 08/12/2023



Effluent Treatment Plant (ETP)



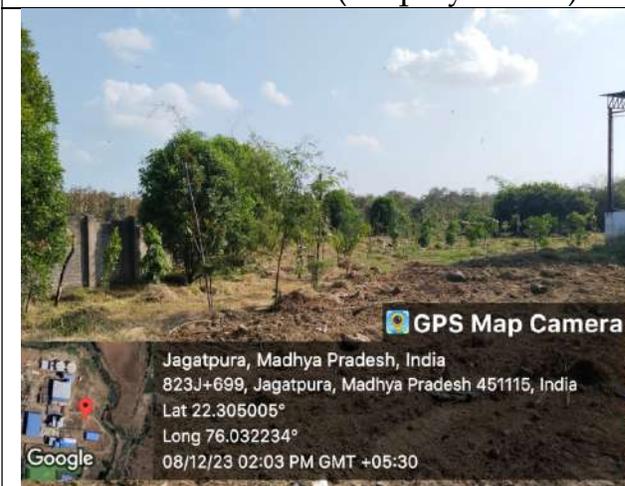
Effluent Treatment Plant (ETP)



ETP units details (Display Board)



Water balance (Display Board)



Plantation within premises

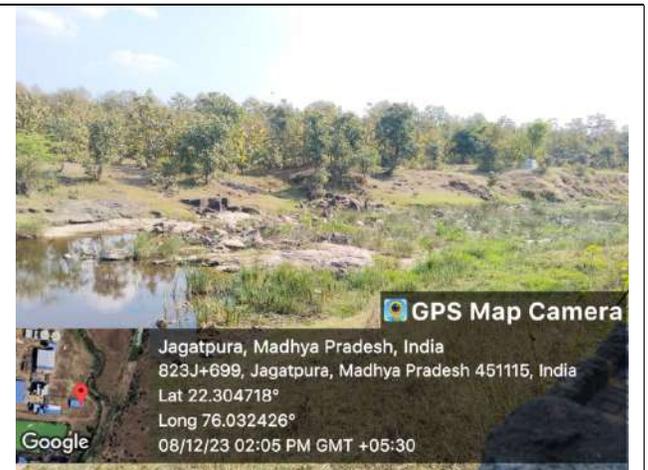


Sampling of tube well water within premises

Photograph taken during inspection on dated 08/12/2023



River view backside of industry



River view backside of industry



Sampling of River Water backside of industry



Sampling of River Water at approx 500 meters downstream of industry

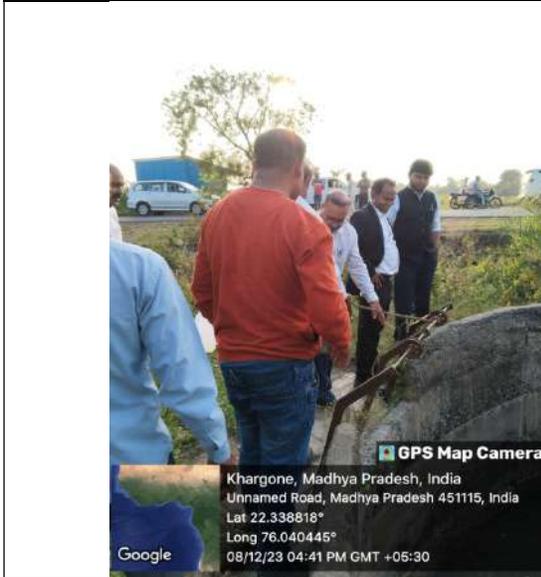


Mahesh Sardar, dug wells at Kharbadiya nallah Ramkulla



Water sampling of Mahesh Sardar, dug wells at Kharbadiya nallah Ramkulla

Photograph taken during inspection on dated 08/12/2023



Dug well at Londi bee



Water sampling at Dug well at Londi bee



Water sampling at Jagatpura Tube well



Water sampling from pond at Village-Ramkulla



Rain water accumulated at dismantled old lagoons sites near factory



Dismantled old lagoons sites near factory

कार्यालय प्रभारी जिला आबकारी अधिकारी, (आसवनी)

अग्रवाल डिस्टलरीज प्रा.लि. काटकूट रोड़, सबलपुरा, बड़वाह, जिला-खरगोन (म.प्र.)

E-mail: oicd1.agrawal@gmail.com

क्रमांक/आसवनी/2023/...916

सबलपुरा, दिनांक: 13/12/2023

// प्रमाण पत्र //

प्रमाणित किया जाता है कि आसवनी मेसर्स अग्रवाल डिस्टलरीज प्रा.लि. सबलपुरा बड़वाह जिला खरगोन (म.प्र.) की डी-1 इकाई में स्थापित मोलासेस (बेस) प्लांट से मदिरा (आर.एस./ईएनए) का उत्पादन दिनांक 14.08.2022 से पूर्णतः बंद है तथा आसवक के आवेदन अनुसार कार्यालय आबकारी आयुक्त मध्यप्रदेश ग्वालियर का आदेश क्रमांक 5(2)/2023-24/777 ग्वालियर, दिनांक 19.05.2023 से मोलासेस प्लांट में उपयोग होने वाले यंत्रों/मशीनरी/कुण्ड/जर्जर वेट का नष्टीकरण किया जा चुका है।

यह प्रमाण पत्र आसवक द्वारा मांगने पर दिया जा रहा है।

13/12/2023
(बसन्त कुमार मिटे)
प्रभारी जिला आबकारी अधिकारी
अग्रवाल डिस्टलरीज प्रा.लि. काटकूट रोड़
बड़वाह जिला-खरगोन (म.प्र.)

कार्यालय प्रभारी जिला आबकारी अधिकारी, (आसवनी)
अग्रवाल डिस्टलरी प्रा. लि. सबलपुरा, बड़वाह, जिला-खरगोन (म.प्र.)

E-mail: oicdl.agrawal@mpexcise.org

क्रमांक/आसवनी/2022/.....
प्रति,

सबलपुरा बड़वाह, दिनांक.....

आबकारी आयुक्त
मध्यप्रदेश
ग्वालियर (म.प्र.)

विषय :- आसवनी डी-1 इकाई का नया ग्रेन प्लांट से RS/ENA का उत्पादन करने की सूचना देने बावत।

- संदर्भ :- 1. कार्यालय आबकारी आयुक्त म.प्र. ग्वालियर का पत्र क्रमांक 4586 दिनांक 08.08.2022।
2. आसवक प्रतिनिधि का पत्र क्रमांक/ADPL/2022/58, सबलपुरा बड़वाह दिनांक 01.09.2022।

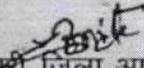
विषयान्तर्गत संदर्भित आदेश के परिपालन में आसवनी मेसर्स अग्रवाल डिस्टलरीज प्रा.लि. काटकूट रोड, सबलपुरा, बड़वाह जिला-खरगोन (म.प्र.) द्वारा आसवनी की स्थानीय डी-1 इकाई (लायसेंस) के अन्तर्गत नवीन ग्रेन प्लांट से RS/ENA का उत्पादन दिनांक 01.09.2022 से प्रारम्भ किया गया है।

अतः डी-1 लायसेंस के अन्तर्गत नये ग्रेन प्लांट को प्रारम्भ करने की जानकारी आसवक का मूलपत्र संलग्न कर श्रीमान की ओर सादर प्रेषित है।

संलग्न :- उपरोक्तानुसार।

पृष्ठां. क्रमांक/आसवनी/2022/.228
प्रतिलिपि:-

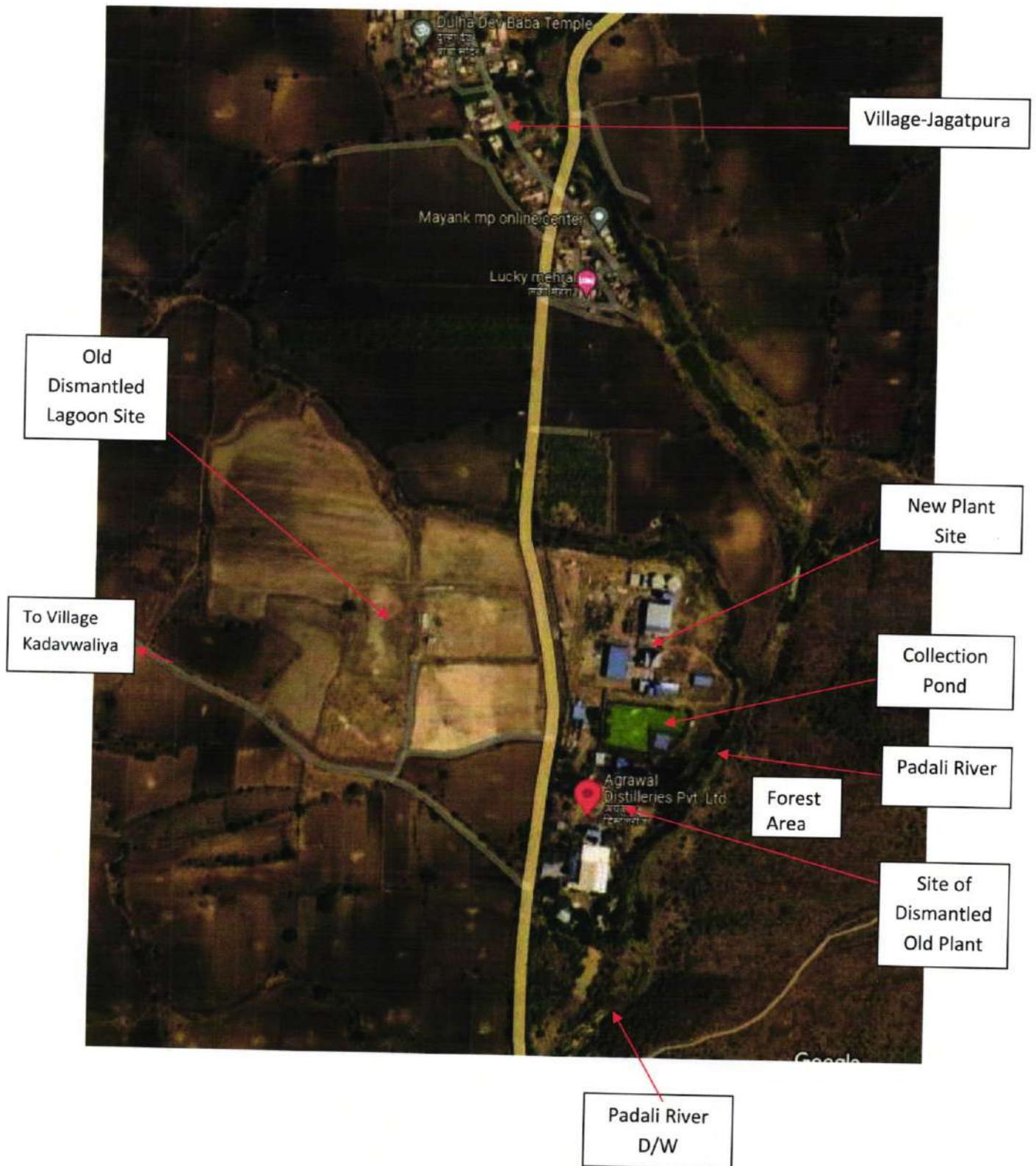
1. उपायुक्त आबकारी संभागीय उडनदस्ता संभाग इंदौर की ओर सादर सूचनार्थ।
2. सहायक आयुक्त आबकारी जिला-खरगोन की ओर सादर सूचनार्थ।


प्रभारी जिला आबकारी अधिकारी,
अग्रवाल डिस्टलरीज प्रा.लि.काटकूट रोड
बड़वाह, जिला-खरगोन (म.प्र.)
सबलपुरा बड़वाह, दिनांक. 01/09/2022


प्रभारी जिला आबकारी अधिकारी,
अग्रवाल डिस्टलरीज प्रा.लि. काटकूट रोड
बड़वाह, जिला-खरगोन (म.प्र.)

o/c

Google Location Map of Agrawal Distillery Pvt. Ltd.





Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

RED-LARGE

CCA-Fresh

CONSENT NO: ***

PCB ID: 109445

Outward No:116087/27/07/2022
NO: /MPPCB/IND

Consent No:AWH-56373 **Annexure-4**

To,
The Occupier,
M/s. Agrawal Distilleries Pvt Ltd. Unit 2(Grain Base Distillery With Power Plant),
15, katkut road Sabal Pura ,
Tehsil Badwaha, Dist : Khargone,

Subject: Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981 and Authorization under Hazardous and other Waste (Management & Transboundary movement) Rules, 2016

Ref: Your Consent to Operate Application Receipt No. 1169080 Dt. 14/07/2022

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent **up to 30/06/2027** & authorisation **up to 30/06/2027**, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** 15, katkut road Sabal Pura , Tehsil Badwaha Dist : Khargone,
- b. **The capital investment in lakhs:** Rs. 5495
- c. **Product & Production Capacity:**

Product	Production Capacity
Co-Gen Power Plant	1.500 MWH
Country liquor/IMFL bottling	360000.000 NOS Cases/Year
Indian made foreign liquor bottling	1200000.000 NOS Cases/Year
Rectified Spirit /ENA	13200.000 KL/Year (40 KLD)

Note:- For any change in above industry shall obtain fresh consent from the board.

The Validity of the consent is **up to 30/06/2027** and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act
- * Conditions under Air Act
- * Conditions under Hazardous Rules
- * General conditions

Signature Not Verified
Digitally Signed by : A. A
Mishra, Member Secretary
Date: 27/07/2022 04:44:12 PM

ACHYUT ANAND MISHRA
Member Secretary



(Organic Authentication on AADHAR from UIDAI Server)
TPAV # VKS8ID9AUC



CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :-

1. The daily quantity of trade effluent generation of the unit shall not exceed 240 KL/day @ 6KL/KL of alcohol production from grain, and the daily quantity of sewage of the unit shall not exceed 4.0 KL/day. All the trade effluent will be treated and recirculated back into process. Zero liquid discharge at outside of production area shall be maintained.
2. The industry shall maintain flow meters at raw water consumption, RO feed, RO permeate, RO reject, MEE feed, MEE condensate, Water recycling point etc. and the data shall be reported online in XGN on monthly basis.
3. The industry shall re utilized the MEE condensate completely after treatment back into the process. No blow down is allowed.
4. Back wash from RO/DM plant/Softner will be treated into the treatment plant and treated water shall be reused. No discharge shall be allowed outside of production area.
5. The industry shall make all possible protection arrangements for control of pollution in nearby nallah from the industry.
6. In case of any discharge found outside of unit premises the unit may be liable to pay environmental compensation as per NGT orders O.A. no 593/2017 dated 22.02.2021 and the industry shall be punishable or court case may be filed by the Board under section 24 of the Water (Prevention & Control of Pollution) Act, 1974
7. Sewage Treatment :- The applicant shall provide comprehensive sewage treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0
Suspended Solids	Not exceed	100 mg/l.
BOD ₅ Days 27 °C	Not exceed	30 mg/l.
COD	Not exceed	250 mg/l.
Oil and grease	Not exceed	10 mg/l.
Fecal Coliform	Not exceed	1000 (MPN/100 ml)

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1249.000	WWG : 429.000	Water Source
1	Boiler Feed	330.000	40.000	Borewell
2	Cooling Water	240.000	140.000	Borewell
3	Domestic Purpose	7.000	4.000	Borewell
4	Floor / Utensils / Other Washing	7.000	5.000	Borewell
5	Mnfg Process	665.000	240.000	Borewell

8. Any change in production capacity, process, raw material used etc. and for any enhancement of the above prior permission of the Board shall be obtained. All authorized discharges shall be consistent with terms and conditions of this consent. Facility expansions, production increases or process modifications which result new or increased discharges of pollutants must be reported by submission of a fresh consent application for prior permission of the Board

9. All treatment/control facilities/systems installed or used by the applicant shall be regularly maintained in good working order and operate effectively/efficiently to achieve compliance of the terms and conditions of this consent

10. Compilation of Monitoring data-

- i. Samples and measurements taken to meet the monitoring requirements specified above shall be representative of the volume and nature of monitored discharge.
- ii. Following promulgation of guidelines establishing test procedures for the analysis of pollutants, all sampling and analytical methods used to meet the monitoring requirements specified above shall conform to such guidelines unless otherwise specified sampling and analytical methods shall conform to the latest edition of the Indian Standard specifications and where it is not specified the guidelines as per standard methods for the examination of Water and Waste latest edition of the American Public Health Association, New York U.S.A. shall be used.
- iii. The applicant shall take samples and measurement to meet the monthly requirements specified above and report online through XGN the same to the Board.

11. Recording of Monitoring Activities & Results-

- i. The applicant shall make and maintain online records of all information resulting from monitoring activities by this Consent.
- ii. The applicant shall record for each measurement of samples taken pursuant to the requirements of this Consent as follows:
 - (i) The date, exact place and time of sampling
 - (ii) The dates on which analysis were performed
 - (iii) Who performed the analysis?
 - (iv) The analytical techniques or methods used and



(v)The result of all required analysis

iii. If the applicant monitors any Pollutant more frequently as is by this Consent he shall include the results of such monitoring in the calculation and reporting of values required in the discharge monitoring reports which may be prescribed by the Board. Such increased frequency shall be indicated on the Discharge Monitoring Report Form.

iv. The applicant shall retain for a minimum of 3 years all records of monitoring activities including all records of Calibration and maintenance of instrumentation and original strip chart regarding continuous monitoring instrumentation. The period of retention shall be extended during the course of any unresolved litigation regarding the discharge of pollutants by the applicant or when requested by Central or State Board or the court.

12. Reporting of Monitoring Results:-

Monitoring Information required by this Consent shall be summarized and reported by submitting a Discharge Monitoring report on line to the Board.

13. Limitation of discharge of oil Hazardous Substance in harmful quantities:-

The applicant shall not discharge oil or other hazardous substances in quantities defined as harmful in relevant regulations into natural water course. Nothing in this Consent shall be deemed to preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses.

14. Disposal of Collected Solid waste/sludge-

All hazardous waste/sludge shall be disposed of as per the Authorization issued under Hazardous & other waste (M&TM) Rules 2016. And/other Solids Sludges, dirt, silt or other pollutant separated from or resulting from treatment shall be disposed of in such a manner as to prevent any pollutant from such materials from entering any such water Any live fish, Shall fish or other animal collected or trapped as a result of intake water screening or treatment may be returned to eaters body habitat.

15. Provision for Electric Power Failure-

The applicant shall assure to the consent issuing authority that the applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent.

16. Prohibition of By pass system of treatment facilities-

The diversion or by-pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except :

- i. where unavoidable to prevent loss of life or severe property damage, or
- ii. Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

17. Industry/Institute/mine management shall submit the information online through XGN in reference to compliance of consent conditions.



CONDITIONS PERTAINING TO AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981 :-

1. The applicant shall operate air pollution control system consisting of control equipments with reference to generation of emission and same shall be maintained continuously so as to achieve the level of pollutants to the following standards:-

Name of section	Capacity	Stack height(mtrs)	Fuel	Control equipment installed	P.M, SOX, NOX(mg/NM3)
Boiler	20 TPH	62	Coal-3.75 MT/hr.	E.S.P.	50,600,300
D.G. Sets	750 kva	12	Diesel-35 liter/hr	Acoustic enclosure	As per CPCB/MoEFCC Guidelines

2. Ambient air quality at the boundary of the industry/unit premises shall be monitored and reported to the Board regularly on quarterly basis: The Ambient air quality norms are prescribed in MoEF gazette notification no. GSR/826(E), dated: 16/11/09. Some of the parameters are as follows:

- Particulate Matter (less than 10 micron) - 100 $\mu\text{g}/\text{m}^3$ (PM10 $\mu\text{g}/\text{m}^3$ 24 hrs. basis)
- Particulate Matter (less than 2.5 micron) - 60 $\mu\text{g}/\text{m}^3$ (PM2.5 $\mu\text{g}/\text{m}^3$ 24 hrs. basis)
- Sulphur Dioxide [SO₂] (24 hrs. Basis) - 80 $\mu\text{g}/\text{m}^3$
- Nitrogen Oxides [NO_x] (24 hrs. Basis) - 80 $\mu\text{g}/\text{m}^3$
- Carbon Monoxide [CO] (8 hrs. Basis) - 2000 $\mu\text{g}/\text{m}^3$

3. The industry shall take adequate measures for control of noise level generated from industrial activities within the premises less than 75 dB(A) during day time and 70 dB(A) during night time.

4. Industry/Unit shall provide with each stack port hole with safe platform of 1 meter width with support & spiral ladder/ Stepped ladder with hand rail up to monitoring platform as per specifications given in part-III emission regulation of CPCB. In no case monkey ladder shall be allowed as stack monitoring facility.

5. The industry/unit shall make the necessary arrangements for control of the fugitive emission from any source of emission/section/activities.

6. All other fugitive emission sources such as leakages, seepages, spillages etc shall be ensured to be plugged or sealed or made airtight to avoid the public nuisance.

7. The industry/ unit shall ensure all necessary arrangements for control of odour nuisance from the industrial activities or process within premises

8. All the internal roads shall be made pucca to control the fugitive emissions of particulate matter generated due to transportation and internal movements. Good housekeeping practices shall be adopted to avoid leakages, seepages, spillages etc.

9. Industry shall take effective steps for extensive tree plantation within or around the industry/unit premises for general improvement of environmental conditions and as stated in below.

10. The industry shall maintain ash silo for storage of fly ash for at least seven days storage capacity with pneumatic ash handling system.

11. The industry shall provide adequate APCs in all possible points of any emission in the plant and achieve PM below 50mg/Nm³ .

12. The industry shall make all efforts to reduce the odour nuisance from the plant.

13. The industry shall submit air quality monitoring report for all the sources of emissions atleast on quarterly basis to the Board.

14. Industry shall write its name on each stack with heat resistant paint.



CONDITIONS PERTAINING TO THE HAZARDOUS AND OTHER WASTES (MANAGEMENT AND TRANSBOUNDARY MOVEMENT) RULES, 2016:-

[See rule 6 (2)]

FORM-2

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

1. Number of authorisation and date of issue :
2. Reference of application (No. and date) : **COF-1169080, dt: 14/07/2022**
3. **M/s. Agrawal Distilleries Pvt Ltd. Unit 2(Grain Base Distillery With Power Plant)**, is hereby granted an authorisation for generation, collection, reception, storage, transport and disposal of hazardous or other wastes on the premises situated at **15, katkut road Sabal Pura, Tehsil Badwaha, Dist : Khargone**

Details of Authorisation

Category of Hazardous Waste as per the Schedules I of these rules	Authorised mode of disposal	Quantity (ton/annum)
Wastes or residues containing oil (5.2)	Sent to TSDF	0.050
Spent Carbon or filter medium (36.2)	Sent to TSDF	0.050
Used or Spent Oil (5.1)	Sell to Authorised recycler	0.500
Spent ion exchange resin containing toxic metals (35.2)	Sent to TSDF	0.100

4. The waste specified under hazardous waste stream as mentioned above shall be stored as per MoEF and CPCB guidelines issued time to time and disposed off as indicated in above table as Hazardous and other Waste (Management & Transboundary Movement) Rules, 2016.

5. The authorization shall be in force for a period **upto 30/06/2027**.

6. The industry shall take all the steps wherever required, for reduction of the waste generated or for recycling or reuse.

7. The industry shall display the information on hazardous waste generated on notice board of size 6' x 4' (in Hindi & English) outside the unit main gate along with quantity and nature of hazardous chemicals being handled in the plant, including wastewater, air emission and hazardous wastes.

8. The authorisation is subject to the terms & conditions as given below and to such conditions as may be specified in the rules for the time being in force under the Environment (Protection) Act, 1986. Violation of any of the conditions shall be liable for legal action as per provisions under Environment (Protection) Act, 1986

Terms and Condition Of Authorisation:-

1. The authorization shall comply with the provision of Environment (Protection) Act, 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the M.P. Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the M.P. Pollution Control Board.
4. Any unauthorized change in personnel, equipments as working condition as mentioned in the application by the person authorized shall constitute a breach of this authorization.
5. The authorized officer should inform the name, address and telephone/mobile number of the nodal officer responsible for hazardous wastes management.
6. An application for the renewal of an authorization shall be made as laid down under the Hazardous and other Waste (Management & Transboundary movement) Rule, 2016

Consent No:AWH-56373



7. Any other conditions for compliance shall be bound on authorized officer as per the Guidelines issued by the MoEF or CPCB.
8. If the industry comes in such a category where insurance under Public Liability Insurance Act is necessary, the industry will comply with provisions and submit a copy of the policy to the Board.
9. The information regarding quantity of hazardous wastes generated and its analysis report should be sent to the Board once in a year.
10. The authorized officer shall keep records of analysis of wastes or other relevant findings for at least three years from the date of dispatch of the waste for treatment, storage or disposal.
11. The utilization of hazardous waste as a supplementary resource or for energy recovery or after processing shall be carried out by the units only after obtaining approval from the Central Pollution Control Board.
12. The occupier generating the hazardous wastes, specified in Schedule-IV may sell it only to the recycler having a valid registration from the Central Pollution Control Board/State Pollution Control Board for recycling or recovery.
13. The occupier shall be responsible for safe and environmentally sound handling of hazardous wastes generated in his establishment.
14. The hazardous wastes generated in the establishment of an occupier shall be sent or sold to a recycler or re-processor or re-user registered or authorized under these rules or shall be disposed off in an authorized disposal facility.
15. The occupier shall take all adequate steps while handling hazardous wastes to contain contaminants and prevent accidents and limit their consequences on human beings and the environment and provide persons working on the site with the training, equipment and the information necessary to ensure their safety.
16. In case of transport of hazardous wastes for final disposal to a facility for treatment, storage and disposal existing in a State other than the State where the hazardous waste is generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board of both the States.
17. The authorized person shall submit Environmental statement of the financial year ending on 31st March in Form-5 of Environmental (Protection) Rules 1986 to Board on or before 30th of September of every year.
18. The wastes must be given thermal/biological/physico-chemical treatment. The wastes, should be completely dewatered, detoxified, properly conditioned and if possible recovery be made before their disposal.
19. "Hazardous Waste storage site" & Danger sign board shall be provided with all safety devices at the storage site if applicable.
20. As per Rule 6(1) in case the holder of the authorization fails to comply with any of the conditions of the authorization or with any provisions of the E (P) Act or the Rules, Board shall cancel or suspend the authorization issued under rule – 7 (1) for such period as it considers necessary in the public interest.
21. Board upon suspension or cancellation of the authorization may give directions to the person as per Rule 7(2) whose authorization has been suspended or cancelled for the safe storage of the hazardous waste, and such person shall comply with such directions.

Forms & Returns

22. (i) The authorized person as per rule 6(5) & 20(1&2) shall maintain record of Hazardous Waste handled by him in Form-3 and submit to M.P. Pollution Control Board an annual return containing the details specified in Form-4 on or before 30th of June following to the financial years to which the return relates.
- (ii) In case of transportation of Hazardous Wastes the occupier shall provide the transporter with the relevant information as per Rules, 18(2) in Form-9 regarding the hazardous nature of the wastes and measures to be taken in case of an emergency and shall mark the hazardous wastes containers as per Form-8.
- (iii) The manifest related to transportation of hazardous waste as per Rule 19(2) shall be forwarded to M.P. Pollution



Control Board in Form-10 before the occupier hands over the hazardous wastes to the transporter.

(iv) Where an accident occurs at the facility or on a hazardous waste site or during transportation of the hazardous waste, the occupier or operator of the facility or the transporter, as the case may be shall report immediately to the M.P. Pollution Control Board about the accident in Form-11 as per Rule 22.

Storage & Disposal of Hazardous wastes

23. The occupier, recyclers, re-processors, re-users, and operators of facilities may store the hazardous wastes for a period not exceeding ninety days and shall maintain a record of sale, transfer, storage, recycling and reprocessing of such wastes and make these records available for inspection.

Packing, Labeling & Transportation of Hazardous wastes

24. (i) The occupier or operator of the Treatment, Storage and Disposal Facility or recycler shall ensure that the hazardous waste are packaged and labeled, based on the composition in a manner suitable for safe handling, storage and transport as per the guidelines issued by the Central Pollution Control Board vide - October 2004 & conditions issues from time to time.

(ii) The labeling and packaging shall be easily visible and be able to withstand physical conditions and climate factors.

(iii) The transport of the hazardous wastes shall be in accordance with the provision of these rules and the rules made by the Central Govt. under the Motor Vehicle Act 1988 and other guidelines issued from time to time in this regard.

(iv) In case of transportation of hazardous wastes through a State other than the State of origin or destination, the occupier shall intimate the concerned State Pollution Control Board before he hands over the hazardous wastes to the transporter.

(v) The occupier shall provide the transporter with six copies of the manifest as per the colour codes as per rule 19(1).

(vi) The occupier shall forward copy 1 (white) to the State Pollution Control Board and in case the hazardous wastes is likely to be transported through any transit State, the occupier shall prepare an additional copy each for intimation to such State and forward the same to the concerned SPCB before he hands over the hazardous wastes to the transporter.

(vii) No transporter shall accept hazardous wastes from an occupier for transport unless copies 3 to 6 of the manifest accompany it.

(viii) The transporter shall submit copies 3 to 6 of the manifest duly signed with date to the operator of the facility along with the waste consignment.

25. (i) The occupier, importer, transporter and operator of the facility shall be liable for all damages caused to the environment or third party due to improper handling of the hazardous wastes or disposal of hazardous waste.

(ii) The occupier and the operator of the facility shall be liable to pay financial penalties as levied for any violation of the provisions under the Hazardous and other Wastes (Management, and Transboundary Movement) Rules, 2016



GENERAL CONDITIONS:

1. The non hazardous solid waste arresting in the industry/unit/unit premises sweeping, etc. be disposed off scientifically so as not to cause any nuisance/pollution. The applicant shall take necessary permission from civic authorities for disposal to dumping site. If required.

Non Hazardous Solid wastes:-

Type of waste	Quantity	Disposal
DDGS- 10% moisture	1100.00 MT	Sale to authorized party/As Per CPCB. MoEF Guide lines / Others.
Dry Sludge	4.00 MT	
Fly Ash	150.00 MT	

2. The applicant shall allow the staff of Madhya Pradesh Pollution Control Board and/or their authorized representative, upon the representation of credentials:

- To inspect raw material stock, manufacturing processes, reactors, premises etc to perform the functions of the Board.
- To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.
- To have access at reasonable times to any records required to be kept under the terms and conditions of this Consent.
- To inspect at reasonable times any monitoring equipment or monitoring method required in this Consent: or,
- To sample at reasonable times any discharge or pollutants.

3. This consent / authorisation is transferable in nature, in case of any change in ownership / management, the new owner / partner / directors / proprietor shall immediately apply for the consent with new requisite information.

4. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorise any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

5. Industry shall install separate electric metering arrangement for running of pollution control devices and this arrangement shall be made in such fashion that any non functioning of pollution control devices shall immediately stop electric supply to the production and shall remain tripped till such time unless the pollution control device/devices are made functional. The record of electricity consumption for running of pollution control equipment shall be maintained and submitted to the Board every month

6. This consent is granted in respect of Water pollution control Act 1974 or Air Pollution Control act, 1981 or Authorization under the provisions of Hazardous and other Waste (Management & Transboundary movement) Rules 2016 only and does not relate to any other Department/Agencies. License required from other Department/Agencies have to be obtained by the unit separately and have to comply separately as per there Act / Rules.

7. Balance consent/authorisation fee, if any shall be recoverable by the Board even at a later date.

8. The applicant shall submit such information, forms and fees as required by the board not later than 180 day prior to the date of expiration of this consent/authorisation

9. The industry/unit shall establish a separate environmental cell, headed by senior officer of the unit for reporting the environmental compliances. The industry/ Unit shall submit environmental statement for the previous year ending 31st March on or before 30th September every year to the Board.

10. Industry shall obtain membership of Emergency Response Center of the Board if needed.

11. Knowingly making any false statement for obtaining consent or compliance of consent conditions shall result in the imposition of criminal penalties as provided under the section 42(g) of the Water Act or section 38 (g) of the Air Act.

12. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to, the following :

- Violation of any terms and conditions of this Consent.
- Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
- A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

13. Industry shall not use the lagoons for storage of treated and untreated waste water.



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

14. The industry shall ensure proper maintenance of "Outdoor HD Industrial grade IP (Internet Protocol) cameras with Pan-Tilt-Zoom (PTZ) feature, minimum focal length 5 X with night vision facility and tamper proof mechanism" to display all emission sources and effluent discharge points and connect the same with Environment Surveillance Centre, M.P. Pollution Control Board Bhopal and CPCB for remote surveillance.
15. Industry shall provide the facility for Online Stack and ETP outlet monitoring.
16. Wet cake from decantation operation and thick slope from MEE will be further dried into Dryer to produce Distillers Dry Grains with Soluble (DDGS – 10% moisture). No wet cake/thick slope is allowed to be sold or disposed off. Daily records of the above shall be maintained.
17. Industry shall dispose other solid waste through authorized parties and record shall be maintained.

Consent/authorization as required under the Water (Prevention & Control of Pollution) Act, 1974, The Air (Prevention & Control of Pollution) Act, 1981 and the Authorization under Hazardous Waste (Management handling & Transboundary movement) Amended Rule, 2016 is granted to your industry subject to fulfillment of all the conditions mentioned above. For renewal purpose you shall have to make an application to this Board through XGN at least Six months before the date of expiry of this consent/authorisation. The applicant without valid consent (for operation) of the Board shall not bring in to use any outlet for the discharge of effluent and gaseous emission.

For and on behalf of
M.P. Pollution Control Board

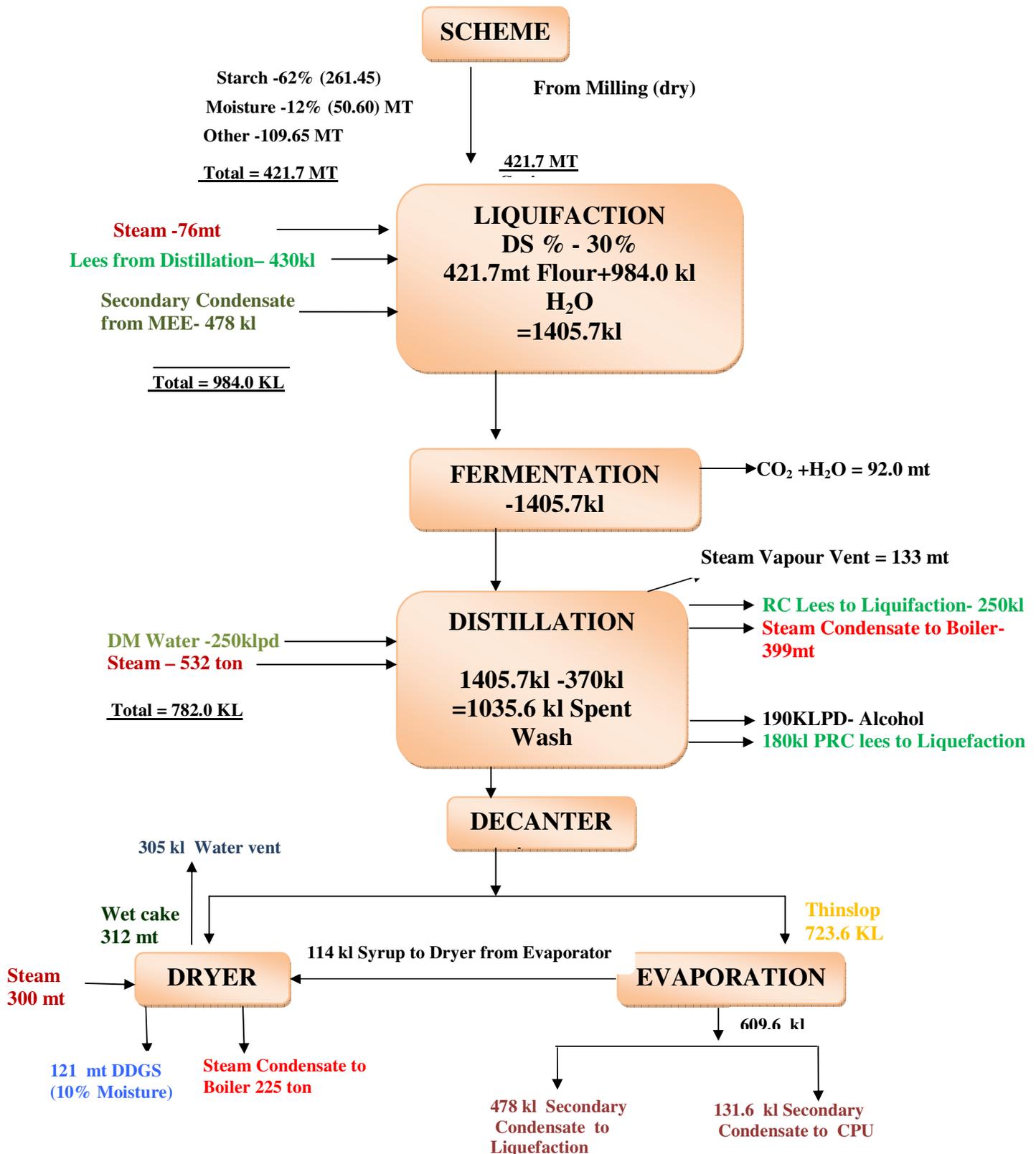


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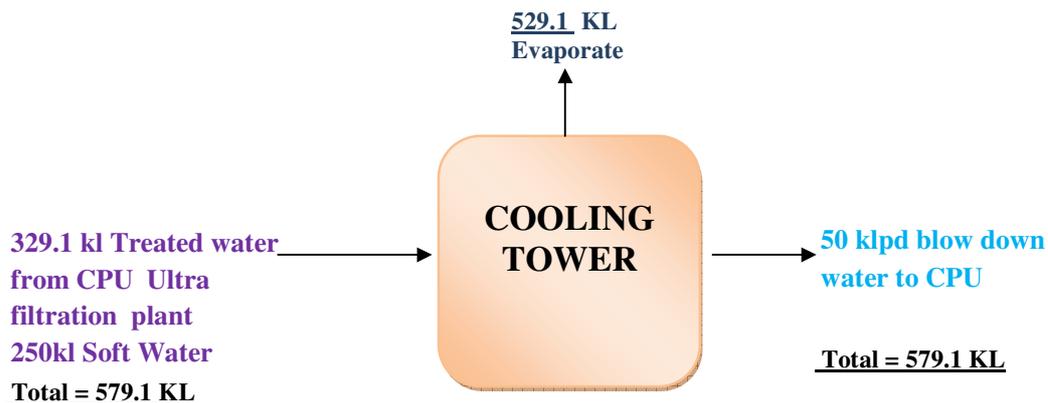
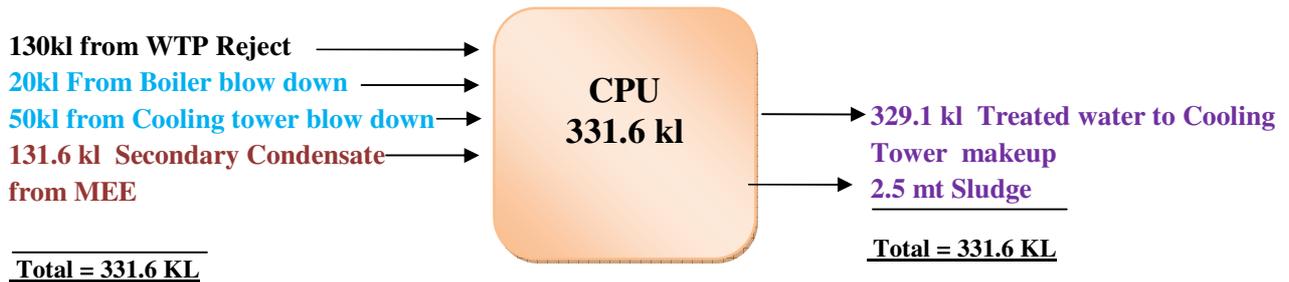
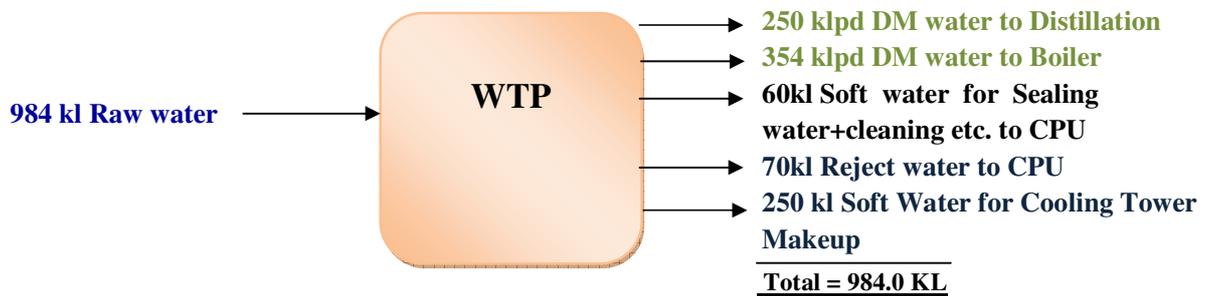
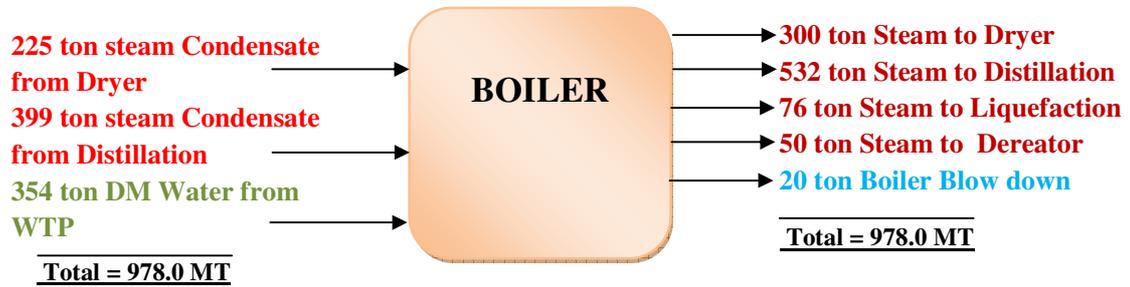
ACHYUT ANAND MISHRA
Member Secretary

Consent No:AWH-56373

ZLD Scheme of ADPL
Capacity of the plant 190KLPD total Alcohol
Raw material damaged Food grain



A. Any Specific Information (as required) Uploaded in XGN on 23/12/2023 15:36:16 from IP No: 49.43.7.144.
 B. 109445-Agrawal Distilleries Pvt Ltd. Unit 2(Grain Base Distillery With Power Plant) accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.



Colour Code:-

Steam Condensate	●	Steam	●	DM Water	●
Blow Down	●	Thinslop	●	Wet cake	●
Secondary Condensate	●	Lees	●		

Conclusion:-

Total Fresh Water Requirement = 984.0 KLPD (1:5.17 kl/ltr of Alcohol)
Thin Slop Generation = 723.6 KLPD (1:3.80)



Regional Lab
M.P. Pollution Control Board
Scheme No. 78 Part-2, Aranya, Vijay Nagar, Indore 452010 (M.P.)
Phone NO: 0731 2554337, e-mail: regional.labindore@yahoo.com

ANALYSIS REPORT OF PADALI RIVER MONITORING NEAR AGRAWAL DISTILLERY LTD. BARWAH, DIST-KHARGONE

Sample Description	Date of collection		Padali River Near culvert D/S of M/S. Agrawal Distillery.	Padali River Behind Agrawal Distillery.	Tolerance Limit for Inland Surface water Class A
	Parameters	Unit			
Appearance			Slight Turbid	Slight Turbid	--
Colour	Pt-co scale		10	10	--
Odour			Odourless	Odourless	
pH	pH Unit		7.4	7.97	6.5 to 8.5
Turbidity	N.T.U.		2.4	2.1	--
Specific Conductivity	µmho/cm		980.1	872	--
Total Solids	mg / L		480	446	--
Total Dissolved Solids	mg / L		462	436	500
Suspended Solids	mg / L		18	10	
Chloride	mg / L		120	116	250
Dissolved Oxygen	mg / L		7.8	7.6	6
B.O.D. (3 days, 27 °C)	mg / L		1.8	1.2	2
C.O.D.	mg / L		39.52	20.74	--
Ammo. Nitrogen (as NH3)	mg / L		0.02	0.01	--
Nitrite Nitrogen (as N)	mg / L		0.12	0.1	--
Nitrate Nitrogen (as N)	mg / L		11.67	13	--
Phosphate (as P)	mg / L		0.01	0.06	--
Total Alkalinity	mg / L		360	372	--
T- Hardness (as CaCO ₃)	mg / L		284	244	300
Ca- Hardness (as CaCO ₃)	mg / L		164	144	200
Mg- Hardness (as CaCO ₃)	mg / L		120	100	100
Sulphate (as SO ₄)	mg / L		50.9	20.01	400
Sodium (as Na)	mg / L		40.08	50.33	--
Potassium (as K)	mg / L		1.54	1.6	--

Atul Kotiya
Scientist
Regional Laboratory

Annexure-7

Sd/-
Dr. Saroj Shrivastav
Laboratory Incharge
M.P. Pollution Control Board
Indore (M.P.)



Regional Lab

M.P. Pollution Control Board

Scheme No. 78 Part-2, Aranya, Vijay Nagar, Indore 452010 (M.P.)

Phone NO : 0731 2554337, e-mail: regional.labindore@yahoo.com

ANALYSIS REPORT OF WATER STORED IN POND WITHIN PREMISES OF M/S. AGRAWAL DISTILLERY LTD. BARWAH, DIST-KHARGONE

Sample Description	Agrawal Distillery Pvt. Ltd. Badwaha, Lagoon water with in factory Premises.
Parameters	Unit
Date of collection	08-12-2023
Appearance	Slight Turbid
Colour	Pt-co scale 10
Odour	Odourless
pH	pH Unit 7.67
Specific Conductivity	µmho/cm 1092
Total Solids	mg / L 702
Total Dissolved Solids	mg / L 678
Suspended Solids	mg / L 24
Chloride	mg / L 124
B.O.D. (3 days, 27 °C)	mg / L 2
C.O.D.	mg / L 41.49
Potassium	mg / L 1.2

Atul Kotiya
Scientist
Regional Laboratory
M.P. Pollution Control Board

Dr. Saroj Shrivastav
Laboratory Incharge
M.P. Pollution Control Board
Indore (M.P.)



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Plot No. 1, Scheme No. 78, Part-II, Aranya, Indore – 452 010

☎ 0731 – 2554337, Fax : 0731- 4061255 ; E mail: regional.labindore@yahoo.com

ANALYSIS REPORT

Report No. 248	Date 09/12/2023
Name of Industry	M/S Agrawal Distillery Pvt. Ltd. Kutkut Road, Badwaha, Dist-Khargone.
Date of Sampling	08/12/2023
Date of Analysis	09/12/2023
Sample Collected by	Atul Kotiya, Scientist & Akhilesh Mishra, Sampler.
Sample Analysed by	S.S Chouhan, Jr. Scientist.

Sampling Point	Source Emission	:	I – Boiler Stack (20 TPH)
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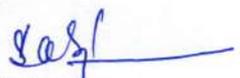
S.No.	Parameters	Unit	Stack- I
01	Particulate Matter (PM)	mg/ NM ³	46.95

Sampling Point	Ambient Air Quality	I	Near RO Plant.
		II	Near ETP Area.

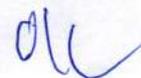
S.No.	Parameters	Unit	Result I	Result II
01	Suspended Particulate Matter (RSPM)	µg/ M ³	76.3	85.03
02	Sulphur dioxide (SO ₂)	µg/ M ³	9.86	10.46
03	Nitrogen dioxide (NO _x)	µg/ M ³	20	21.90

Remark :	<input type="checkbox"/> Marked parameter exceed prescribed limit. Air Pollution Controlling Equipment- Bag Filter APCE found working during sampling.
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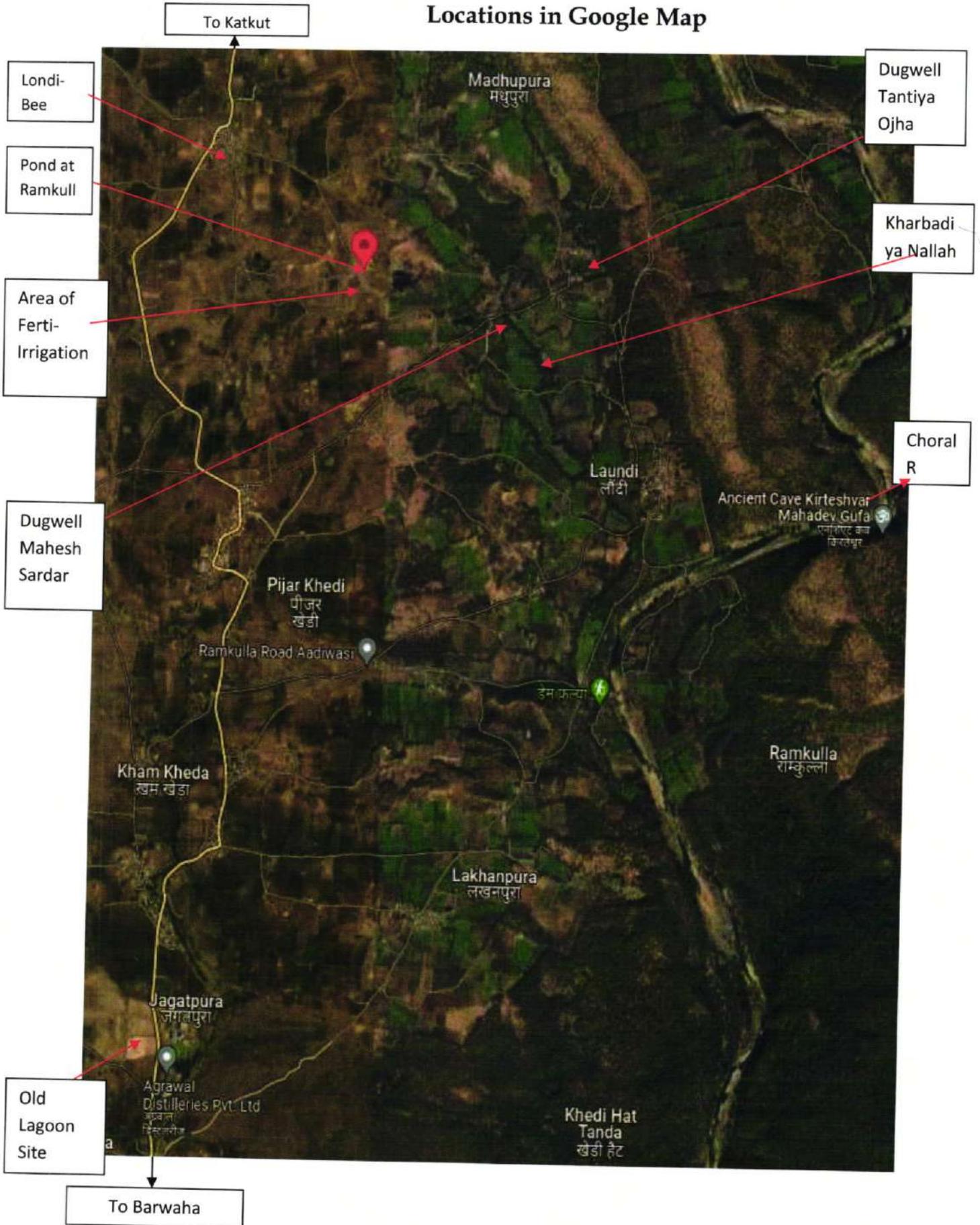

Atul Kotiya
Scientist
Regional Laboratory
M.P. Pollution Control Board, Indore


Lab In-charge

Dr. Saroj Shrivastav
Laboratory Incharge
M.P. Pollution Control Board
Indore (M.P.)



Locations in Google Map





Regional Lab
M.P. Pollution Control Board
Scheme No. 78 Part-2, Aranya, Vijay Nagar, Indore 452010 (M.P.)
Phone: 0731 2554337, e-mail: regional.labindore@yahoo.com

ANALYSIS REPORT OF WATER ACCUMULATED IN POND AT VILLAGE RAMKULA

Sample Description		Pond water at Ramkula.
Date of collection		
Parameters	Unit	
Appearance		Slight Brownish
Colour	Pt-co scale	15
Odour		Sl. unpleasent
pH	pH Unit	8.65
Specific Conductivity	$\mu\text{mho/cm}$	2047
Total Solids	mg / L	1269
Total Dissolved Solids	mg / L	1240
Suspended Solids	mg / L	29
Chloride	mg / L	212
B.O.D. (3 days, 27 ⁰ C)	mg / L	4.8
C.O.D.	mg / L	170
Potassium	mg / L	4.5


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ANALYSIS REPORT OF STORED WATER IN DISMENTAL AREA OF M/S. AGRAWAL DISTILLERY PVT. LTD. BADWAH, DIST-KHARGONE

Sample Description		Water Accumulated at old Lagoon Dismanted Area of M/S. Agrawal Distillery Pvt. Ltd. (Approx 500-700 M. from the Industry) Village Kharbadiya,
Date of collection		08-12-2023
Parameters	Unit	
Appearance		Slight Brownish
Colour	Pt-co scale	10
Odour		Odourless
pH	pH Unit	8.23
Total Solids	mg / L	1296
Total Dissolved Solids	mg / L	1218
Suspended Solids	mg / L	78
Chloride	mg / L	368
B.O.D. (3 days, 27 ⁰ C)	mg / L	5.2
C.O.D.	mg / L	78.05
Potassium (as K)	mg / L	4.5


Atul Kotiya
 Scientist
 Regional Laboratory
 M.P. Pollution Control Board, Indore


Dr. Saroj Shrivastav
 Laboratory Incharge
 M.P. Pollution Control Board
 Indore (M.P.)



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Phone NO: 0731 2554337, e-mail: regional.labindore@yahoo.com

GROUND WATER ANALYSIS REPORT NEAR AGRAWAL DISTILLERY LTD. BARWAH, DIST-KHARGONE

Sample Description	Date of collection		Govt. Open Dug well near road Londi Bee.	Bore well water with in factory premises of Agrawal Distillery.	Open Dug well of Shri Tantiya Ojha Ramkula.	Tube well water of Jagatpura.	Standard IS 10500, 2012
	Unit						
Parameters							
Appearance	Clear		Clear	Clear	Clear	Clear	
Colour	Pt-co scale	5	5	5	5	5	15
Odour		Odourless	Odourless	Odourless	Odourless	Odourless	Agreeable
pH	pH Unit	7.49	7.79	7.33	7.61	7.35	6.5-8.5
Turbidity	N.T.U.	1	0.11	0.8	0.1	0.8	1
Specific Conductivity	µmho/cm	1147	1242	835	864	727	--
Total Solids	mg/L	588	628	542	489	448	--
Total Dissolved Solids	mg/L	578	616	534	480	438	2000
Suspended Solids	mg/L	10	12	8	9	10	--
Chloride	mg/L	130	220	50	78	46	250
B.O.D. (3 days, 27 °C)	mg/L	0.8	1.2	0.8	0.5	0.3	--
C.O.D.	mg/L	12	11	10	20	13	--
Ammo. Nitrogen (as N)	mg/L	0.001	0.05	ND	ND	ND	0.5
Nitrite Nitrogen (as N)	mg/L	0.1	0.11	0.1	0.11	0.13	--
Nitrate Nitrogen (as N)	mg/L	12.09	9.48	7.12	11.69	5.14	45
Phosphate (as P)	mg/L	0.01	0.009	0.008	0.02	0.29	--
Total Alkalinity	mg/L	288	256	292	248	204	600
T- Hardness (as CaCO ₃)	mg/L	344	356	396	250	256	600
Ca- Hardness (as CaCO ₃)	mg/L	180	276	292	136	152	--
Mg- Hardness (as CaCO ₃)	mg/L	164	80	104	114	104	--
Sulphate (as SO ₄)	mg/L	25.35	31.89	33.69	13.75	10.48	200
Sodium (as Na)	mg/L	72.5	64.06	28.39	30.87	31.79	--
Potassium (as K)	mg/L	1.96	0.9	1.08	1.86	1.8	--

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ANALYSIS REPORT OF NALLAH WATER AT VILLAGE RAMKULLA

Sample Description		Location
Date of collection		Kharbadiya Nalla water at Ramkula.
Parameters	Unit	09-12-2023
Appearance		Clear
Colour	Pt-co scale	5
Odour		Odourless
pH	pH Unit	7.95
Specific Conductivity	µmho/cm	404
Total Solids	mg / L	328
Total Dissolved Solids	mg / L	318
Suspended Solids	mg / L	10
Chloride	mg / L	40
B.O.D. (3 days, 27 °C)	mg / L	0.6
C.O.D.	mg / L	16
Potassium (as K)	mg / L	1.2

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ANALYSIS REPORT OF WATER SAMPLE OF SEEPAGE DRAIN AT VILLAGE RAMKULLA

Sample Description	Unit	Water Sample of Seepage Drain Before Confluence to Kharbadiya Nalla, Village-Ramkulla
Date of collection		08-12-2023
Parameters		
Appearance		Slight Brownish
Colour	Pt-co scale	15
Odour		Odourless
pH	pH Unit	7.68
Specific Conductivity	µmho/cm	1984
Total Solids	mg / L	1190
Total Dissolved Solids	mg / L	1110
Suspended Solids	mg / L	80
Chloride	mg / L	440
B.O.D. (3 days, 27 °C)	mg / L	5.4
C.O.D.	mg / L	78.05
Potassium (as K)	mg / L	3.5


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ANALYSIS REPORT OF OPEN DUG WELL AT VILLAGE RAMKULLA NEAR KHARBADIYA NALLAH

Sample Description		Open Dug well shri Mahesh Sardar Ramkula Near Kharbadiya Nalla.
Parameters	Date of collection	08-12-2023
Appearance	Unit	Slight Brownish
Colour	Pt-co scale	15
Odour		Odourless
pH	pH Unit	7.16
Turbidity	N.T.U.	10.1
Specific Conductivity	µmho/cm	2521
Total Solids	mg / L	1218
Total Dissolved Solids	mg / L	1210
Suspended Solids	mg / L	8
Chloride	mg / L	386
B.O.D. (3 days, 27 °C)	mg / L	1.6
C.O.D.	mg / L	59.28
Ammo. Nitrogen (as NH ₃)	mg / L	0.12
Nitrite Nitrogen (as N)	mg / L	0.23
Nitrate Nitrogen (as N)	mg / L	7.46
Phosphate (as P)	mg / L	0.26
Total Alkalinity	mg / L	376
T- Hardness (as CaCO ₃)	mg / L	664
Ca- Hardness (as CaCO ₃)	mg / L	484
Mg- Hardness (as CaCO ₃)	mg / L	180
Sulphate (as SO ₄)	mg / L	27.36
Sodium (as Na)	mg / L	50.12
Potassium (as K)	mg / L	5

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// प्रमाण पत्र //

प्रमाणित किया जाता है कि, मेसर्स अग्रवाल डिस्टिलरीज प्रा.लि., काटकूट रोड, सबलपुरा, बड़वाह, जिला-खरगोन (म.प्र.) द्वारा सेनटेक्स वाटर टैंक 1500 लीटर की पानी पीने हेतु व्यवस्था ग्राम लौंदी, रामकुल्ला (खडवडिया) नाला के पास की गई है एवं कुआं के जल का निष्कारण कराया गया है। समय-समय पर 'शुद्ध पेय जल की व्यवस्था कम्पनी अग्रवाल डिस्टिलरीज प्रा.लि., काटकूट रोड, सबलपुरा, बड़वाह, जिला-खरगोन (म.प्र.) के द्वारा करायी जा रही है।

विश्वम्
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अनूपम
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सुनील
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शिवराम
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गिजरा
8085225857

सरपंच
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9098008562

मन्देश
8815158404

MADHYA PRADESH POLLUTION CONTROL BOARD

Water Quality during Year

Natural Water Resource : Narmada River at Mortakka, Barwah (Sta. Code - 2112) XGN ID: 23097

Duration :2022-07-01-2023-08-30

Sr No	Parameters	Unit	Sep(02-09-2022)	Oct(05-10-2022)	Nov(06-11-2022)	Dec(04-12-2022)	Jan(05-01-2023)	Feb(03-02-2023)	March(10-03-2023)	April(02-04-2023)	May(02-05-2023)	June(01-06-2023)	July(05-07-2023)	Aug(04-08-2023)
1	Alkalinity as CaCO ₃	mg/l	132	132	128	156	132	140	124	136	160	148	152	108
2	Ammonical Nitrogen	mg/l	0.012	0.01	0.015	0.016	0.012	0.017	0.011	0.013	0.016	0.018	0.011	0.011
3	B.O.D (3 Days 27oC)	mg/l	1.1	0.9	1	1	1	1.2	1	1	1	1.4	1	1
4	Boron	mg/l	0.002	0.004	0.002	0.003	0.002	0.003	0.002	0.003	0.007	0.002	0.004	0.003
5	Cadmium	mg/l								ND				
6	Calcium Hardness as CaCO ₃	Mg/Lts	80	100	80	92	92	92	80	96	108	100	104	80
7	Chemical Oxygen Demand	mg/l	9.8	8	8.64	8	9.88	14	8.28	11	8.89	14	11.85	10
8	Chloride	mg/l	25.62	23.99	19.001	33.26	33.83	30.17	27.59	35.22	35.47	21.52	23.48	21.52
9	Colour	Pt.Co.Scale	1	1	1	1	1	1	1	1	1	1	1	5
10	Conductivity	micromho/	272	278.21	287.19	300	271.4	303	288	303.7	304.17	328	318.11	243
11	Copper	mg/l								0.008				
12	Dissolved Oxygen	mg/l	7.5	7	7.6	7.8	7.9	7.5	7.7	7.7	7.5	7.4	7.5	7.3
13	Fecal Coliform	MPN/100	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8
14	Fixed Dissolved Solids	mg/l	110	128	124	124	126	122	130	124	130	137	142	96
15	Fluoride	mg/l	0.55	0.54	0.43	0.66	0.65	0.74	0.52	0.606	0.297	0.68	0.66	0.47
16	Iron	mg/l								ND				
17	Lead	mg/l								0.002				
18	Magnesium Hardness as CaCO ₃	Mg/Lts	20	28	20	28	24	32	28	28	36	28	28	20
19	Mangnese	mg/l								0.016				
20	Nickel	mg/l								ND				

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21	Nitrate	mg/l	0.883	1.08	0.71	0.886	0.93	1.057	0.813	0.92	0.898	0.84	0.812	1.09
22	Nitrite	mg/l	0.002	0.005	0.003	0.004	0.004	0.003	0.003	0.006	0.008	0.003	0.005	0.006
23	pH	pH Units	7.69	8.23	8.3	8.18	8.46	8.32	8.24	8.19	8.09	7.9	7.88	8.33
24	Phosphate	mg/l	0.018	0.011	0.016	0.018	0.026	0.021	0.017	0.012	0.02	0.018	0.014	0.016
25	Potassium	mg/l	1.4	1.1	1.4	1.4	1.3	1.9	1.6	1	2.09	1.8	1.5	1.6
26	Sodium	mg/l	11.2	13	11.6	11.8	11.4	12.6	11.8	11.9	14.68	12.3	12.1	10.6
27	Sulphate	mg/l	4.803	5	2.063	3.7	3.63	2.373	4.72	4.907	3.523	3	3.88	3.82
28	Suspended Solids	mg/l	10	8	6	8	7	8	8	8	8	8	8	30
29	Temperature	Centigrade	21	21	21	20	19.5	20	20.5	21	21	22	20.5	20.5
30	Total Chromium	mg/l							ND					
31	Total coliform	MPN/100	43	40	39	46	33.12	41	40	49	49	46	47	41
32	Total Dissolved Solids	mg/l	170	198	174	184	180	180	188	190	211	197	200	148
33	Total Hardness as CaCO3	mg/l	100	128	100	120	116	124	108	124	144	128	132	100
34	Total Kjeldahl Nitrogen	mg/l	2.241	2.8	2.8	3.92	3.92	3.36	2.241	3.92	3.92	2.112	2.8	3.36
35	Total Solids	mg/l	180	206	180	192	187	188	196	198	219	205	208	178
36	Turbidity	N.T.U.	1.8	1.4	1	0.8	1.6	1.6	0.8	1.2	1.3	1	1.5	16.4
37	Zinc	mg/l								0.002				

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MADHYA PRADESH POLLUTION CONTROL BOARD

Water Quality during Year

Natural Water Resource : Choral River at Choral near Indore (Sta. code - 3296) XGN ID: 24971

Duration :2022-07-01-2023-08-30

Sr No	Parameters	Unit	Oct(22-10-2022)	Dec(29-12-2022)	Jan(25-01-2023)	Feb(17-02-2023)	March(10-03-2023)	April(19-04-2023)	June(02-06-2023)	Aug(04-08-2023)
1	Alkalinity as CaCO ₃	mg/l	200	172	176	180	164	200	196	188
2	Ammonical Nitrogen	mg/l	0.02	0.02	0.018	0.015	0.018	0.016	0.02	0.014
3	B.O.D (3 Days 27oC)	mg/l	1.2	1.2	1.3	1.1	1.2	1.2	1.2	0.8
4	Boron	mg/l	0.003	0.003	0.003	0.002	0.003	0.003	0.008	0.002
5	Cadmium	mg/l						ND		
6	Calcium Hardness as CaCO ₃	Mg/Lts	140	112	124	128	108	144	116	132
7	Chemical Oxygen Demand	mg/l	8	13.83	11	11	12.88	15	16	11
8	Chloride	mg/l	39.98	38.56	32.3	31.53	39.42	38.56	45.26	31.3
9	Colour	Pt.Co.Scale	1	1	1	1	1	1	1	5
10	Conductivity	micromho/cm	465	392	401.4	390	415	492	392.02	441
11	Copper	mg/l						ND		
12	Dissolved Oxygen	mg/l	7.5	7.6	7.9	7.6	7.5	7.4	7.3	7.2
13	Fecal Coliform	MPN/100 ml	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8
14	Fixed Dissolved Solids	mg/l	204	168	166	170	168	198	150	180
15	Fluoride	mg/l	0.68	0.82	0.81	0.64	0.68	0.66	0.9	0.56
16	Iron	mg/l						ND		
17	Lead	mg/l						ND		
18	Magnesium Hardness as CaCO ₃	Mg/Lts	32	40	40	32	40	44	64	40
19	Manganese	mg/l						ND		

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क्रमांक / CM Helpline / 2023-24 / 6187

खरगोन, दिनांक 19/12/2023

प्रति,

क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय,
म.प्र.प्रदूषण नियंत्रण बोर्ड इंदौर

विषय :- सी.एम. हेल्पलाईन शिकायत क्रमांक 19544050 दिनांक 20.10.2022 द्वारा श्री मुकेश यादव की शिकायत की जांच रिपोर्ट भेजने बाबद्।

संदर्भ :- क्षेत्रीय कार्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड इंदौर के का पत्र क्रमांक 4421 इन्दौर, दिनांक 07/12/2023

-:0:-

उपरोक्त विषयांतर्गत सी.एम. हेल्पलाईन शिकायत क्रमांक 19544050 दिनांक 20.10.2022 से श्री मुकेश यादव द्वारा मेसर्स अग्रवाल डिस्टलरीज प्रा.लि. जगतपूरा, बड़वाह जिला-खरगोन के दुषित जल से कृषि एवं फसल प्रभावित होने संबंधित शिकायत की गई थी। जिसके अंतर्गत कृषि एवं उद्यानिकी विभाग के विकासखण्ड स्तरीय संयुक्त दल द्वारा दिनांक 10.11.2022 को शिकायतकर्ता की उपस्थिति में खेत का निरीक्षण किया गया था। जिसका पंचनाम प्रतिवेदन पत्र के संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न :- (पंचनामा प्रतिवेदन।)

उपसंचालक

किसान कल्याण तथा कृषि विकास
जिला-खरगोन

खरगोन, दिनांक 19/12/2023

क्रमांक / CM Helpline / 2023-24 / 6188

प्रतिलिपि:- सूचनार्थ।

1- वरिष्ठ कृषि विकास अधिकारी विकासखण्ड बड़वाह।

उपसंचालक

किसान कल्याण तथा कृषि विकास
जिला-खरगोन

पंचनामा

आज दिनांक 10/11/2022 को ग्राम जगतपुरा के कृषक श्री मुखेश यादव के शह पर फसल निरीक्षण हेतु दल का गठन किया गया जिसमें कर्मचारी श्री वि.एस. अधिकारी, का पत्र क्रमांक/सी/एम/हेल्पलाइन/2022/23/591 दिनांक 09/11/2022 हेला.नम्बर 19544050 दिनांक 20/10/22 के द्वारा श्री वी.आर.नरवर्धिया कृषि विकास अधिकारी, नगीया ठांडुद गाँव कृषि विस्तार अधिकारी एवं के.एल. गोकुले सा.कृ. अधिकारी, द्वारा मेरे पर निरीक्षण हेतु श्री मुखेश यादव कृषक से सम्पर्क कर मुझसे फसल का नुपशान संकधी किया गए।

जिसमें कृषक द्वारा बताया गया कि:-

- ① मेरे खेत में के बड़ी से निकलने वाली धूल/धरत निकलती है जिससे फसल पर बुरा प्रभाव पड़ता है जिससे फसल की उत्पादकता कम हो रही है। जैसे फसल कपास एवं आम का नगीचा, मिर्ची, बैंगन में भी प्रभाव पड़ रहा है।
- ② फेंसी से निकलने वाला लाल पानी का रिसाव मेरे खेत में आने के कारण फसल नुकसान हो रहा है।

निरीक्षण कर लारा फसलों एवं बगीचों को देखा गया जहाँ वहाँ पर मिट्टी के सूखे झेड़, कपास की गुलाई, आम का (बगीचा) के पत्ते पर आर्शिट रूप से धूल पिलवई पड़ रही है एवं बैंगन में धूल नहीं है।

खेत का निरीक्षण किया गया जिसमें परमान में लाल पानी नहीं है किसान द्वारा बताया गया कि कुछ के पानी के सेम्पल लेकर अधिकारी द्वारा जांच के लिए भेजिये हैं।

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 लोकेष्ट

तहसिल विकास अधिकारी
 विकासखण्ड बड़वाह



(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Agrawal Distilleries Private Limited		
Project Address:	Katkud Road, Village Sabalपुरा, Barwaha		
Village:	Sabalपुरा	Block:	Barwaha
District:	Khargone	State:	Madhya Pradesh
Pin Code:			
Communication Address:	509 510, Princess Sky Business Park, Opposite Orbit Mall, Indore Notified, Indore, Madhya Pradesh - 452010		
Address of CGWB Regional Office :	Central Ground Water Board North Central Region, Block-1, 4th Floor, Paryawas Bhawan, Area Hills, Jail Road, Bhopal, Madhya Pradesh - 462011		

- NOC No.: CGWA/NOC/IND/ORIG/2022/15532
- Application No.: 21-4/1373/MP/IND/2022
- Category: Safe (GWRE 2020)
- Project Status: New Project
- NOC Type: New
- Valid from: 29/04/2022
- Valid up to: 28/04/2025
- Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m ³ /day	m ³ /year						
475.00	156750.00						
- Details of ground water abstraction /Dewatering structures

Abstraction Structure*	Total Existing No.:0						Total Proposed No.:8					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
	0	0	0	0	0	0	0	0	8	0	0	0
- Ground Water Abstraction/Restoration Charges paid (Rs.): 313500.00
- Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR**	DWLR With Telemetry
1	0	1	0

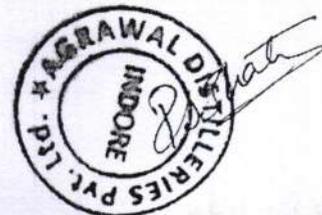
**DWLR - Digital Water Level Recorder

(Compliance Conditions given overleaf)

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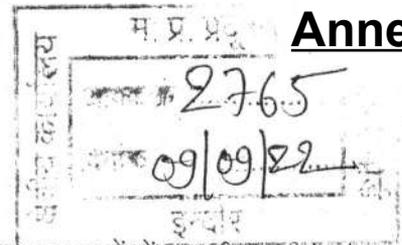
18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE



प्रति,

श्रीमान् क्षेत्रीय अधिकारी महोदय,
कार्यालय- म.प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर (म.प्र.)



विषय- शराब फैक्टरी के प्रदुषित गन्दें घातक रासायनिक पानी का तालाबों में एकत्रित करने के कार्य करने से वनोपज, जंगली पशुओं, जीव जन्तुओं, जल चर जीवों, जंगली नदी नालों के जल एवं मानव जीवन पर घातक दुष्प्रभाव पड़ने के विरुद्ध कार्यवाही बाबद।

संदर्भ- ग्रामीण क्षेत्र के प्रभावितों द्वारा पूर्व में आपके विभाग सहित प्रशासनिक अधिकारियों की ओर प्रेषित शिकायत दिनांक 25/11/2021 बाबद।

महोदय,

हम हस्ताक्षरकर्ता ग्रामीणजन ग्राम- रामकुल्ला तहसील- बड़वाह, जिला- खरगोन के उपरोक्त विषय एवं संदर्भ में पुनः नम्र निवेदन करते हुए कार्यवाही चाहते हैं कि,

ग्राम पंचायत- कदवालिया के ग्राम- सबलपुरा में स्थित अग्रवाल ब्रेवरीज प्रायवेट लिमि. (शराब फैक्टरी) के तालाब जो कि ग्राम- रामकुल्ला के समीप लगभग 4 एकड़ में स्थित है और इन तालाबों में शराब फैक्टरी से निकले दुषित रासायनिक गन्दे पानी को टैंकरों के माध्यम से डाला जाता है और यह गन्दा, घातक रासायनिक द्रव्यों से युक्त प्रदुषित पानी तालाबों में से भूमिगत रिसाव के माध्यम से हमारे खेतों, कुओं, हेण्डपम्पों, बौरिंगों में निरन्तर रिसाव के माध्यम से गन्दा पानी आ रहा है। जिससे हमारे खेतों, कुओं में आने से खेती-भूमि की मिट्टी की उर्वरा क्षमता भी शनैः-शनैः नष्ट हो रही है जिससे हमारी फसलें प्रभावित हो रही हैं तो वही पेयजल के भिन्न स्त्रोंतो मुख्यतः जंगल क्षेत्र के नदी, नालों, कुओं, बौरिंग पम्पों, हेण्डपम्पों के पेयजल का पानी भी बुरी तरह से दुषित हो रहा है जिसका उपयोग करने से मानव एवं पालतु पशुओं के जीवन व वनोपज सहित वन्य जीव जीवियों पर भी दुष्प्रभाव पड़ रहा है तो वहीं जंगल क्षेत्र में स्थित नदियों में स्वच्छन्द विचरण करने वाले जल चरों मुख्यतः मछली सहित अन्य जीवों पर भी इनका दुष्प्रभाव निरन्तर होने से विगत दिनों में काफी मछलीयां मर चुकी है और इसी तरह जंगली पशुओं, जीवों सहित हमारे पालतू पशुओं पर भी धीरे धीरे निरन्तर दुष्प्रभाव पड़ रहा है। इसी तरह फैक्टरी की मशीनरीयों की कर्कशपूर्ण आवाजें जो कि जंगल विरान क्षेत्र में होने से स्पष्ट सुनाई देने से, फैक्टरी की चिमनी से निकलने वाले घातक रासायनिक धुओं से क्षेत्र का साफ स्वच्छ वातावरण भी बुरी तरह से दुषित हो रहा है जिनका दुष्प्रभाव वनोपज सहित जंगली जीवों पर भी पड़ रहा है।

अतः महोदय, उपरोक्त वर्णित लोकहितों एवं मूक जंगली जीवियों, जलचरों पर हो रहे दुष्प्रभावों के तथ्यों को विशेषतः दृष्टिगत रखते हुए आपकी ओर से संबंधित शराब फैक्टरी पर यथोचित नीतिगत त्वरित कार्यवाही करते हुए तालाबों में एकत्रित किये जा रहे दुषित पानी के एकत्रिकरण के कृत्य को प्राथमिकता स्वरूप शीघ्रता से रूकवाये जाने के संबंध में कार्यवाही करें, महोदय की ओर पुनः स्मरण स्वरूप शिकायत प्रस्तुत है, शिकायत का त्वरित निराकरण करने की कृपा करें।

यही विनय है।

दिनांक :-

प्रतिलिपि :-

- (1) श्रीमति ज्योतिबाई हुकुम ठाकरे, जनपद सदस्य क्र. 6, खेड़ीहाट तहसील- बड़वाह इन्हों की ओर उपरोक्त विवरण में आपकी ओर से कार्यवाही करने हेतु प्रस्तुत।
- (2) श्रीमान वन मण्डलाधिकारी महोदय, वन मण्डल बड़वाह इन्हों की ओर उपरोक्त विवरण में आपकी ओर से कार्यवाही करने हेतु प्रस्तुत।
- (3) श्रीमान अनुविभागीय अधिकारी महोदय, राजस्व, बड़वाह इन्हों की ओर उपरोक्त विवरण में आपकी ओर से कार्यवाही करने हेतु प्रस्तुत।

विनित- समस्त ग्रामीणजन

ग्राम- रामकुल्ला, तहसील-बड़वाह

अतित्त ५ताव शोभाशम रदेश हस्ताक्षर पृष्ठांकित पेज पर
पिनाय

निरीक्षण प्रतिवेदन

विषय :- शराब फैक्ट्री के प्रदूषित गंदे घातक रासायनिक पानी का तालाबों में एकत्रित करने के कार्य करने से वनोपज, जंगली पशुओं, जीव-जंतुओं, जल-चर जीवों, जंगली नदी नालों के जल एवं मानव जीवन पर घातक दुष्प्रभाव पड़ने के विरुद्ध कार्यवाही बावत्।

संदर्भ :- क्षेत्रीय कार्यालय का पत्र क्रमांक 2428 दिनांक 23.09.2022

निरीक्षण की तिथि :- 24.09.2022

उद्योग का नाम एवं पता :- मेसर्स अग्रवाल डिस्टलरीज प्रा.लि., काटकूट रोड, बड़वाहा, जिला-खरगोन।

निरीक्षण स्थल :- मेसर्स अग्रवाल डिस्टलरीज प्रा.लि, ग्राम-रामकुल्ला, खरबड़िया नाला, पड़ाली नाला, चोरल नदी एवं नर्मदा नदी।

निरीक्षण के समय पायी गई स्थिति के अनुसार निरीक्षणकर्ता अधिकारियों की टीप :

क्षेत्रीय कार्यालय का पत्र क्रमांक 2428 दिनांक 23.09.2022 के परिपेक्ष्य में दिनांक 24.09.2022 को मेसर्स अग्रवाल डिस्टलरीज प्रा.लि., काटकूट रोड, बड़वाहा, जिला-खरगोन के द्वारा दूषित जल छोड़े जाने एवं छोड़े गये दूषित जल से मछली मरने एवं भूमिगत जल स्रोत के दूषित होने की शिकायत के तारतम्य में निरीक्षण किया गया। मौके पर पाई गई वस्तुस्थिति निम्नानुसार है :-

1. रामकुल्ला गांव में स्थित मेसर्स अग्रवाल डिस्टलरीज के द्वारा मानव निर्मित तालाब, उद्योग से लगभग 05 किलोमीटर दूर वर्षाकाल में भरने के कारण अतिरिक्त पानी खड़बड़िया नाले में निरीक्षण के दौरान मिलता हुआ पाया गया। इस पानी में हल्का भूरा रंग पाया गया तथा पानी में घुलित ऑक्सीजन की मात्रा 5.2 मी.ग्रा/लीटर पाई गई। खरबड़िया नाले के पानी में मछली एवं अन्य जलीय जीव देखे गये।
2. उद्योग के समीप के गांव जगतपुरा व जगतपुराखेड़ी के भूमिगत जल स्रोतों कुएं एवं ट्यूबवेल के जल नमूने एकत्र किये गये। ट्यूबवेल एवं कुएं के पानी का उपयोग पीने एवं अन्य घरेलू उपयोग हेतु होना पाया गया। प्रथम दृष्टया उक्त नमूनों में किसी भी तरह का रंग/दूषित होना नहीं पाया गया। उद्योग से टैंकर के माध्यम से किसी भी तरह का दूषित जल का परिवहन कर समीप स्थित नालों/जल स्रोत में नहीं पाया गया। उद्योग परिसर के भीतर स्ट्रॉम वॉटर ड्रेन में दूषित जल भरा हुआ पाया गया।
3. उद्योग द्वारा उद्योग परिसर के पश्चिम क्षेत्र में पूर्व में स्थापित मानव निर्मित लैगूनों को समतल किया गया है। इस भूमि पर वर्षा के दौरान गिरने वाला पानी बहकर पड़ाली नाले में मिलता है। निरीक्षण के दौरान इस भूमि से निकलने वाला वर्षा जल हल्का रंगयुक्त पाया गया।
4. निरीक्षण दिवस को उद्योग परिसर से किसी भी प्रकार का निस्सारण नहीं पाया गया। उद्योग द्वारा स्थापित दूषित जल उपचर संयंत्र कार्यरत अवस्था में पाया गया। उद्योग में स्थापित

पुराने ईटीपी के टैंको में दूषित जल भरा हुआ पाया गया, जिसे एम.ई.ई. के माध्यम से तुरन्त उपचार कर खत्म किये जाने के निर्देश करने की कार्यवाही प्रस्तावित है।

5. उद्योग के पीछे बहने वाले पड़ाली नाले का मौके पर जल नमूना एकत्र किया गया। मौके पर पानी में जलीय जीव (मछली व अन्य) देखे गये हैं। इसी तरह पड़ाली नाला मिलने के पूर्व एवं पश्चात् चोरल नदी का जल नमूना एकत्र किया गया। उक्त नमूनों का विश्लेषण प्रक्रिया में है। प्रथम दृष्टया पड़ाली नाला, चोरल नदी एवं नर्मदा नदी में प्रदूषण की स्थिति नहीं पायी गयी और ना ही उक्त तीनों जल स्त्रोंतों में निरीक्षण दिवस मछली मृत होने जैसा नहीं पाया गया।

निरीक्षण प्रतिवेदन फोटोग्राफ संलग्न कर आवश्यक कार्यवाही हेतु प्रस्तुत है। निरीक्षण के दौरान एकत्र किये गये जल नमूनों का विश्लेषण प्रक्रिया में होने से विश्लेषण रिपोर्ट प्रथक से प्रस्तुत की जायेगी।

(अंकित बघेल)

जिला पर्यावरण अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
खण्डवा

(अजय मिश्रा)

वैज्ञानिक,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
इन्दौर

(अतुल काटिया)

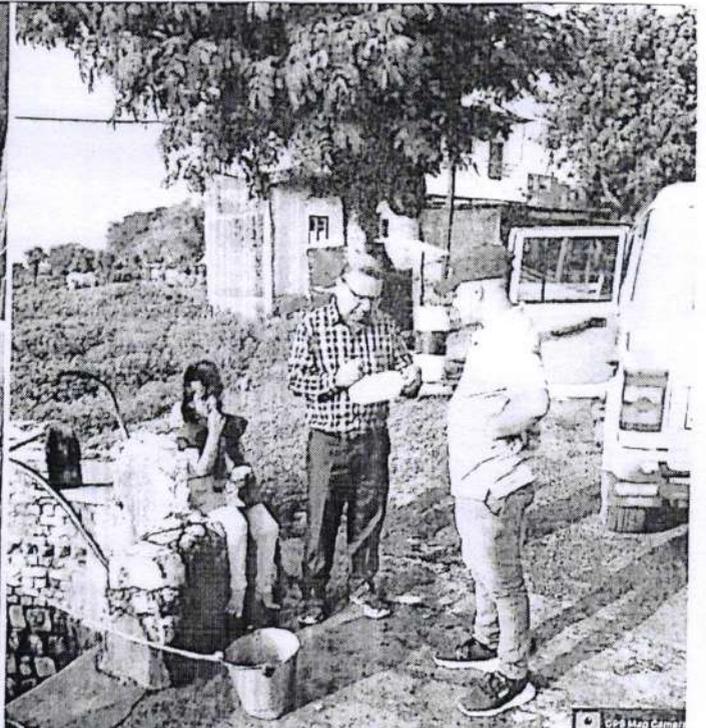
वैज्ञानिक,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
इन्दौर

निरीक्षण के दौरान लिये गये छायाचित्र



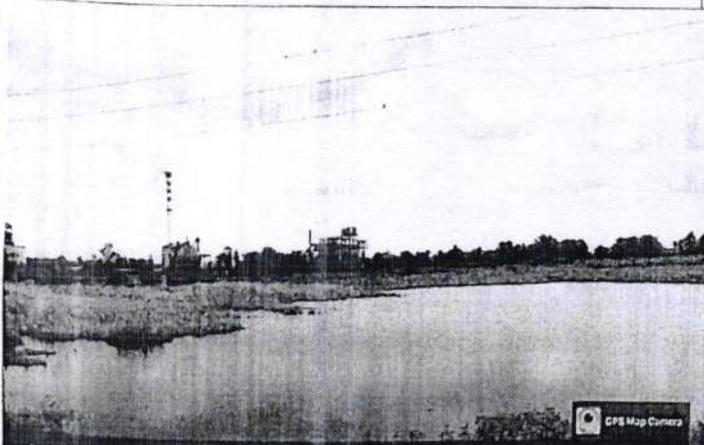
Jagatpura, Madhya Pradesh, India
 823J+699, Jagatpura, Madhya Pradesh 451115, India
 Lat 22.304186 Long 76.031088
 24/09/22 01:24 PM GMT +05:30

उद्योग परिसर में स्थित नाली



Kham Kheda, Madhya Pradesh, India
 Unnamed Road, Kham Kheda, Madhya Pradesh 451115, India
 Lat 22.312913 Long 76.032597
 24/09/22 04:42 PM GMT +05:30

जगतपुराखेड़ी स्थित कुंआ



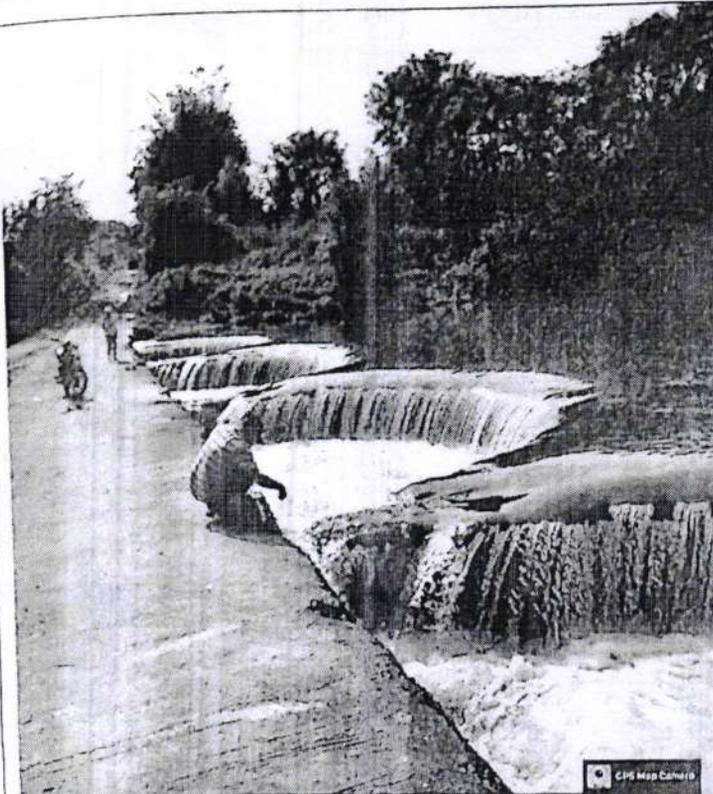
Jagatpura, Madhya Pradesh, India
 823H+XJG, Jagatpura, Madhya Pradesh 451115, India
 Lat 22.304703 Long 76.030548
 24/09/22 01:12 PM GMT +05:30

उद्योग के पश्चिम क्षेत्र में स्थित भरा वर्षा का जल



Khargone, Madhya Pradesh, India
 Unnamed Road, Madhya Pradesh 451115, India
 Lat 22.299416 Long 76.03059
 24/09/22 02:48 PM GMT +05:30

उद्योग के पीछे स्थित पड़ाली नाला



Khargone, Madhya Pradesh, India
Unnamed Road, Madhya Pradesh 451115, India
Lat 22.254194 Long 76.053408
24/09/22 03:08 PM GMT +05:30

चोरल नदी, पड़ाली नाला मिलने के पूर्व



Dehariya, Madhya Pradesh, India
63J6+8FP, Dehariya, Madhya Pradesh 451115, India
Lat 22.230032 Long 76.061523
24/09/22 04:01 PM GMT +05:30

नर्मदा नदी, चोरल नदी मिलने के बाद

क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड

Annexure-24

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2555436; e-mail: romppcb.indore@rediffmail.com

क0 2429 /क्षे.का.इं./2022
प्रति,

इन्दौर, दिनांक 23/09/2022

संचालक,
मेसर्स अग्रवाल डिस्टलरीज प्रा.लि.
ग्राम-खोड़ीगांव, काटकूट रोड़, तहसील-बड़वाह,
जिला-खरगोन (म.प्र.)

विषय :- उद्योग से दूषित जल का निस्सारण करने तथा पड़ाली नदी में मछलियां मरने के संबंध में सूचना पत्र।

संदर्भ :- इस कार्यालय में प्राप्त शिकायत दिनांक 09.09.2022 द्वारा श्रीमती ज्योती हुकुम ठाकरे, जनपद सदस्य, बड़वाह, जिला-खरगोन।

उपरोक्त विषयांतर्गत शिकायत की प्रति संलग्न है। प्राप्त शिकायत के अनुसार आपके द्वारा ग्राम-रामकुल्ला के समीप लगभग 4 एकड़ जमीन में बनाये गये तालाब/लैगून में टैंकरों के माध्यम से दूषित जल का निस्सारण/भण्डारण करने एवं उसके रिसाव से आस-पास के खेतों को, हेण्डपंपों, बोरिंगों में रिसाव के माध्यम से गंदा पानी आने मिट्टी की उर्वरक शक्ति नष्ट होने, फसलों के प्रभावित होने, नदी-नालों में जीव जन्तुओं के प्रभावित होने का लेख किया गया है। पूर्व में मछलियां मरने की भी जानकारी दी गई है। अतः शिकायत के संदर्भ में आपका उत्तर 03 दिवस में प्रस्तुत करने का कष्ट करें।

उपरोक्त के अतिरिक्त यह भी लेख है कि अनुविभागीय दण्डाधिकारी बड़वाहा के पत्र क्रमांक 2920 दिनांक 21.09.2022 द्वारा सूचित किया गया है कि आपके उद्योग के दुष्प्रभाव से काफी मछलियां मर चुकी हैं। दैनिक समाचार पत्रिका में दिनांक 29.08.2022 को प्रकाशित "नदी में शराब फैक्ट्री का केमिकल युक्त पानी मिला, सैकड़ों मछलियों की मौत" समाचार पत्र की कतरन प्राप्त हुई है, जिससे स्पष्ट है कि आपके उद्योग से दूषित जल का निस्सारण अवैध तरीके से चोरी-छूपे किया गया, जिसकी जानकारी इस कार्यालय को नहीं दी गई है। अतः इस संबंध में आपका स्पष्टीकरण प्रस्तुत करते हुए विस्तृत जानकारी 03 दिवस के भीतर इस कार्यालय को प्रस्तुत करने का कष्ट करें।

संलग्न :- उपरोक्तानुसार।

क0 2430 /क्षे.का.इं./2022
प्रतिलिपि :-

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर
इन्दौर, दिनांक 23/09/2022

1. सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

म. प्र. प्रदूषण नियंत्रण बोर्ड

Annexure-25

स्कीम नं. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

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क० 2531 /क्षे.का.इं./2022
प्रति,

इन्दौर, दिनांक 29/09/2022

संचालक,
मेसर्स अग्रवाल डिस्टलरीज प्र.लि.
ग्राम-खोड़ीगांव, काटकूट रोड़, तहसील-बड़वाह,
जिला-खरगोन (म.प्र.)

विषय :- पड़ाली नदी में मोलासिस का निस्सारण होने व सम्मति शर्तों का उल्लंघन करने के कारण सूचना पत्र।

- संदर्भ :- 1. इस कार्यालय का पत्र क्रमांक 2429 दिनांक 23.09.2022
2. अनुविभागीय दण्डाधिकारी बड़वाह का पत्र क्रमांक 2920 दिनांक 21.09.2022

उपरोक्त विषयांतर्गत इस कार्यालय को प्राप्त शिकायत दिनांक 09.09.2022 के परिपेक्ष्य में इस कार्यालय के संदर्भित पत्र क्रमांक 2429 दिनांक 23.09.2022 द्वारा आपको उत्तर प्रस्तुत करने हेतु सूचित किया गया था, परन्तु आपके द्वारा अभी तक प्रस्तुत नहीं किया गया है। शिकायत के परिपेक्ष्य में दिनांक 15.09.2022 को अधोहस्ताक्षरकर्ता द्वारा निरीक्षण किये गये थे, जिसमें उद्योग परिसर से दूषित जल का निस्सारण पड़ाली नदी में किया जाना पाया गया था तथा ग्राम-रामकुल्ला स्थित उद्योग की भूमि पर बने खेतों/तालाब के माध्यम से बरसात का पानी का निस्सारण खड़बड़िया नाले की ओर पाया गया था। इसी प्रकार उद्योग में स्थापित ई.टी. पी. पूर्ण क्षमता से कार्यरत नहीं पाया गया तथा डीकेण्टर/ड्रॉयर का संचालन नहीं होने से परिसर के भीतर विभिन्न स्थलों पर दूषित जल का भराव पाया गया, जो बरसात के पानी के साथ मिलकर परिसर के बाहर निस्सारित हो रहा था। इस प्रकार आपके द्वारा बोर्ड द्वारा प्रदत्त की गई सम्मति शर्तों का उल्लंघन किया जा रहा है। अतः आपको निर्देशित किया जाता है कि सम्मति शर्तों का पालन सुनिश्चित करावें तथा निम्नानुसार कार्यवाही सुनिश्चित करावें :-

1. यह कि, इस कार्यालय के संदर्भित पत्र के परिपेक्ष्य में जानकारी तत्काल उपलब्ध करायें।
2. यह कि, उद्योग में दूषित जल उपचार संयंत्र का पूर्ण क्षमता से संचालन सुनिश्चित किया जावे।
3. यह कि, दूषित जल का किसी भी दशा में निस्सारण पास से गुजरने वाले पड़ाली नदी में ना हो, यह सुनिश्चित किया जावे।
4. यह कि, दूषित जल का निस्सारण उद्योग परिसर के बाहर ना हो तथा उपचारित दूषित जल का बोर्ड की सम्मति शर्तों के अनुसार पुर्नउपयोग सुनिश्चित किया जावे।
5. यह कि, उद्योग द्वारा ग्राम-रामकुल्ला अथवा अन्य स्थलों पर यदि कोई लैगून अभी भी स्थित हैं, उन्हें तत्काल समाप्त करें तथा इसके पूर्व समस्त स्लज हटाकर उपयुक्त तरीक़ से डिस्पोजल किया जावे। ताकि बरसात के पानी में किसी तरह का स्लज का निस्सारण ना हो।

6. यह कि, उद्योग में स्थापित लीकेण्टर एवं ड्रायर का नियमित संचालन सुनिश्चित करें तथा उसका रिकार्ड प्रतिमाह इस कार्यालय को प्रस्तुत करें।
7. यह कि, उद्योग पुराने ई.टी.पी. के पास टैंको में भरे दूषित जल को तुरन्त उपचार कर एवोपरेटर के माध्यम से डिस्पोजल सुनिश्चित करावें।
8. यह कि, उद्योग में स्थापित एम.ई.ई एवं एवोपरेटर्स के संचालन का रिकार्ड प्रतिमाह कार्यालय को प्रस्तुत करें।

कृपया उपरोक्त बिन्दुओं पर की गई कार्यवाही का पालन प्रतिवेदन 07 दिवस के भीतर इस कार्यालय को प्रस्तुत करने का कष्ट करें। अन्यथा कारण स्पष्ट करें कि क्यों ना सम्मति शर्तों के उल्लंघन के कारण उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के अंतर्गत कार्यवाही ली जावे। आपका उत्तर 07 दिवस के भीतर प्रस्तुत करने का कष्ट करें।

ob

(एस.एन. द्विवेदी)

क्षेत्रीय अधिकारी, इन्दौर

इन्दौर, दिनांक 29/09/2022

क० 2532 /क्षे.का.इं./2022
प्रतिलिपि :-

1. सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर कृपया सूचनार्थ।

ob

(एस.एन. द्विवेदी)

क्षेत्रीय अधिकारी, इन्दौर

ob

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010(म.प्र.)

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क० 2840 /क्षे.का.इ./2022
प्रति,

इन्दौर, दिनांक 28/10/2022

संचालक,
मेसर्स अग्रवाल डिस्टलरीज प्रा.लि.,
ग्राम-जगतपुरा, काटकूट रोड, तहसील-बडवाह,
जिला-खरगोन (म.प्र.)

विषय :- आपके उद्योग से दूषित जल का निस्सारण करने तथा वायु प्रदूषण से आस-पास के क्षेत्र में प्रदूषण की स्थिति निर्मित होने के संबंध में प्राप्त शिकायत।

संदर्भ :- निरीक्षण दिनांक 22.10.2022

उपरोक्त विषयांतर्गत लेख है कि, आपके उद्योग के विरुद्ध निरंतर शिकायते प्राप्त हो रही हैं। शिकायत के अनुसार आपके उद्योग से निकलने वाला दूषित जल को पास स्थित जल स्रोत में किया जा रहा है, जिससे जल प्रदूषण व चिमनी के हानिकारक धुए से वायु प्रदूषण की स्थिति निर्मित हो रही है।

उपरोक्त शिकायत के परिपेक्ष्य में दिनांक 22.10.2022 को बोर्ड के अधिकारी द्वारा निरीक्षण किया गया तथा शिकायतकर्ता से भी संपर्क किया गया है। शिकायतकर्ता द्वारा बताया गया कि आपके उद्योग के पास स्थित ओपनवेल में दूषित जल का रिसाव होता है तथा पास स्थित पड़ाली नदी में दूषित जल का निस्सारण किया जाता है। निरीक्षण के दौरान उद्योग से निस्सारण की स्थिति नहीं पाई गई है, परन्तु उद्योग के पड़ाली नदी के किनारे स्थित होने से उद्योग के दूषित जल के नदी में निस्सारित होने की संभावना लगातार बनी रहती है तथा शिकायतकर्ता द्वारा शिकायत भी इसी संभावना को देखते हुए की जाती है। अतः इसके निराकरण हेतु यह आवश्यक है कि आपके द्वारा नदी की ओर जाने वाली समस्त स्ट्रॉम वॉटर ड्रेन्स को बंद किया जावे तथा उस ओर नाईट वीजन पी.टी.जेड. कैमरा स्थापित कर उसकी कनेक्टिविटी बोर्ड को दी जावे, जिससे दूषित जल के निस्सारण ना होने के संबंध में नियमित रूप से निगरानी हो सके।

इस कार्यालय के पत्र क्रमांक 2531 दिनांक 29.09.2022 द्वारा आपको सम्मति शर्तों का पालन सुनिश्चित कराने हेतु सूचना पत्र जारी किया गया है, जिसके परिपेक्ष्य में आपके द्वारा प्रस्तुत पत्र दिनांक 13.10.2022 द्वारा दी गई जानकारी अपूर्ण है। आपके द्वारा ग्राम-रामकुल्ला में पूर्व में निर्माण किये गये लैगूनों को अभी तक डिस्नेंटल नहीं किया गया है। पूर्व में किये गये निरीक्षण में, उसमें स्लज पाया गया था, जिसकी वजह से बरसात का पानी हल्का भूरा रंग हो रहा था। आपके द्वारा अभी तक डिस्नेंटल किये जाने की जानकारी प्रस्तुत नहीं की गई है।

आपके द्वारा डी.डी.जी.एस. ड्रॉयर के संचालन की जानकारी एवं उसके रिकार्ड प्रतिमाह प्रस्तुत किये जाना है, परन्तु आपके द्वारा उक्त रिकार्ड प्रस्तुत नहीं किये गये हैं तथा यह अवगत

नहीं कराया गया है कि कितना डी.डब्ल्यू.जी.एस. का उत्पादन हुआ है तथा कितना डी.डी.जी.एस. का निर्माण किया गया है। डी.डी.जी.एस. ड्रॉयर कितने घण्टे संचालित किया गया तथा कितनी बिजली की खपत हुई, इसकी भी जानकारी नहीं दी गई है।

दूषित जल उपचार संयंत्र के संचालन नियमित रूप से किये जाने के निर्देश हैं तथा इसके संचालन में कितनी बिजली की खपत हो रही है, आपके द्वारा पृथक विद्युत मीटर की स्थापना एवं ई.टी.पी. संचालन में होने वाले खपत की जानकारी अभी तक प्रस्तुत नहीं की गई है।

डी-1 इकाई में पुराने ई.टी.पी. के पास टैंकों में भरे दूषित जल को तुरन्त उपचार कर ईवोपरेटर के माध्यम से डिस्पोजल करने के निर्देश दिये गये थे, परन्तु आपके द्वारा डिस्पोजल से संबंधित जानकारी अभी तक उपलब्ध नहीं कराई गई है।

एम.ई.ई. एवं एवोपरेटर्स के संचालन का रिकार्ड प्रतिमाह प्रस्तुत करने हेतु कहा गया है, परन्तु आपके द्वारा उक्त रिकार्ड अभी तक प्रस्तुत नहीं किया गया है।

इस प्रकार उपरोक्त से स्पष्ट हो रहा है कि आपके द्वारा सम्मति शर्तों के पालन में प्रभावी ढंग से कार्यवाही नहीं की जा रही है, जिससे आस-पास के लोगों द्वारा बार-बार विभिन्न माध्यमों से शिकायतें की जा रही हैं। अतः आपको पुनः निर्देशित किया जाता है कि सम्मति शर्तों का पालन प्रभावी ढंग से सुनिश्चित करायें तथा उपरोक्तानुसार चाही गई जानकारी समयवधि में नियमित रूप से इस कार्यालय को उपलब्ध कराना सुनिश्चित करें। अन्यथा उद्योग एवं उद्योग प्रबंधन के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 के प्रावधानों के अंतर्गत कार्यवाही प्रारंभ की जा सकती है, जिसकी समस्त जिम्मेदारी आपकी होगी।

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

क्र० 1946/तक.शा./23
प्रति,

इन्दौर, दिनांक 31/05/2023

संचालक,
मेसर्स अग्रवाल डिस्टीलरी प्रा.लि
ग्राम जगतपुरा, तहसील बड़वाह, जिला-खरगोन (म.प्र.)

विषय :-सम्मति शर्तों का उल्लंघन करने के कारण सूचना पत्र ।

संदर्भ:-1. इस कार्यालय का पत्र क्र. 2531 दिनांक 29.09.2022

2. इस कार्यालय का पत्र क्र. 1918 दिनांक 29.05.2023

उपरोक्त विषयांतर्गत इस कार्यालय के संदर्भित पत्रों का अवलोकन करने का कष्ट करें । इस कार्यालय के संदर्भित पत्र क्र. 2531 दिनांक 29.09.2022 के बिन्दु क्रमांक 05 द्वारा यह सूचित किया गया है कि ग्राम रामकुल्ला अथवा अन्य स्थलों पर लैगून स्थित है तो उन्हें तत्काल समाप्त किया जाये तथा उनके स्लज हटाकर उपयुक्त तरीके से डिस्पोजल किया जाये । आपके द्वारा ग्राम रामकुल्ला स्थित लैगूनों के विनिष्ठीकरण के संबंध में जानकारी प्रस्तुत नहीं की गई है न ही उक्त लैगूनों के स्लज को हटाने तथा उनके स्लज के उचित डिस्पोजल की जानकारी दी गई है । विगत वर्ष मानसून के दौरान उक्त लैगूनों के माध्यम से गुजरने वाला बरसात का पानी रंगीन होकर नालों के माध्यम से चौरल नदी में पहुंचने की शिकायत प्राप्त हुई थी । आगामी मानसून पुनः आने वाला है । आपको स्लज को हटाकर लैगूनों के विनिष्ठीकरण हेतु निर्देशित किया गया था परंतु आपके द्वारा की गई कार्यवाही की जानकारी आज तक प्रस्तुत नहीं की गई है । अतः आपको निर्देशित किया जाता है कि उपरोक्तानुसार कार्यवाही दिनांक 15 जून 2023 के पूर्व सुनिश्चित कराकर जानकारी इस कार्यालय को उपलब्ध करावे ।

इस कार्यालय के पत्र क्रमांक 1918 दिनांक 29.05.2023 द्वारा आपको इस कार्यालय को प्राप्त शिकायत के परिप्रेक्ष्य में अपना पक्ष 07 दिवस के भीतर रखने हेतु कहा गया है । पत्र के साथ श्री सुंदरलाल वर्मा, उप सरपंच, ग्राम कदवालिया द्वारा प्रेषित शिकायत की प्रति भी प्रेषित की गई है । श्री सुंदरलाल वर्मा द्वारा यह शिकायत की गई है कि आपके द्वारा उद्योग परिसर के

भीतर टैंकों में भंडारित मोलासिस स्लज को ट्रेक्टर के माध्यम से ग्राम लोंदी बी व रामकुल्ला के समीप भूमि पर डाला जा रहा है जिसके बरसात के पानी में मिलकर आसपास के भूजल के प्रदूषित होने की संभावना है साथ ही बरसात के पानी के साथ मिलकर स्थानीय नालों के माध्यम से चोरल नदी व नर्मदा नदी में पहुंचने की संभावना है । अतः आपको निर्देशित किया जाता है कि किसी भी प्रकार का स्लज एवं मोलासिस का पानी भूमि पर रामकुल्ला ग्राम अथवा अन्य किसी भी ग्राम में निस्सारित न किया जाये । आपको स्लज को बॉयलर में फ्यूल के साथ मिलाकर डिस्पोजल कराने हेतु कहा गया था परंतु आपके द्वारा निर्देशों का उल्लंघन किया जा रहा है । इस संबंध में आपका उत्तर 07 दिवस में प्रस्तुत करने का कष्ट करें अन्यथा कारण बतायें कि क्यों न आपके विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 25 का उल्लंघन करने के कारण धारा 44 के तहत न्यायालय में परिवाद दायर किया जावे ।

(एस.एन.द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर

निरीक्षण प्रतिवेदन

निरीक्षण दिनांक :- 22.10.2022

निरीक्षण कर्ता :- श्री संतोषसिंह चौहान, कनिष्ठ वैज्ञानिक एवं श्री एस.के गुप्ता रसायनज्ञ

निरीक्षण का उद्देश्य :- सी.एम. हेल्पलाईन शिकायत क्र. 19544050 दिनांक 20.10.22 के तारतम्य में।

निरीक्षण स्थल :- मे. अग्रवाल डिस्टलरी प्रा.लि.यूनिट 2,15 काटकुट रोड़ सबलपुरा बड़वाह,जिला-खरगोन

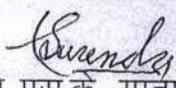
सी.एम. हेल्पलाईन शिकायत क्र. 19544050 दिनांक 20.10.2022 के तारतम्य में शिकायतकर्ता श्री मुकेश यादव की उपस्थिति में दिनांक 22.10.2022 को जगतपुरा में मे. अग्रवाल डिस्टलरी कि, बड़वाह जिला-खरगोन का निरीक्षण किया गया मौके पर पाई गई वस्तुस्थिति निम्नानुसार हैं।

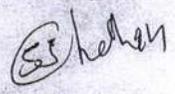
1 शिकायतकर्ता द्वारा उद्योग से हानिकारक धुँआ निकलने की शिकायत की गई है, मौके पर उद्योग की स्रोत मॉनिटरिंग की गई, जिसके परिणाम निर्धारित मानकों में पाए गए, विश्लेषण रिपोर्ट संलग्न है। उद्योग द्वारा स्रोत पर वायु प्रदूषण नियंत्रण हेतु ई.एस.पी. की स्थापना की गई है। जो कि निरीक्षण के दौरान संतोषजनक कार्यरत पाई गई।

2 मौके पर उद्योग से किसी तरह का औद्योगिक निस्त्राव नहीं पाया गया, शिकायतकर्ता की उपस्थिति में उद्योग के उत्तर दिशा में बहने वाले जगतपुरा नाला, श्री गेंदालाल यादव का कुआँ एवं पंडाली नदी के जल नमूने एकत्र किए, जो कि विश्लेषण प्रक्रिया में है। जल नमूने प्रथम दृष्टया सामान्य पाए गए।

3 शिकायत कर्ता श्री मुकेश यादव से फसल खराब होने सम्बंधित दस्तावेज प्रस्तुत करने हेतु कहा गया, किन्तु उनके द्वारा इस संबन्ध में कोई दस्तावेज प्रस्तुत नहीं किए गए।

शिकायतकर्ता श्री मुकेश यादव, ग्राम जगतपुरा, बड़वाह जिला-खरगोन का निवासी है, इनके द्वारा मे0 अग्रवाल डिस्टलरी की शिकायत कई बार की, जाकर शिकायत वापस ले ली जाती है। उक्त निरीक्षण के परिपेक्ष्य में प्रथम दृष्टया उक्त शिकायत भी निराधार होकर निजी स्वार्थ हेतु की गई प्रेरित होती है। अतः शिकायत निराधार है इसे बन्द किया जाना प्रस्तावित है।


1 श्री एस.के. गुप्ता
रसायनज्ञ


2 श्री संतोषसिंह चौहान
कनिष्ठ वैज्ञानिक

Untitled Map

description for your map.

Durga Devi Temple

Chakymehra

Open Durg Temple
Omprakash Meran

Untitled Placemark
Jagalpura

Jagalpura Nalla near Agrawal Distillery

Agrawal Distilleries Pvt. Ltd

Madak River (Nalla)

Untitled Placemark

Google Earth

400 m

Legend

- 📍 Agrawal Distilleries Pvt.
- 📍 Untitled Placemark



सी. एम. डेल्टा आईन शिमाया क्र. 19544050
 दिनांक 20/10/22 के परिपेक्ष्य के क्षेत्रीय अधिकारी
 पत्र क्र. 2778 दिनांक 21.10.22 के परिपेक्ष्य के
 शिमाया की जात हेतु म.प. प्रमुख निगम
 इन्फॉर के दल द्वारा पल एवं वायु के नमूने
 शिमाया कती श्री मुखेश यादव ने उद्योग
 में आग्रवाल डिप्लोमी प्रा. लि. के प्रतिनिधी
 श्री नरहरि दांगी पर एम अमल चारिको की
 उपस्थिति के पल नमूना विन्दु क्र ① से ⑦
 विवरण अनुसार किया गया।

- क्र. ① पालपुर नामा में आग्रवाल डिप्लोमी के
 समीप (जक-नमूना)
- ② कुआर नाम पल नमूना श्री गेदामाल दाद
- ③ पडाली नदी (नाला किलके के बाँध-पुल
 के समीप) पल नमूना/ एम
- ① श्री मुखेश यादव मो. नं. 9669607061
- ② श्री नरहरि दांगी मो. नं. 9826687633
- ③ श्री एस. एस. पांडेय 9584114372
- ④ श्री भएल परेस मो. नं. 9753170381
- ⑤ श्री दिनेश मो. नं. 8935445992
- ⑥ एस. के गुप्ता मो. नं. 9429814442
- ⑦ श्री अरविमेश शिमा मो. नं. 9981442726



Regional Laboratory
M. P. Pollution Control Board

Plot No. 1, Scheme No. 78, Part-II, Aranya, Indore - 452 010

☎ 0731 - 2554337, Fax : 0731- 4061255 ; E mail: regional.labindore@yahoo.com

ANALYSIS REPORT

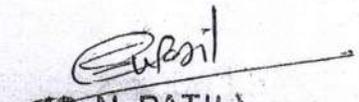
Report No. 84	Date 23/10/2022
Name of Industry	M/S Agrawal Distillery Pvt. Ltd. Unit -2 Katkut road, Barwah
Date of Sampling	22/10/2022
Date of Analysis	23/10/2022
Sample Collected by	SS Chouhan, Jr. Scientist & SK Gupta, Chemist
Sample Analysed by	RM Gamad, Scientist

Sampling Point	Ambient Air Quality	I	Near Tol Kanta factory Premises
		II	Near M.Jkesh Gendālal Yadav house, Jagatpura

S.No.	Parameters	Unit	Result I	Result II
01	Respirable Suspended Particulate Matter (RSPM)	$\mu\text{g}/\text{M}^3$	84.94	64.88
02	Sulphur dioxide (SO_2)	$\mu\text{g}/\text{M}^3$	7.0	6.0
03	Nitrogen dioxide (NO_x)	$\mu\text{g}/\text{M}^3$	25	22

Remark :	Air pollution controlling equipment (ESP) work properly during sampling.
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(Atul Katiya)
Scientist
Regional Laboratory
M.P.P.C.B., INDORE


(S. N. PATIL)
Chief Chemist



क्षेत्रीय प्रयोगशाला

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2554337; e-mail: regional.labindore@yahoo.com

क्र.

/क्षेप्रयो/प्रनिबो/2022

इन्दौर, दिनांक

प्रति,

Shri Narhari Dangi

M/s. Agrawal Distillery Private Ltd. { Umit -2}

[Grain Base Distillery Power plant]

15, Katkut Road, Sabalpura, Teh.- Barwah, District-Khargone (M.P.)

विषय:- दिनांक 22.10.2022 को एकत्रित वायु नमूने के विश्लेषण परिणामों का वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981, की धारा 22 (2) के तहत सूचना।

उपरोक्त विषयांतर्गत इस कार्यालय के पत्र क्रमांक Q-1/MPPCB/RLI/2022 इन्दौर दिनांक 22.10.2022 द्वारा दी गई सूचना अनुसार वायु अधिनियम 1981, की धारा 22 (2) के तहत दिनांक 22.10.2022 को आपके उद्योग से वायु नमूने एकत्रित किए गए थे। बोर्ड एनेलिस्ट की (विश्लेषण परिणाम सहित) रिपोर्ट संलग्न कर आपकी आवश्यक कार्रवाही हेतु प्रेषित है।

संलग्न- वायु विश्लेषण रिपोर्ट।

(एस. एन. पाटिल)
प्रयोगशाला प्रभारी
क्षेत्रीय प्रयोगशाला, इन्दौर
इन्दौर, दिनांक 26/10/22

पृ. क्र. 553 /क्षेप्रयो/प्रनिबो/2022

प्रतिलिपि :-

✓ क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म. प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर की ओर सूचनार्थ।


(एस. एन. पाटिल)
प्रयोगशाला प्रभारी
क्षेत्रीय प्रयोगशाला, इन्दौर

Form V
REPORT BY THE STATE BOARD ANALYST
(See Rule -14 (2))

Report No. 83
Date:- 23/10/2022

I hereby certify that I, (I) R.M.Gamad, Scientist, State Board Analyst, duly appointed under sub-section (1) of section 27 of the Air (Prevention and Control of Pollution) Act, 1981 received on the (II) 23 th day of October 2022 from (III) SS Chouhan, Jr. Scientist M.P.P.C.B., Regional Lab. Indore, Distt. Indore. two sample of M/s Agrawal Distillery Pvt. Ltd. Katkut Road, Sabalpura, Barwah, Dist. Khargone (M.P.) The samples were in a condition fit for analysis and reported below:-
I further certify that I have analyzed the aforementioned sample on (IV) 23/10/2022 and declare the result of the analysis to be as follows:-

SOURCE EMISSION SAMPING POINT: -

Sampling Point	Source Emission	I	Boiler Stack (20 tons)
S. No.	Parameters	Unit	Stack-I
01	Particulate Matter (PM)	mg/ NM3	34.91

The condition of the seals, fastening and container on receipt was as follows:-
The sample was received in sealed condition and fit for analysis.

Analysis of sample was done according to Standard method of Analysis APHA, AWWA 1987..
Signed this report on dated 26/10/2022

Address:-

(RM Gamad)
Regional Laboratory,
M.P. Pollution Control Board, Indore

To,
The Chief Chemist,
Regional Laboratory,
M.P.P.C.B,
Indore

Signature

(RM Gamad)

State Board Analyst

Regional Laboratory

M.P. Pollution Control Board, Indore

R. M. Gamad
Scientist
Regional Laboratory

M.P. Pollution Control Board, Indore

- I Here write the Full name of the State Board Analyst
- II Here write the Date of receipt of the Sample
- III Here write the name of the State Board or Person or Body or Persons or Officer from whom the sample was received.
- IV Here write the Date of Analysis.
- V Here write the details of the analysis and refer to method of analysis. If the space is not adequate the details may be given on separate sheet of paper.



Form III
 M.P. POLLUTION CONTROL BOARD INDORE [M.P.]
 Notice of Intention to have sample analyzed
 (see rule 17)

No/ Q 1 /MPPCB/RLI/2022

Indore, Date:- /22 / 10/ 2022

To, Shri. Marhari Dangri (Manager)
M/s Agrawal Distilleries Pvt Ltd. Unit-2 (Grain Based Distillery Power Plant)
15, Katkut Road Sabal Pura
Tehsil Barwaha Dist- Khargone

Take notice that it is intended to have analyzed the sample of Air emission

from your premises which is being taken today the 22nd day of October

..... 2022

Stack Monitoring

1/ Bailer Stack (90TPH)

Sample taken & sealed in our presence

22/10/2022
 Signature of representative
 Agrawal Distilleries Pvt. Ltd.
 Sabalpura Barwaha (M.P.)

SCT. Agrawal
23/10/22

S. S. Chouhan
 Jr. Scientist
 Name and designation of the person
 Who takes the sample

क्षेत्रीय प्रयोगशाला

म. प्र. प्रदूषण नियंत्रण बोर्ड
स्कीम नं. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010

फोन : 0731-2554337; e-mail: regional.labindore@yahoo.com

Surface & Ground water monitoring near Agrawal Distillery Pvt. Ltd. Katkut road, Barwah

Report No.	1685	1686	1687
Date of collection	22/10/2022	22/10/2022	22/10/2022
Sample Description	Jagatpura Nalla near Agrawal Distillery, Barwah	Open dug well of Gendalal Yadav, Jagatpura, Barwah	River Padani near Agrawal Distillery, Barwah
Appearance	unit	Clear	Clear
Odour	Slight yellowish	Odour less	Odour less
Colour	8.3	1	1
pH	8.3	8.38	8.46
Sp. Conductivity	606	760	721
Total Solid	596	484	496
Total Dissolved Solid	10	478	488
Suspended Solid	92.63	06	08
Chloride (as Cl)	--	88.69	78.84
Dissolve Oxygen	2.4	6.8	7.4
B.O.D.	29.4	1.1	1.3
C.O.D.	--	10.78	22.54
Amm. Nitrogen	--	0.018	0.022
Nitrite Nitrogen	--	0.033	0.07
Nitrate Nitrogen	--	3.978	1.978
Phosphate	--	0.049	0.078
Alkalinity	--	283	300
T. Hardness	--	244	272
Ca. Hardness	--	200	184
Mg. Hardness	--	44	88
Sulphate	--	30.61	8.395
Sodium	--	13.8	16
Potassium	2.2	1.4	02
Tolerance Limit for Inland Surface water Class A	--	--	--

(Atul Kotiya)
Scientist


(S.N. Patil)
Chief Chemist



क्षेत्रीय प्रयोगशाला
म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)
फोन : 0731 2554337; e-mail: regional.labindore@yahoo.com

निरीक्षण प्रतिवेदन

श्री मुकेश यादव की सी.एम. हेल्पलाईन शिकायत क्रमांक 19950210 दिनांक 23.11.2022, शिकायत क्रमांक 19544050 दिनांक 20.10.2022 एवं श्री किशन की सी.एम. हेल्पलाईन शिकायत क्रमांक 20009240 दिनांक 28.11.2022 के तारतम्य में दिनांक 30.11.2022 को उद्योग मेसर्स अग्रवाल डिस्टलरीज प्रा.लि. काटकूट रोड बड़वाह, जिला-खरगोन का निरीक्षण उद्योग प्रतिनिधि श्री मनीष सिंह गोढ़ की उपस्थिति में किया गया। मौके पर पाई गई वस्तुस्थिति निम्नानुसार है :-

1. उद्योग द्वारा उत्पादन प्रक्रिया से उत्पन्न दूषित जल के उपचार हेतु उपचार संयंत्र (ई.टी.पी.), आर.ओ. प्लांट, एम.ई.ई. एवं ड्रायर स्थापित किये गये हैं, जो कि निरीक्षण दिवस पूर्ण रूप से कार्यरत पाये गये। उद्योग परिसर से किसी भी तरह का निस्सारण नहीं पाया गया। मौके पर उद्योग प्रतिनिधि की उपस्थिति में निरीक्षण प्रतिवेदन/सह पंचनामा तैयार किया गया, जो संलग्नक-1 के अनुसार है।
2. उद्योग परिसर के समीप शिकायतकर्ता श्री मुकेश यादव के कुएं का एवं पड़ाली नदी, उद्योग के डाउनस्ट्रीम का जल नमूना एकत्रित किया गया, जिसकी विश्लेषण रिपोर्ट संलग्नक-2 के अनुसार है। विश्लेषण रिपोर्ट के अनुसार कुएं एवं पड़ाली नदी के जल की गुणवत्ता सामान्य पाई गई।
3. उद्योग द्वारा वायु प्रदूषण नियंत्रण हेतु चिमनी में ई.एस.पी. व बैग फिल्टर स्थापित किये गये हैं, जो कि निरीक्षण दिवस को कार्यरत पाये गये। उद्योग की चिमनी के अवलोकन से वायु प्रदूषण नियंत्रण में पाया गया है।
4. शिकायत के संबंध में कृषि एवं उद्यानिका विभाग के दल द्वारा दिनांक 10.11.2022 को मुकेश यादव कृषक की उपस्थिति में उनके खेत का निरीक्षण किया गया। जिसमें फसलों के उत्पादन पर प्रतिकूल प्रभाव नहीं देखा गया एवं वर्तमान में कुएं में लाल पानी नहीं पाया गया। सी.एम. हेल्पलाईन शिकायत क्रमांक 19544050 दिनांक 20.10.2022 की प्रोसीडिंग संलग्नक-3 के अनुसार है।

निष्कर्ष :-मौके पर किये गये निरीक्षण एवं लिये गये जल नमूनों की विश्लेषण रिपोर्ट से स्पष्ट है कि श्री मुकेश यादव एवं श्री किशन द्वारा की गई शिकायतों के बिन्दु निराधार हैं। अतः शिकायत बंद किया जाना प्रस्तावित है।

संलग्न- उपरोक्तानुसार।

(अंकित बघेल)
जिला पर्यावरण अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड, खण्डवा

(अतुल कोटिया)
वैज्ञानिक,
क्षेत्रीय प्रयोगशाला, इन्दौर



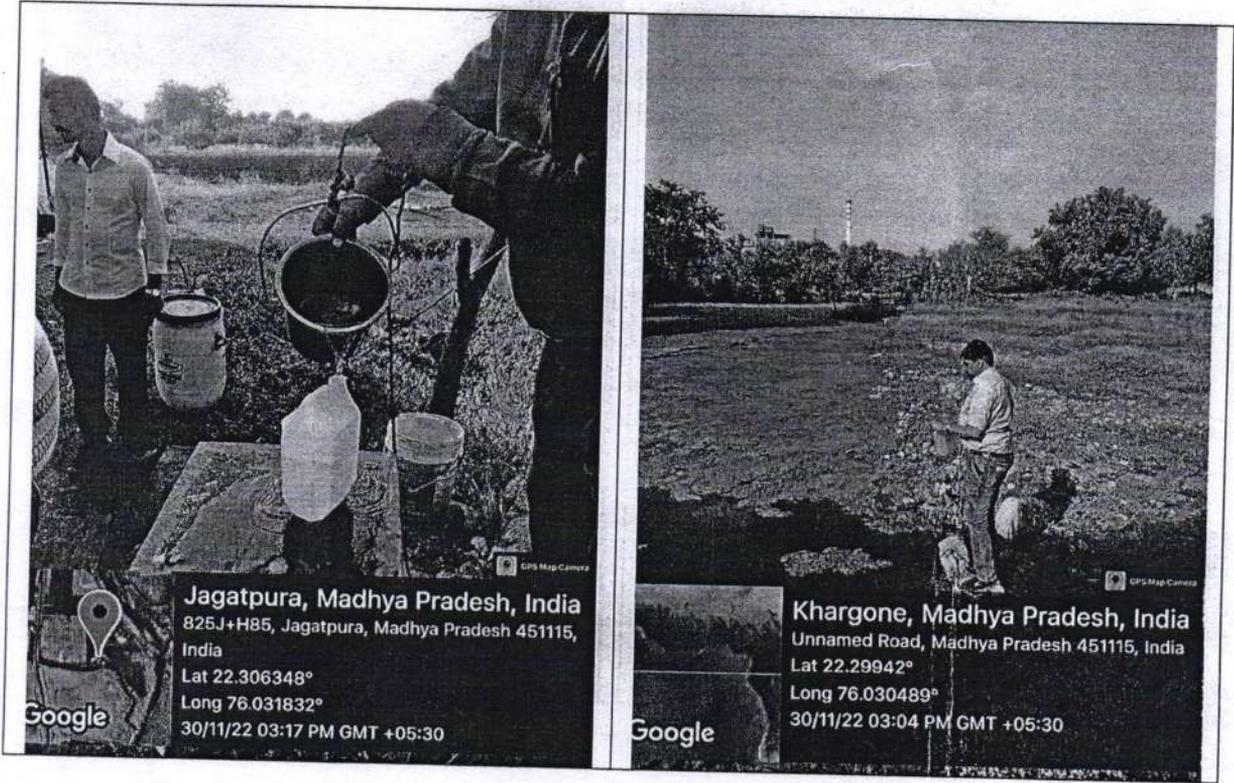
क्षेत्रीय प्रयोगशाला

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2554337; e-mail: regional.labindore@yahoo.com

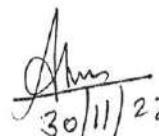
निरीक्षण के दौरान लिये गये फोटोग्राफ्स



निरीक्षण प्रतिवेदन / पंचनामा

डी.एम. हेल्पलाईन शिवायत वॉ. 2008240 दिनांक 28-11-22 के
लातम्य में आज दिनांक 30-11-22 को मे० अजयल डिप्टीकरी प्रा.लि.
कांस्ट्रूट रोड, बज्वाह का निरीक्षण उद्योग प्रतिमिष्ट्री की मनीष दिंग
गोड की उपस्थिति में किया गया, मोर पर पाई गई वस्तुस्थिति
निम्नानुसार है।

- ① उद्योग द्वारा उत्पादन प्रक्रिया से उत्पन्न इंधन जल के उपचार हेतु
ई.पी.पी.एम.ई.ई.ई. से शायद लगाना गया है, जिससे उद्योग द्वारा मुख्य
निलंबन का पालन किया जा रहा है। निरीक्षण के दौरान उद्योग से
किसी भी तरह का निलंबन नहीं देखा गया। उद्योग के मनीष बहने वाले
पड़ोसी की का शक्ति सीमा से जल नगूना एका किया गया जिसे कि
हेतु प्रयोगशाला सेवा गया। इंधन जल उपचार क्षेत्र कार्यरत अवस्था में पाए
गए।
- ② शिवायकर्ता की किसान जी को उनके इलाक वॉ. 9165758935
संबंधी किया किन्तु उनके द्वारा कोन का जवान नहीं किया गया।
- ③ उद्योग द्वारा 20 टन के वायु रिसी में वायु प्रदूषण नियंत्रण हेतु
ई.एस.पी. स्थापित किया गया है, जो कार्यरत अवस्था में पाया गया।


30/11/22
(अजयल कुमा मि.डी.)
अजयल


30/11/22
(R.M. Gamaal)
30/11/22


अमित बघेल
मिला पर्यवेक्षण अधिकारी
रकडवा


30-11-22
अजयल कोस्टल
वेस्टिंग
क अजयल



संक्रान्त-2

क्षेत्रीय प्रयोगशाला

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम नं. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010

फोन : 0731 2554337; e-mail: regional.labindore@yahoo.com

Ground water monitoring near Agrawal Distillery Pvt. Ltd. Katkut Road , Barwah

Report No.	1886	
Date	30/11/2022	
Sample Description	Open Dug well of Gendalal Jagatpura, Barwah near Agrawal Distillery Pvt. Ltd.	
Permissible Limit	IS 10500 2012	
Colour	unit	15
Odour		Agreeable
pH	pH unit	7.95
Sp. Conductivity	µmho/cm	827
Total Solid	mg/l	532
Total Dissolved Solid	mg/l	520
Suspended Solid	mg/l	12
Chloride (as Cl)	mg/l	88.05
Dissolve Oxygen	mg/l	—
B.O.D.	mg/l	2.0
C.O.D.	mg/l	16
Amm. Nitrogen	mg/l	0.017
Nitrite Nitrogen	mg/l	0.007
Nitrate Nitrogen	mg/l	3.432
Phosphate	mg/l	0.029
Alkalinity	mg/l	320
T. Hardness	mg/l	328
Ca. Hardness	mg/l	244
Mg. Hardness	mg/l	84
Sulphate sodium	mg/l	7.785
Potassium	mg/l	18.8
	mg/l	2.0

(Atul Kotiya)
Scientist

(S.N. Patil)
Chief Chemist

सी.एम. हेल्पलाइन - शिकायत विवरणी

जन हेतु - जन सेतु

शिकायत क्रमांक	19544050 दिनांक - 20/10/2022
शिकायत का स्रोत	सीएम हेल्पलाइन से प्राप्त (शिकायत सीएम हेल्पलाइन 181 कॉल सेंटर के माध्यम से दर्ज की गयी है।)
विभाग का नाम	प्रदूषण नियंत्रण मंडल
शिकायतकर्ता का नाम	मुकेश यादव
पता	ग्राम -जगतपुरा ,तहसील -बडवाह ,जिला -खरगोन
फ़ोन नंबर	9669607061, 6265804504
जिला	खरगोन
क्षेत्र	क्षेत्र/ब्लॉक : बडवाहा
शिकायत का प्रारूप	अन्य (प्रदूषण नियंत्रण मंडल)
शिकायत का विवरण	शिकायतकर्ता मुकेशयादवजी द्वारा बताया गया कि दारू फैक्टरी है जो की मेरी जमीन के पास है जिससे हानिकारक धुआ निकलता है और हानिकारक पानी निकलता है जिससे मेरी फसल खराब हो जाती है जिससे बहुत समस्या हो रही है मैं खेती नहीं कर पा रहा हु फैक्टरी से बहुत खराब धुआ निकलता है कृपया फैक्ट्री का प्रदूषण बंद करवाया जाए कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
निराकरण	दिनांक 22.10.2022 दिनांक 30.11.2022 मेसर्स अग्रवाल डिस्टलरीज प्रा.लि., जगतपुरा, तहसील-बडवाह, जिला-खरगोन का निरीक्षण किया गया। उपरोक्त निरीक्षणों में उद्योग से दूषित जल का निस्सारण नदी में नहीं पाया गया है। उद्योग में दूषित जल उपचार संयंत्र एम.ई.ई, ए.टी.एफ.डी./ड्रॉयर कार्यरत पाये गये हैं। उद्योग परिसर के समीप शिकायतकर्ता श्री मुकेश यादव एवं उद्योग से पास स्थित पड़ाली नदी से उद्योग के डाउनस्ट्रीम स्थल से जल नमूना एकत्रित किया गया, जिसमें कुंए एवं नदी की जल गुणवत्ता सामान्य पाई गई है। श्री मुकेश यादव द्वारा फसल खराब होने के संबंध में भी शिकायत की गई थी, जिसके परिपेक्ष्य में कृषि एवं उद्यानिकी विभाग द्वारा भी संयुक्त दल गठित कर दिनांक 10.11.2022 को निरीक्षण किया गया है, जिसमें कृषि एवं उद्योनिकी की फसलों के उत्पादन पर प्रतिकूल प्रभाव नहीं देखा गया तथा कुंए का पानी भी लाल नहीं पाया गया, जिसका विवरण विभाग द्वारा दिनांक 05.12.2022 को संबंधित शिकायत के पोर्टल में अंकित की गई है। इस प्रकार शिकायतों के परिपेक्ष्य में कई बार जांच कराई जा चुकी है तथा नदी में दूषित जल का निस्सारण नहीं है तथा कुंए का पानी भी प्रभावित नहीं पाया गया है, जिसकी पुष्टि कृषि विभाग द्वारा भी की गई है। शिकायत सत्य नहीं है। अतः शिकायत को बंद किया जाना प्रस्तावित है।
शिकायत की स्थिति	शिकायत को बंद कर दिया गया है

शिकायत की स्थिति

दिनांक	स्थिति
14 Dec 2022	शिकायत को बंद कर दिया गया है
14 Dec 2022	शिकायत L3 अधिकारी नाम-श्री आर.एस. कोरी ,पद-डायरेक्टर (पर्यावरण) , फोन-9669508846 द्वारा बंद की गई है।

14 Dec 2022	<p>दिनांक 22.10.2022 दिनांक 30.11.2022 मेसर्स अग्रवाल डिस्टलरीज प्रा.लि., जगतपुरा, तहसील-बड़वाह, जिला-खरगोन का निरीक्षण किया गया। उपरोक्त निरीक्षणों में उद्योग से दूषित जल का निस्सारण नदी में नहीं पाया गया है। उद्योग में दूषित जल उपचार संयंत्र एम.ई.ई, ए.टी.एफ.डी./ड्रॉयर कार्यरत पाये गये हैं। उद्योग परिसर के समीप शिकायतकर्ता श्री मुकेश यादव एवं उद्योग से पास स्थित पड़ाली नदी से उद्योग के डाउनस्ट्रीम स्थल से जल नमूना एकत्रित किया गया, जिसमें कुंए एवं नदी की जल गुणवत्ता सामान्य पाई गई है। श्री मुकेश यादव द्वारा फसल खराब होने के संबंध में भी शिकायत की गई थी, जिसके परिपेक्ष्य में कृषि एवं उद्यानिकी विभाग द्वारा भी संयुक्त दल गठित कर दिनांक 10.11.2022 को निरीक्षण किया गया है, जिसमें कृषि एवं उद्यानिकी की फसलों के उत्पादन पर प्रतिकूल प्रभाव नहीं देखा गया तथा कुंए का पानी भी लाल नहीं पाया गया, जिसका विवरण विभाग द्वारा दिनांक 05.12.2022 को संबंधित शिकायत के पोर्टल में अंकित की गई है। इस प्रकार शिकायतों के परिपेक्ष्य में कई बार जांच कराई जा चुकी है तथा नदी में दूषित जल का निस्सारण नहीं है तथा कुंए का पानी भी प्रभावित नहीं पाया गया है, जिसकी पुष्टि कृषि विभाग द्वारा भी की गई है। शिकायत सत्य नहीं है। अतः शिकायत को बंद किया जाना प्रस्तावित है।</p>
14 Dec 2022	<p>शिकायत पर निराकरण हेतु एल L3 अधिकारी नाम-श्री आर.एस. कोरी ,पद-डायरेक्टर (पर्यावरण) , फोन-9669508846 है।</p>
14 Dec 2022	<p>स्पेशल क्लोज के लिए प्रस्तावित : अन्य कारण ,मेसर्स अग्रवाल डिस्टलरीज प्रा.लि., जगतपुरा, तहसील-बड़वाह, जिला-खरगोन का निरीक्षण दिनांक 24.09.2022, 22.10.2022 एवं 30.11.2022 को किया गया। शिकायत के परिपेक्ष्य में दिनांक 30.11.2022 को निरीक्षण किया गया एवं एक अन्य शिकायत क्रमांक 19544050 दिनांक 20.10.2022 के परिपेक्ष्य में दिनांक 22.10.2022 को निरीक्षण किया गया। इसके पूर्व एक अन्य शिकायत के परिपेक्ष्य में दिनांक 24.09.2022 को भी निरीक्षण किया गया। उपरोक्त निरीक्षणों में उद्योग से दूषित जल का निस्सारण नदी में नहीं पाया गया है। उद्योग में दूषित जल उपचार संयंत्र एम.ई.ई, ए.टी.एफ.डी./ड्रॉयर कार्यरत पाये गये हैं। उद्योग परिसर के समीप शिकायतकर्ता श्री मुकेश यादव एवं उद्योग से पास स्थित पड़ाली नदी से उद्योग के डाउनस्ट्रीम स्थल से जल नमूना एकत्रित किया गया, जिसमें कुंए एवं नदी की जल गुणवत्ता सामान्य पाई गई है। निरीक्षण में अन्य शिकायतकर्ता श्री मुकेश यादव उपस्थित थे, जिनके कुंए के पानी का नमूना एकत्रित किया गया था, जिसमें पानी की गुणवत्ता सामान्य पाई गई है। श्री मुकेश यादव द्वारा पूर्व में की गई शिकायत क्रमांक 19544050 दिनांक 20.11.2022 में फसल खराब होने के संबंध में भी शिकायत की गई थी, जिसके परिपेक्ष्य में कृषि एवं उद्यानिकी विभाग द्वारा भी संयुक्त दल गठित कर दिनांक 10.11.2022 को निरीक्षण किया गया है, जिसमें कृषि एवं उद्यानिकी की फसलों के उत्पादन पर प्रतिकूल प्रभाव नहीं देखा गया तथा कुंए का पानी भी लाल नहीं पाया गया, जिसका विवरण विभाग द्वारा दिनांक 05.12.2022 को संबंधित शिकायत के पोर्टल में अंकित की गई है। इस प्रकार शिकायतकर्ता श्री किशन जी (वर्तमान शिकायत क्रमांक 20009240 दिनांक 28.11.2022) एवं श्री मुकेश यादव (शिकायत क्रमांक 19544050 दिनांक 20.11.2022) के द्वारा प्रस्तुत शिकायतों के परिपेक्ष्य में कई बार जांच कराई जा चुकी है तथा नदी में दूषित जल का निस्सारण नहीं है तथा कुंए का पानी भी प्रभावित नहीं पाया गया है, जिसकी पुष्टि कृषि विभाग द्वारा भी की गई है। शिकायत सत्य नहीं है। अतः शिकायत को बंद किया जाना प्रस्तावित है।, जिस के कारण लेवल L2 अधिकारी नाम-श्री श्रीनिवास द्विवेदी ,पद-क्षेत्रीय अधिकारी , फोन- 9827210458 द्वारा उच्च स्तर पर स्पेशल क्लोज के लिए प्रस्तावित की गयी।</p>
12 Dec 2022	<p>शिकायतकर्ता द्वारा बताया गया कि : आवेदक की समस्या का आज दिनांक तक कोई निराकरण नहीं हुआ है जिससे आवेदक को काफी पेशानी हो रही है कृपया समस्या का जल्द से जल्द निराकरण किया जाये।</p>

11 Dec 2022	शिकायतकर्ता द्वारा बताया गया कि :: शिकायत पर अभी तक कोई कार्यवाही नहीं की गई , जिससे उन्हें काफी समस्या हो रही है कृपया समस्या का जल्द से जल्द निराकरण किया जाये।
09 Dec 2022	शिकायत पर निराकरण हेतु एल L2 अधिकारी नाम-श्री श्रीनिवास द्विवेदी ,पद-क्षेत्रीय अधिकारी , फोन-9827210458 है।
09 Dec 2022	स्पेशल क्लोज के लिए प्रस्तावित : अन्य कारण ,प्राप्त शिकायत के परिप्रेक्ष्य में दिनांक 30.11.2022 को निरीक्षण किया गया। निरीक्षण में उद्योग से दूषित जल का निस्सारण नहीं पाया है। उद्योग में दूषित जल उपचार संयंत्र एम.ई.ई.,ए.टी.एफ.डी./ड्रायर कार्यरत पाये गये है। शिकायतकर्ता श्री मुकेश यादव उपस्थित थे, जिनके कुंए के पानी का जल नमूना एकत्रित किया गया था, जिसमें जल गुणवत्ता सामान्य पाई गई है। श्री मुकेश यादव द्वारा शिकायत में फसल खराब होने का भी उल्लेख किया गया है, जिसके संबंध में कृषि एवं उद्यानिकी विभाग द्वारा भी गठित दल द्वारा दिनांक 10.11.2022 को निरीक्षण किया गया है, जिसमें फसलो के उत्पादन पर प्रतिकूल प्रभाव नहीं पाया गया तथा कुंए का पानी भी लाल नहीं पाया गया, जिसका विवरण दिनांक 05.12.2022 को शिकायत के पोर्टल में उल्लेख किया गया है। शिकायत सत्य नहीं है। अतः शिकायत बन्द किया जाना प्रस्तावित है।, जिस के कारण लेवल L1 अधिकारी नाम-श्री अंकित बघेल ,पद-उपयंत्री , फोन-9165755852 द्वारा उच्च स्तर पर स्पेशल क्लोज के लिए प्रस्तावित की गयी।
07 Dec 2022	शिकायतकर्ता द्वारा बताया गया कि :आवेदक शिकायत को काफी समय हो चुका है ,लेकिन 1 अधिकारी के द्वारा कोई करवाई नहीं की जा रही है ,आवेदक की शिकायत का आज दिनांक तक कोई कार्रवाई नहीं की जा रही है ,जिससे आवेदक को काफी परेशानी हो रही है
07 Dec 2022	शिकायतकर्ता द्वारा बताया गया कि आज दिनांक तक शिकायत पर कोई कार्यवाही नहीं की गयी है जिससे आवेदक बहुत परेशान है कृपया समस्या का जल्द से जल्द निराकरण किया जाए
06 Dec 2022	शिकायत निराकरण हेतु (एल-L1) अधिकारी है नाम :-श्री अंकित बघेल , पद-उपयंत्री, फोन-9165755852
06 Dec 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
06 Dec 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
06 Dec 2022	Avadak se doorbash se chrcha ki gyi btya gya ki gaav me pollution ho rha h...sikyat pollutuon control board se sambanhit hai...
05 Dec 2022	शिकायत निराकरण हेतु (एल-L1) अधिकारी है नाम :-श्री धनंजय कुमार शुक्ला , पद-प्रबंधक जिला उद्योग खरगोन, फोन-9718082984
05 Dec 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
05 Dec 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
05 Dec 2022	शिकायत के संबंध में कृषि एवं उद्यानिकी विभाग के संयुक्त गठित दल द्वारा दिनांक 10/11/2022 को कृषक की उपस्थिति में उनके खेत का निरीक्षण किया गया।जिसमें कृषि एवं उद्यानिकी की फसलों के उत्पादन पर प्रतिकूल प्रभाव नहीं देखा गया एवं वर्तमान में कुंए में लाल पानी नहीं पाया गया।उक्त निरीक्षण रिपोर्ट से आवेदक कृषक को मौके पर ही अवगत करा दिया गया है। उनकी मुख्य समस्या फेक्ट्री से संबधित है। अतः निराकरण हेतू शिकायत को उद्योग विभाग में हस्तांतरित करने का कष्ट करेंगे।

02 Dec 2022	शिकायत निराकरण हेतु (ऐल-L1) अधिकारी है नाम :-श्री बी एस सेंगर, पद-वरिष्ठ कृषि विकास अधिकारी, फोन-9826284421
02 Dec 2022	शिकायत को संबंधित अधिकारी को प्रेषित कर दिया गया है।
01 Dec 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबंधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
01 Dec 2022	उक्त शिकायत विकासखण्ड कसरावद से सम्बंधित नहीं है। शिकायत विकासखंड बड़वाह से सम्बंधित है। अतः शिकायत को विकासखंड बड़वाह हस्तांतरित किया जाये।
01 Dec 2022	शिकायत निराकरण हेतु (ऐल-L1) अधिकारी है नाम :-श्री बी एस सेंगर , पद-वरिष्ठ कृषि विकास अधिकारी, फोन-9993720513
01 Dec 2022	शिकायत को संबंधित अधिकारी को प्रेषित कर दिया गया है।
01 Dec 2022	शिकायतकर्ता द्वारा बताया गया कि :आवेदक जी का कहना है की आवेदक जी की शिकायत पर आज दिनांक तक कोई उचित निराकरण नहीं किया जा रहा है जांच कर करवाही की जाए कृपया समस्या का जल्द से जल्द निराकरण किया जाये।
30 Nov 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबंधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
30 Nov 2022	अतः उपरोक्तानुसार माननीय सी.एम. हेल्पलाईन पर प्राप्त शिकायत संबंधित विभाग को अंतरित किया जाना प्रस्तावित है।
30 Nov 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबंधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
30 Nov 2022	अतः उपरोक्तानुसार माननीय सी.एम. हेल्पलाईन पर प्राप्त शिकायत संबंधित विभाग को अंतरित किया जाना प्रस्तावित है।
29 Nov 2022	शिकायत निराकरण हेतु (ऐल-L1) अधिकारी है नाम :-श्री अंकित बघेल , पद-उपयंत्री, फोन-9165755852
29 Nov 2022	शिकायत को संबंधित अधिकारी को प्रेषित कर दिया गया है।
29 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि : आवेदक की शिकायत का आज दिनांक तक कोई उचित निराकरण नहीं दिया गया है जिसे आवेदक को काफी समस्या हो रही कृपया समस्या का जल्द से जल्द निराकरण किया जाये
28 Nov 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबंधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
28 Nov 2022	Avadak se doorbash se chrcha ki gyi btya gya ki pollution ho rha h...sikyat pollutuon control board se sambanhit hai...
27 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि शिकायत को दर्ज करवाए काफी समय हो गया है परंतु आज दिनांक शिकायत का निराकरण प्राप्त नहीं हुआ है जिससे काफी समस्या हो रही है कृपया समस्या का जल्द से जल्द निराकरण किया जाए
27 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि :कृपया समस्या का जल्द से जल्द निराकरण किया जाए। जिससे आवेदक काफी परेशान है
26 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि : कृपया समस्या का जल्द से जल्द निराकरण किया जाए।

26 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि : जिससे बहुत समस्या हो रही है मैं खेती नहीं कर पा रहा हु फैक्टरी से बहुत खराब धुआ निकलता है क्रप्या फैक्ट्री का प्रदूषण बंद करवाया जाए कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
25 Nov 2022	शिकायत निराकरण हेतु (एल-L1) अधिकारी है नाम :-श्री धनंजय कुमार शुक्ला , पद-प्रबंधक जिला उद्योग खरगोन, फोन-9718082984
25 Nov 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
25 Nov 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
25 Nov 2022	शिकायत के संबध में कृषि एवं उद्यानिकी विभाग के संयुक्त गठित दल द्वारा दिनांक 10/11/2022 को कृषक की उपस्थिति में उनके खेत का निरीक्षण किया गया।जिसमें कृषि एवं उद्यानिकी की फसलों के उत्पादन पर प्रतिकूल प्रभाव नहीं देखा गया एवं वर्तमान में कुए में लाल पानी नहीं पाया गया।उक्त निरीक्षण रिपोर्ट से आवेदक कृषक को मौके पर ही अवगत करा दिया गया है। उनकी मुख्य समस्या फैक्ट्री से संबधित है। अतः निराकरण हेतु शिकायत को उद्योग विभाग में हस्तांतरित करने का कष्ट करेंगे।
21 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि :आज दिनांक तक कोई कार्यवाही नहीं की गई है जिससे समस्या हो रही है क्रप्या समस्या का जल्द से जल्द निराकरण किया जाए
18 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि :कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
09 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि :निराकरण अधिकारी द्वारा शिकायत पर कार्यवाही की जा रही है कृपया समस्या का जल्द से जल्द निराकरण किया जाय
09 Nov 2022	शिकायत के संबध में कार्यालयीन पत्र क्रमांक/सी.एम.हेल्पलाईन/2022-23/591 बड़वाह दिनांक 09-11-2022 के द्वारा निरीक्षण दल गठित कर दल को कृषक के खेत की फसल का निरीक्षण करने हेतु निर्देशित किया गया है
07 Nov 2022	शिकायत निराकरण हेतु (एल-L1) अधिकारी है नाम :-श्री बी एस सेंगर, पद-वरिष्ठ6 कृषि विकास अधिकारी, फोन-9826284421
07 Nov 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
06 Nov 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
06 Nov 2022	उद्योग का निरीक्षण दिनांक 22.10.2022 को किया गया। निरीक्षण दिवस उद्योग संचालित पाया गया। उद्योग ्रद्वारा बॉयलर में वायु प्रदूषण नियंत्रण हेतु ई.एस.पी स्थापित किया गया एवं जल प्रदूषण नियंत्रण हेतु ई.टी.पी की स्थापना की गई है। निरीक्षण दिवस ई.टी.पी एवं ई.एस.पी कार्यरत पाये गये। निरीक्षण दिवस को उद्योग की स्टेक मॉनिटरिंग एवं वायु गुणवता जांची गई, जो कि मानक सीमा के भीतर पाई गई एवं उद्योग के आस-पास के कुए एवं अन्य जल स्रोतो के जल नमूने भी एकत्रित किये गये, जो कि विप्लेषण रिपोर्ट अनुसार सामान्य प
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	का उल्लेख किया है। अतः शिकायत निराकरण हेतु कृषि विभाग को आंतरित किया जाना प्रस्तावित है।
05 Nov 2022	शिकायतकर्ता द्वारा बताया गया कि : आवेदक का कहना है की जिससे मेरी फसल खराब हो जाती है जिससे बहुत समस्या हो रही है मैं खेती नहीं कर पा रहा हु फैक्टरी से बहुत खराब धुआ निकलता है क्रप्या फैक्ट्री का प्रदूषण बंद करवाया जाए कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
05 Nov 2022	शिकायत निराकरण हेतु (ऐल-L1) अधिकारी है नाम :-श्री अंकित बघेल , पद-उपयंत्री, फोन-9165755852
05 Nov 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
03 Nov 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
03 Nov 2022	शिकायतकर्ता द्वारा शिकायत की गई है कि ग्राम जगतपुरा में स्थापित दारू फेक्ट्री से निकलने वाले प्रदूषित धुए एवं पानी से शिकायतकर्ता की ज़मीन खराब हो रही है इस सम्बंध में लेख है दारू फेक्ट्री से निकलने वाले धुए एवं पानी का परीक्षण एवं रोकथाम इस विभाग द्वारा नहीं किया जाता है अतःशिकायत प्रदूषण बोर्ड को अंतरित की जाए
28 Oct 2022	शिकायत निराकरण हेतु (ऐल-L1) अधिकारी है नाम :-श्री दयालु राठौड़, पद-सहायक यंत्री, फोन-7389006900
28 Oct 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
28 Oct 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
28 Oct 2022	उक्त शिकायत विकासखण्ड कसरावद से सम्बंधित नहीं है। शिकायत विकासखंड बड़वाह से सम्बंधित है। अतः शिकायत को विकासखंड बड़वाह हस्तांतरित किया जाये।
28 Oct 2022	शिकायत निराकरण हेतु (ऐल-L1) अधिकारी है नाम :-श्री बी एस सेंगर , पद-वरिष्ठ कृषि विकास अधिकारी, फोन-9993720513
28 Oct 2022	शिकायत को संबधित अधिकारी को प्रेषित कर दिया गया है।
28 Oct 2022	शिकायत चयनित अधिकारी के कार्य क्षेत्र से संबधित नहीं है अतः पुनः उचित अधिकारी को प्रेषित किया जावेगा
28 Oct 2022	उद्योग का निरीक्षण दिनांक 22.10.2022 को किया गया। निरीक्षण दिवस उद्योग संचालित पाया गया। उद्योग द्वारा बाँयलर में वायु प्रदूषण नियंत्रण हेतु ई.एस.पी स्थापित किया गया एवं जल प्रदूषण नियंत्रण हेतु ई.टी.पी की स्थापना की गई है। निरीक्षण दिवस ई.टी.पी. एवं ई.एस.पी कार्यरत पाये गये। निरीक्षण दिवस को उद्योग की स्टेक मॉनिटरिंग एवं वायु गुणवता जांची गई, जो कि मानक सीमा के भीतर पाई गई एवं उद्योग के आस-पास के कुए एवं अन्य जल स्रोतो के जल नमूने भी एकत्रित किये गये, जो कि विप्लेषण रिपोर्ट अनुसार सामान्य
25 Oct 2022	शिकायतकर्ता द्वारा बताया गया कि :कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
25 Oct 2022	शिकायतकर्ता द्वारा बताया गया कि :कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
23 Oct 2022	शिकायतकर्ता द्वारा बताया गया कि : कृपया समस्या का जल्द से जल्द निराकरण किया जाए।

23 Oct 2022	शिकायतकर्ता द्वारा बताया गया कि :शिकायतकर्ता मुकेशयादवजी द्वारा बताया गया कि दारू फैक्टरी है जो की मेरी जमीन के पास है जिससे हानिकारक धुआ निकलता है और हानिकारक पानी निकलता है जिससे मेरी फसल खराब हो जाती है जिससे बहुत समस्या हो रही है मै खेती नहीं कर पा रहा हु फैक्टरी से बहुत खराब धुआ निकलता है कृप्या फैक्ट्री का प्रदूषण बंद करवाया जाए कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
23 Oct 2022	शिकायतकर्ता द्वारा बताया गया कि : आज दिनांक तक आवेदक की शिकायत पर कोई भी कार्यवाही नहीं की गयी है, जिससे काफी ज्यादा समस्या हो रही है, कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
22 Oct 2022	शिकायतकर्ता द्वारा बताया गया कि : आवेदक को काफी समस्या आ रही है। कृपया समस्या का जल्द से जल्द निराकरण किया जाए।
20 Oct 2022	शिकायत निराकरण हेतु (ऐल1) अधिकारी है नाम :-श्री अंकित बघेल पद- उपयंत्री फोन- 9165755852
20 Oct 2022	शिकायत सीएम हेल्पलाइन 181 कॉल सेंटर के माध्यम से दर्ज की गयी है।

श्री उमेरसिंह चौहान एवं अन्य ग्राम-जगतपुरा, बड़वाह की शिकायत के तारतम्य में दिनांक-29.09.2023 को मेसर्स. अग्रवाल डिस्टीलरी प्रा.लि. काटकूट रोड़, बड़वाह का निरीक्षण शिकायतकर्ताओं की उपस्थिति में किया गया। मौके पर पाई गई वस्तुस्थिति निम्नानुसार है।

1. शिकायतकर्ताओं द्वारा बताया गया कि वर्षाकाल में उद्योग के सामने खाली समतल भूमि (पूर्व में लेगून) से वर्षाजल रंगयुक्त होकर निकलता है। निरीक्षण के दौरान रंगयुक्त पानी निकलना नहीं पाया गया।
2. उद्योग वर्तमान में स्थापित डिस्टीलरी वर्तमान में ग्रेन पर आधारित है एवं उद्योग द्वारा ZLD का पालन किया जा रहा है। इसके लिए उद्योग ने MEE एवं ड्रायर स्थापित किए हैं। निरीक्षण के दौरान उद्योग से किसी भी तरह का निस्सारण नहीं पाया गया।
3. शिकायतकर्ताओं से पूछने पर यह नहीं बता सकें कि कौन-सा स्रोत दूषित हुआ है। अतः भूमिगत जल के दूषित होने संबंधी शिकायत निराधार है।
4. उद्योग परिसर की चारों दिशाओं में ध्वनि स्तर मापन किया गया, जो कि पूर्व में 61.5 dB RO प्लांट के पास 59-5 dB, परिश्चम में मेन गेट के पास 62.4 dB, उत्तर में बाउण्ड्रीवाल के पास 64.3 एवं दक्षिण में ऑफिस के पास 65.3 dB, पाया गया, जो कि औद्योगिक क्षेत्र के मानक सीमा में है।
5. उद्योग द्वारा वायु प्रदूषण नियंत्रण हेतु चिमनी में ई.एस.पी. स्थापित है, जो कि कार्यरत अवस्था में पाया गया, मौके पर निरीक्षण के दौरान स्रोत मॉनिटरिंग की गई जिसकी विश्लेषण रिपोर्ट संलग्न है।
6. उद्योग के पीछे पूर्व दिशा में पडाली नदी बहती है। नदी के अप स्ट्रीम एवं डाउन स्ट्रीम के जल नमूने तथा नदी में मिलने वाले नाले का भी जल नमूना एकत्र किया गया। विश्लेषण रिपोर्ट संलग्न-2 है। विश्लेषण परिणामों में किसी भी तरह का दूषित होना नहीं पाया गया है।
7. शिकायतकर्ताओं द्वारा उद्योग के कारण मस्कटो की संख्या अधिक होने की शिकायत भी गई, जिसके निदान हेतु उद्योग प्रतिनिधी द्वारा तुरंत फॉग मशीन से मस्कटो नियंत्रण करने हेतु कहा गया।

निरीक्षण के दौरान मौक पर पाई गई वस्तुस्थिति एवं लिए जल, वायु एवं ध्वनि के नमूनों के विश्लेषण के आधार पर यह निष्कर्ष निकलता है कि शिकायत निराधार है, जिसे बंद कर नस्तीबद्ध किया जाना प्रस्तावित है।


अंकित बघेल
जिला पर्यावरण अधिकारी
(अंकित बघेल)
जिला पर्यावरण अधिकारी


अतुल कोटिया
वैज्ञानिक
अतुल कोटिया
वैज्ञानिक
क्षेत्रीय प्रयोगशाला
न. प्र. प्रदूषण नियंत्रण बोर्ड, इलाहाबाद



Regional Laboratory
M. P. Pollution Control Board

Plot No. 1, Scheme No. 78, Part-II, Aranya, Indore - 452 010
☎ 0731 - 2554337, 4035618 E-mail: regional.labindore@yahoo.com



TEST REPORT

ANALYSIS REPORT FOR WATER & WASTE WATER SAMPLE

Sample From	Padali River U/S Near M/S. Agrawal Distillery Pvt. Ltd. Katkut Road, Badwah.		
Contact No			
Sample Description	River water.		
Date and Time of Collection	29/09/2023	Type of Sample : Grab	Transportation:- Ice Box with Ice
Date of Receipt	30/09/2023		Test Report No. 2109
Period of Analysis	30-05/10/2023		Sampling Method : Water/ Waste water sample collection Guideline by Central lab M.P. P.C.B., Bhopal
Date of Report	05/10/2023	Sample collected & Analysed by	Atul Kotiya, Scientist & R.M. Gamad, Scientist

S. No.	Parameters	Unit	Result	Method
01	pH	pH Unit	7.8	APHA,4500H+B
02	Turbidity	N.T.U.	3.2	APHA,2130-B
03	Specific Conductivity	µmho/cm	631	APHA 2510 B
04	Total Solids	mg / L	433	APHA 2540 B
05	Total Dissolved Solids	mg / L	416	APHA 2540 C
06	Suspended Solids	mg / L	17	APHA2540 D
07	Fixed Dissolved Solids	mg / L	--	APHA 2540 E
08	Chloride	mg / L	43.98	APHA,4500-CL-B
09	Dissolved Oxygen	mg / L	7.2	APHA 4500-O-C
10	B.O.D. (3 days, 27 °C)	mg / L	2	IS 3025,part 44 1993
11	C.O.D.	mg / L	16.45	APHA,5220 B
12	Oil & Grease	mg / L	--	APHA 5520-D
13	Ammo. Nitrogen (as NH ₃)	mg / L	0.017	APHA 4500-NH3-F
14	Nitrite Nitrogen (as N)	mg / L	0.03	APHA 4500-NO2-B
15	Nitrate Nitrogen (as N)	mg / L	3.14	APHA 4500-NO3-B
16	Total Kjehdal Nitrogen	mg / L	--	APHA 4500-Norg-C
17	Phosphate (as P)	mg / L	0.04	APHA 4500-P-D
18	Total Alkalinity	mg / L	320	APHA 2320-B
19	T- Hardness (as CaCO ₃)	mg / L	280	APHA 2340-C
20	Ca- Hardness (as CaCO ₃)	mg / L	230	APHA 3500-Ca-B
21	Mg- Hardness (as CaCO ₃)	mg / L	50	APHA 3500-Mg-B
22	Sulphate (as SO ₄)	mg / L	22.4	APHA 4500-So4-E
23	Fluoride (as F)	mg / L	--	APHA 4500-F-D
24	Sodium (as Na)	mg / L	21.9	APHA 3500-Na-B
25	Potassium (as K)	mg / L	1.9	APHA,3500-K,B
26	Boron (as B)	mg / L	--	APHA 4500-B-C
27	Residual Chlorine	mg / L	---	APHA 4500-cl B

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No statutory liability accepted for sample not collected by MPPCB.
The result relate only to the sample tested.
Sample will be destroyed after 10 days from the date of issue of test report unless otherwise specified.


(Atul Kotiya)
Scientist
Regional Laboratory, Indore



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M. P. Pollution Control Board

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TEST REPORT

ANALYSIS REPORT FOR WATER & WASTE WATER SAMPLE

Sample From	Padali River D/S Near M/S. Agrawal Distillery Pvt. Ltd. Katkut Road, Badwah.				
Contact No					
Sample Description	River water.			Test Report No.	2110
Date and Time of Collection	29/09/2023	Type of Sample : Grab	Transportation:- Ice Box with Ice	Sampling Method : Water/ Waste water sample collection Guideline by Central lab M.P. P.C.B., Bhopal	
Date of Receipt	30/09/2023	Sample collected & Analysed by	Atul Kotiya, Scientist & R.M. Gamad, Scientist	Sample volume: 02 Litre	
Period of Analysis	30-05/10/2023				
Date of Report	05/10/2023				

S. No.	Parameters	Unit	Result	Method
01	pH	pH Unit	7.96	APHA,4500H+B
02	Turbidity	N.T.U.	3.9	APHA,2130-B
03	Specific Conductivity	µmho/cm	748.4	APHA 2510 B
04	Total Solids	mg / L	525	APHA 2540 B
05	Total Dissolved Solids	mg / L	501	APHA 2540 C
06	Suspended Solids	mg / L	24	APHA2540 D
07	Fixed Dissolved Solids	mg / L	--	APHA 2540 E
08	Chloride	mg / L	55.98	APHA,4500-CL-B
09	Dissolved Oxygen	mg / L	6.8	APHA 4500-O-C
10	B.O.D. (3 days, 27 °C)	mg / L	2.4	IS 3025,part 44 1993
11	C.O.D.	mg / L	22.26	APHA,5220 B
12	Oil & Grease	mg / L	--	APHA 5520-D
13	Ammo. Nitrogen (as NH ₃)	mg / L	0.022	APHA 4500-NH3-F
14	Nitrite Nitrogen (as N)	mg / L	0.02	APHA 4500-NO2-B
15	Nitrate Nitrogen (as N)	mg / L	3.9	APHA 4500-NO3-B
16	Total Kjehdal Nitrogen	mg / L	--	APHA 4500-Norg-C
17	Phosphate (as P)	mg / L	0.052	APHA 4500-P-D
18	Total Alkalinity	mg / L	330	APHA 2320-B
19	T- Hardness (as CaCO ₃)	mg / L	300	APHA 2340-C
20	Ca- Hardness (as CaCO ₃)	mg / L	230	APHA 3500-Ca-B
21	Mg- Hardness (as CaCO ₃)	mg / L	70	APHA 3500-Mg-B
22	Sulphate (as SO ₄)	mg / L	23.7	APHA 4500-So4-E
23	Fluoride (as F)	mg / L	--	APHA 4500-F-D
24	Sodium (as Na)	mg / L	26.2	APHA 3500-Na-B
25	Potassium (as K)	mg / L	2.4	APHA,3500-K,B
26	Boron (as B)	mg / L	--	APHA 4500-B-C
27	Residual Chlorine	mg / L	---	APHA 4500-cl B

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No statutory liability accepted for sample not collected by MP PCB.
The result relate only to the sample tested.
Sample will be destroyed after 10 days from the date of issue of test report unless otherwise specified.


(Atul Kotiya)
Scientist

Regional Laboratory, Indore



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TEST REPORT

ANALYSIS REPORT FOR WATER & WASTE WATER SAMPLE

Sample From	Padali Nalla Water Near M/S. Agrawal Distillery Pvt. Ltd. Katkut Road, Badwah.			
Contact No	-			
Sample Description	Nalla water.			Test Report No. : 2111
Date and Time of Collection	29/09/2023	Type of Sample : Grab	Transportation:- Ice Box with Ice	Sampling Method :Water/ Waste water sample collection Guideline by Central lab M.P. P.C.B., Bhopal
Date of Receipt	30/09/2023			
Period of Analysis	30-05/10/2023			
Date of Report	05/10/2023	Sample collected & Analysed by	Atul Kotiya, Scientist & R.M. Gamad, Scientist	Sample volume: 01 Litre
S. No.	Parameters	Unit	Result	Method
01	pH	pH Unit	7.9	APHA, 4500-H ⁺ B
02	Total Solids	mg / L	678	APHA, 2540 B
03	Total Dissolved Solids	mg / L	647	APHA, 2540 C
04	Suspended Solids	mg / L	31	APHA, 2540 D
05	Chloride	mg / L	83.97	APHA, 4500-CL B
06	B.O.D. (3 days, 27 °C)	mg / L	4.8	IS 3025,1993
07	C.O.D.	mg / L	25.11	APHA, 5220 B
08	Oil & Grease	mg / L	--	APHA 5520-D

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Sample will be destroyed after 10 days from the date of issue of test report unless otherwise specified.


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Regional Laboratory, Indore



Regional Laboratory

M. P. Pollution Control Board

Plot No. 1, Scheme No. 78, Part-II, Aranya, Indore - 452 010

☎ 0731 - 2554337, Fax : 0731- 4061255 ; E mail: regional.labindore@yahoo.com

ANALYSIS REPORT

Report No. 236	Date 29/09/2023
Name of Industry	M/S Agrawal Distillery Ltd., Katkut road, Barwah, Dist. Khargone
Date of Sampling	29/09/2023
Date of Analysis	03/10/2023
Sample Collected by	A.Kotiya, Scientist & Akhilesh Mishra, Sampler
Sample Analysed by	SK Gupta, Chemist.

Sampling Point	Source Emission	: I -	Boiler Stack(20 TPH)
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S.No.	Parameters	Unit	
01	Particulate Matter (PM)	mg/ NM ³	Stack- I 45.02

Remark : Marked parameter exceed prescribed limit.
Air Pollution Controlling Equipment- ESP
APCE found working during sampling.


Scientist
Atul Kotiya
Scientist
Regional Laboratory
M.P. Pollution Control Board, Ind-


Lab In charge

पंचनामा लह-निरीक्षण रिपोर्ट

आज-दिनांक 29-9-2023 को श्री उमेश सिंह चौधन ग्राम जगतपुरा, बड़वाह जिला खजौरा की शिवालय के तात्पर्य में शिवालयकर्ता की उपस्थिति में मे० अग्रवाल डिस्टिलरी, कातबूह रोड जगतपुरा, बड़वाह का निरीक्षण एवं लेम्पकिंग कार्य किया गया। मोके पर पाई गई वस्तुस्थिति निम्नानुसार है।

- 1) श्री उमेश सिंह चौधन द्वारा बताया गया की उद्योग की जमीन पर पुर में स्थापित कंग्रु (वर्तमान में समतल जमीन) से वर्षा जल संग्रहण होकर निम्नलता है, जो कि सिंचनी में मिलता है। निरीक्षण के दौरान किसी तरह का लायुच जल नहीं निम्नलता पाया गया।
- 2) मोके से पडली नदी (मे० अग्रवाल डिस्टिलरी के पिछे) के प/उ एवं D/S के जल नमूने स्वयं लिए गए।
- 3) पडली नदी में गिलेन बाज नाले का नमूना स्वयं किया गया।
- 4) उद्योग प्रदूषित की सभी गैरिज गैरिज किसी भी स्थिति में उद्योग का क्षति जल बाहर नहीं छोड़ने का आश्वासन निरीक्षण के दौरान दिया गया।
- 5) वायु प्रदूषण निरोधक हेतु ESP स्थापित किया गया जो कि वर्तमान में कार्यरत है। उद्योग की चिमनी की लेक्ज मानिटरिंग की
- 6) उद्योग से निरीक्षण के दौरान किसी भी तरह का निस्स्राव नहीं देखा गया।

नाम	पता	मोबाइल नं	हस्ताक्षर
1 अतुल मोरिया	मधुसू-जि.बो. 5-डो.	98935-55466	
2 एफ्रेमिड पठा		9303587007	
3 उमेश सिंह चौधन		9754722192	
4 मनीष गैरिज Agrawal Distilleries Pvt.		9111557719	
5 अशोक Sabalpara, Barwaha		9669740755	
7			



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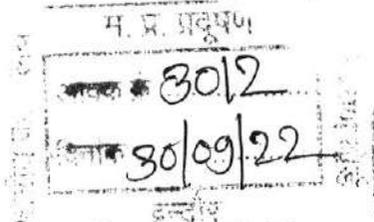
509-510, Princess Business Sky Park, Opposite Orbit Mall, A.B. Road, Vijay Nagar, Indore - 452010 M.P.
Fax: + 91-731-4249491 | Email: agrawaldistillery@rediffmail.com

क्रमांक / एडीपीएल / 2022-23 / 00115

Date : - 28.09.2022

प्रति,

श्रीमान् क्षेत्रीय अधिकारी
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
विजय नगर इन्दौर (म.प्र .)



विषय:- म.प्र . प्रदूषण नियंत्रण बोर्ड द्वारा जारी सूचना पत्र मे, अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड ग्राम सबलपुरा तहसील बड़वाह जिला खरगोन से प्रवाह दूषित जल निस्सारण करने तथा पड़ाली नदी मे मछलियों मरने के संबंध मे ।

महोदय ,

उपरोक्त विषयांतर्गत मेसर्स अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड बड़वाह जिला खरगोन म.प्र . डी- 1 की

इकाई से प्रवाहित जल की शिकायत के जवाबदावा बिन्दु अनुसार:-

1. आपके द्वारा प्रस्तुत शिकायत ग्राम रामकुल्ला के समीप 4 एकड़ जमीन से जल संसाधन विभाग द्वारा गाँवों की खेती योग्य भूमि का जल स्तर बढ़ाने के लिये तालाबों का निर्माण किया गया था । जिसमें अधिक बारिश होने के कारण आसपास के क्षेत्रों का पानी तालाबों में एकत्रित हो जाता था परंतु हमारे द्वारा किसी भी प्रकार का दूषित जल प्रवाहित नहीं किया जा रहा है जिससे खेतों की उर्वरक शक्ति एवं नदी - नालों में जीव - जन्तुओं के प्रभावित होने की सम्भावना नहीं है एवं टैंकरों के माध्यम से दूषित जल का निस्सारण / भण्डारण करने की सूचना अफवाह मात्र है । हमारे द्वारा सूचना का खण्डन किया जाता है।
2. आपके द्वारा प्रस्तुत शिकायत अनुविभागीय दण्डाधिकारी बड़वाह के पत्र द्वारा सूचित किया था कि हमारे डी -1 की इकाई मोलासीस (शीरा) रेक्टिफाइड स्पिरिट मदिरा का निर्माण किया जाता था एव मोलासेस बंद प्लांट पर जल प्रदूषण रोक हेतु MEE (मल्टी इफेक्ट एवोपोरेटर) लगा है । प्लांट से निकलने वाला अनुपयोगी पानी को शुद्ध कर पुनः प्रक्रिया में उपयोग किये जाने हेतु PCTP (Process Condensate Treatment Plant) लगा है । परंतु हमारे द्वारा मोलासीस (शीरा) प्लांट से उत्पादन पूर्व में 6 माह से बंद है । शीरा प्लांट बंद होने के समय मामूली मात्रा फर्मन्टर में रखी थी । ब्लो डीप वॉश का वाल लीकेज की सूचना दिनांक 27.08.2022 की मध्य रात्रि में कम्पनी प्रबंधन एवं वरिष्ठ अधिकारी को दी गयी थी । तुरंत रात्रि में वरिष्ठ अधिकारियों एवं प्लांट पर स्थित कर्मचारियों ने प्रवाह रोकने का प्रयास प्रारंभ किया और उपरांत कर्मचारियों ने वॉल से प्रवाह पूर्णतः बंद कर दिया था । प्रवाहित जल को पम्पों द्वारा वापस फर्मन्टरों में वापस एकत्रित कर दिया था । परंतु इसका मानव एवं पालतु पशुओं के जीवन व वनोपज सहित वन्य जीवन पर कोई दुष्प्रभाव नहीं पड़ा है । जिसके आधार पर रोकड़ों मछलियों की मरने की सूचना निराधार है एवं प्लांट नजदीक के ग्रामीणों द्वारा काफी समय निराधार पूर्ण शिकायत



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एवं कम्पनी प्रबंधन को ब्लैक मेल करने के लिये षडयंत्र रचकर शिकायत करते रहते है। परंतु कम्पनी प्रबंधन ने सभी शिकायतों का निराकरण कर उचित जवाब दिये है। जिसके सत्यापन के रूप में ग्राम पंचायत लोंदी बी के सरपंच एवं सचिव द्वारा खंडन पत्र दिया है जो पत्र संलग्न है।

3. मेसर्स अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड ग्राम सबलपुरा बड़वाह जिला खरगोन की डी -1 इकाई से अनाज का उपयोग कर आर.एस. / ई.एन.ए मंदिरा का उत्पादन नई तकनीक से निर्मित इकाई को स्थापित कर जल प्रदुषण रोक हेतु MEE(मल्टी इफेक्ट एवोपोरेटर) लगा है। जो डिस्टिलरीज ड्राइड ग्रेन सेल्युबल में परिवर्तित कर पशु आहार का उत्पादन किया जा रहा है एवं बचे हुये द्रव्य को पानी वाष्पीकरण से प्राप्त कर पुनः प्रक्रिया में लेकर उपयोग किया जाता है। वर्तमान में प्लांट से किसी भी प्रकार का पानी या द्रव्य को प्रवाहित नहीं किया जाता है। प्लांट से जल प्रवाह सिस्टम पूर्णतः जीरो लिक्विड डिस्चार्ज सिस्टम पर आधारित है।

4. अतः ग्राम सबलपुरा में प्लांट स्थापित होने से ग्रामीणों को रोजगार प्राप्त हुआ है। प्लांट के नजदीक के ग्रामीणों को रोजगार दिया एवं कई सैकड़ ग्रामीण हमारे उद्योग कार्यरत होकर लाभ ले रहे है। फिर ये संभव है कि वह उद्योग को बंद करने की इच्छा जाहिर करेंगे। परंतु ग्रामीणों को गुमराह कर कुछ असमाजिक तत्व केवल अपनी राजनैतिक गतिविधियों को पूर्ण करने के लिए दुवेशपूर्ण भावना से इस प्रकार का पत्राचार किया जाता है। अतः हम इसका पूर्ण खण्डन करते है।

अतः मेसर्स अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड के बड़वाह स्थित प्लाण्ट से रिसाव की घटना की सूचना एक अफवाह मात्र है एवं कम्पनी प्रतिनिधि इस तरह की घटना न होने देने के लिए जागरूक रहती हैं। अतः कम्पनी प्रतिनिधि द्वारा श्रीमान् सदस्य सचिव महोदय भोपाल , श्रीमान क्षेत्रीय अधिकारी महोदय इन्दौर एवं शिकायतकर्ता श्रीमती ज्योति हुकुम ठाकरे जनपद सदस्य बड़वाह जिला खरगोन को इस प्रकार की घटना न होने देने का आश्वासन देती है। इस प्रकार की अफवाह पर कंपनी प्रबंधन को बहुत खेद है।

धन्यवाद


अधिकारी प्रतिनिधि
संदीप सिंह
अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड
बड़वाह जिला खरगोन (म.प्र.)



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Fax: + 91-731-4249491 | Email: agrawaldistillery@rediffmail.com

कमांक/एडीपीएल/2020-21/0A526

Date:-28.03.2020

प्रति,

श्रीमान् क्षेत्रीय अधिकारी,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
विजय नगर इन्दौर (म.प्र.)

विषय: मेसर्स अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड की डी -1 इकाई के लिये मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड के संचालन एवं पत्राचार हेतु अधिकृत प्रतिनिधि नियुक्ति की सूचना बाबत।

महोदय,

उपरोक्त विषय में लेख है कि अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड, बड़वाह की डी - 1 इकाई के समस्त कार्यों के संपादन एवं संचालन हेतु श्री संदीप सिंह राणा पिता श्री सुरेश सिंह राणा, विजयनगर इन्दौर, मो. नं. 98260-57172 को अधिकृत प्रतिनिधि के पद पर नियुक्त किया गया है।

सूचनार्थ हेतु आवेदन श्रीमान् की ओर सादर प्रस्तुत है।

धन्यवाद



अग्रवाल डिस्टिलरीज प्रा. लि.
काटकूट रोड, बड़वाह, जिला-खरगोन (म.प्र.)

स अधिकारी

दिनांक
28/09/2022

प- प्रदूषण नियंत्रण बोर्ड
इन्दौर

→ गंदे पानी से शिकायत वापस लेने बाबद
उपरोक्त विषय में विज्ञापन निकाला है, कि ग्राम रामकुल्ला
में अग्रवाल फ्रेम्ट्री शराब का गंदे पानी की शिकायत
निराधार है हमारे खेतों कुओं एवं खेतों में पानी भी
रिसाव नहीं होता है। आसपास से ग्रामीणों द्वारा अग्रवाल
शराब फ्रेम्ट्री शिकायत जाना सुमराह करते की मोच से पत्राच
क रहे हैं। मेरे द्वारा जाच करते पर ऐसा कुछ नहीं
पाया गया है। मेरी शिकायत को निरस्त माना जाये।

सरपंच

सरपंच
ग्राम पंचायत, लौंदी बी


सरपंच
ग्राम पंचायत लौंदी
सीपिव



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प्रति,

दिनांक :- 02.12.2022

श्रीमान् क्षेत्रीय अधिकारी महोदय,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
स्कीम नं. -78, विजय नगर,
इन्दौर-452010

विषय:-हमारे उद्योग द्वारा किये जा रहे दूषित जल उपचार तथा वायु प्रदूषण नियंत्रण की जानकारी बाबत।

संदर्भ:-आपका पत्र क्रमांक 2840 दिनांक 28/10/2022.

महोदय,

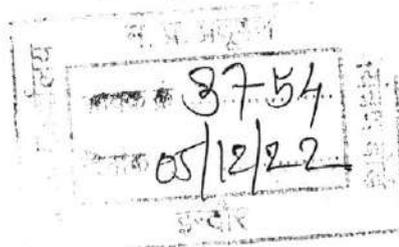
उपरोक्त विषयान्तर्गत लेख है कि हमारे उद्योग द्वारा किसी भी प्रकार का प्रदूषण नहीं किया जाता है, हमारा प्लांट जेड एल डी प्लांट है। दूषित जल उपचार हेतु हमारे उद्योग में एम.ई.ई. प्लांट स्थापित है, तथा वायु प्रदूषण नियंत्रण हेतु ईएसपी संयंत्र लगा हुआ है, उपरोक्त संयंत्र अपनी पूर्णतः क्षमता से संचालित होते हैं। संलग्नक 1

शिकायतकर्ताओं द्वारा पूर्व में भी द्वेषपूर्ण भावना से एवं कंपनी प्रबंधन को ब्लैकमेल करने के लिए षडयंत्रपूर्ण तरीके से शिकायतें करते रहें हैं, परन्तु कंपनी प्रबंधन ने सभी शिकायतों का निराकरण कर उचित जबाव दिये हैं।

आपके पत्र क्रं. 2840 के संदर्भ में बिन्दुवार जानकारी निम्नानुसार है:-

1. यह कि, हमारे उद्योग में जल प्रदूषण नियंत्रण हेतु ई.टी.पी.,एम.ई.ई. तथा वायु प्रदूषण नियंत्रण हेतु ई.एस.पी. स्थापित किया गया है, उपरोक्त यंत्र अपनी पूर्ण क्षमता अनुसार चलित है।
2. यह कि, हमारे द्वारा किसी भी प्रकार का प्रदूषण नहीं किया जाता ना ही आस-पास के जल स्रोतों में निस्सारण किया जाता है। स्ट्रॉम वाटर ड्रेस पूर्व में भी नहीं थी ना वर्तमान में है, जिससे नदी में प्रदूषण होना संभावित नहीं है।

निरंतर.....2





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3. यह कि, नाइट वीजन पी.टी.जेड कैमरा स्थापन का कार्य प्रगतिरत है जिसे पूर्ण होने में 30-45 दिवस लगेंगे। अतः महोदय से निवेदन है कि इसके लिए 45 दिवस का समय दिया जावे, जिससे कार्य पूर्ण हो सके एवं कनेक्टिविटी बोर्ड को दी जा सके।
4. यह कि, रामकुल्ला में जल संसाधन विभाग द्वारा तालाबों का निर्माण कराया गया था, अतः मेसर्स अग्रवाल डिस्टिलरीज प्रायवेट लिमिटेड का निर्मित तालाबों से कोई संबंध नहीं है। अतः चाही गयी उक्त जानकारी विलोपित किये जाने निवेदन है।
5. यह कि, हमारे द्वारा डी.डब्ल्यू.जी.एस का उत्पादन विगत नवम्बर माह में 114.10 टन जिसमें विद्युत खपत 11450 यूनिट हुई हैं एवं डी.डी.जी.एस. के उत्पादन विगत नवम्बर माह में 305 टन जिसमें 35240 यूनिट की विद्युत खपत हुयी है। जिसमें विद्युत खपत नवम्बर माह में कुल 46690 यूनिट हुई है, इसकी जानकारी संलग्नक 2 के अनुसार है।
6. दूषित जल उपचार संयंत्र नियमित रूप से अपनी पूर्ण क्षमता से संचालित होते है तथा हमारे द्वारा पृथक पृथक विद्युत मीटर लगाने की प्रक्रिया प्रगति पर है इसके लिये 1 माह का समय दिए जाने का निवेदन है।
7. यह कि, डी-1 इकाई में पुराने ई.टी.पी. के पास टैंकों में भरे वाश वाटर को एम.ई.ई. के माध्यम से डिस्पोस किया जा चुका है, अतः उक्त टैंक में किसी भी प्रकार का दूषित जल शेष नहीं हैं।
8. यह कि, एम.ई.ई. एवं एवोपरेटर के संचालन संबंधी ऑफिस में संधारित रिकॉर्ड के अनुसार विगत माह नवंबर में डिस्टिलेशन इवॉपरेटर में कुल विद्युत की खपत 60979 यूनिट हुई है। इससे संबंधित जानकारी संलग्नक-3 के अनुसार है।

निरंतर.....3





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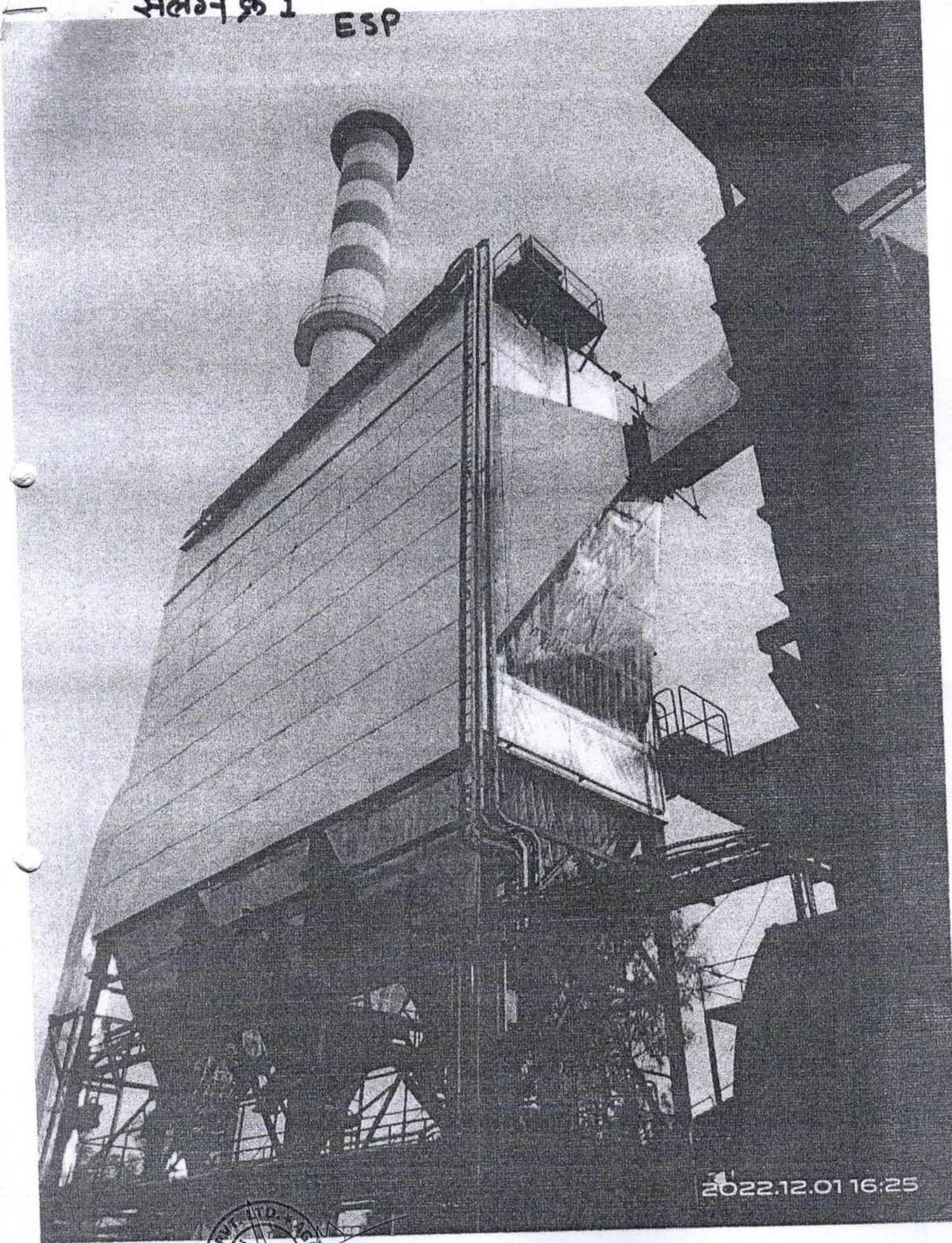
उल्लेखनीय है कि अग्रवाल डिस्टिलरीस प्राइवेट लिमिटेड, ग्राम सबलपुरा, में प्लांट स्थापित होने से ग्रामीणों को रोजगार प्राप्त हुआ है। प्लांट के नजदीक के ग्रामीणों को रोजगार दिया एवं कई ग्रामीण हमारे उद्योग से लाभ ले रहे हैं। फिर ये संभव है कि वह उद्योग को बंद करने की इच्छा जाहिर करेंगे। परन्तु ग्रामीणों को गुमराह कर कुछ असमाजिक तत्व केवल अपनी राजनैतिक गतिविधियों को पूर्ण करने के लिए द्वेषपूर्ण भावना से इस प्रकार का पत्राचार किया जाता है। पूर्व में भी हमारे द्वारा विभिन्न पत्रों के माध्यम से विभाग को सूचित किया गया है। हम सभी निराधार शिकायतों का खंडन करते हैं।

धन्यवाद

अधिकृत मूतिनिधि
अग्रवाल डिस्टिलरीस प्राइवेट लिमिटेड
बड़वाह, जिला खरगोन

संलग्न क्र 1 ESP

अनुसंधान एवं विकास विभाग, दिल्ली

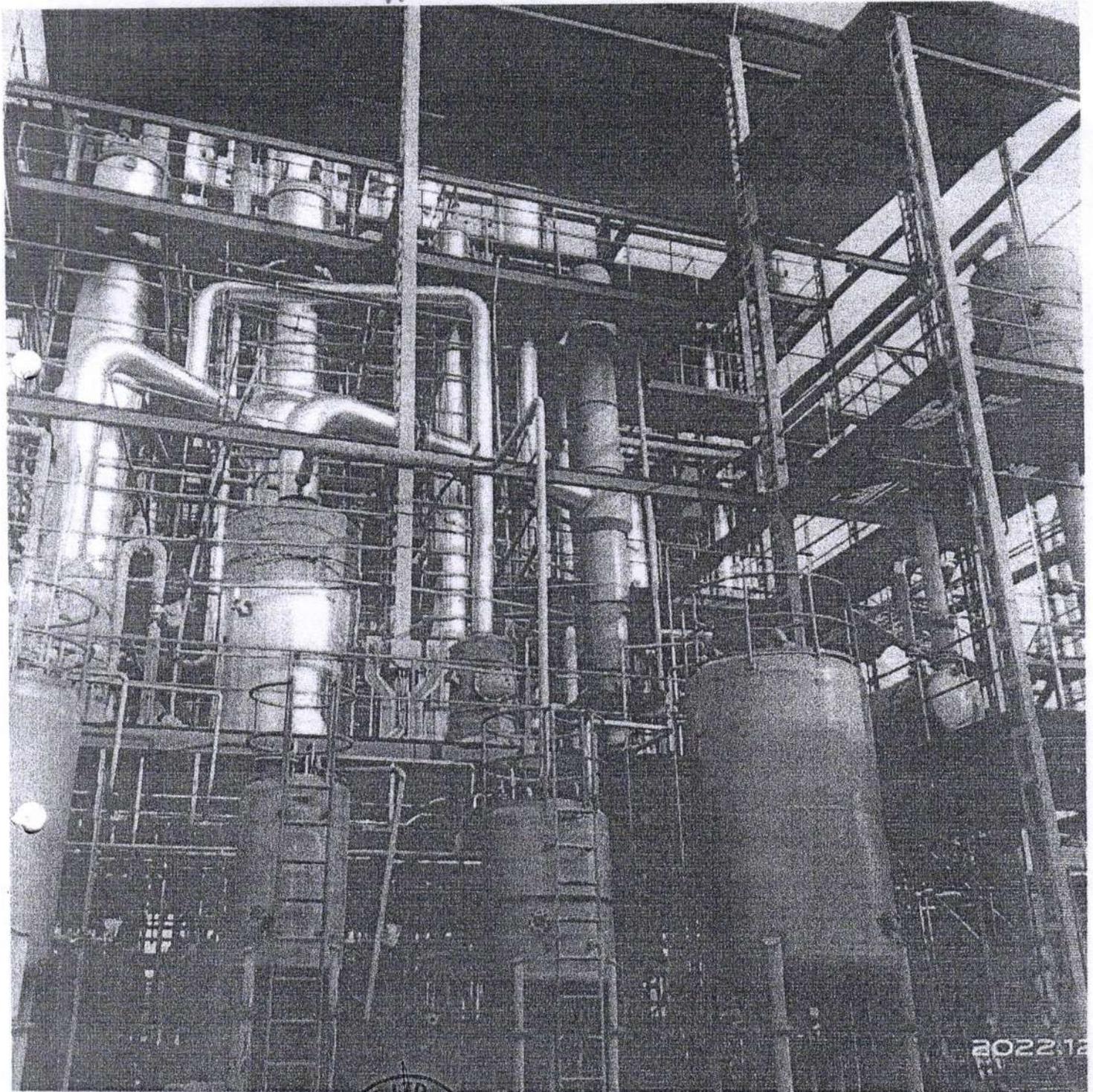


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सलवक. 1.

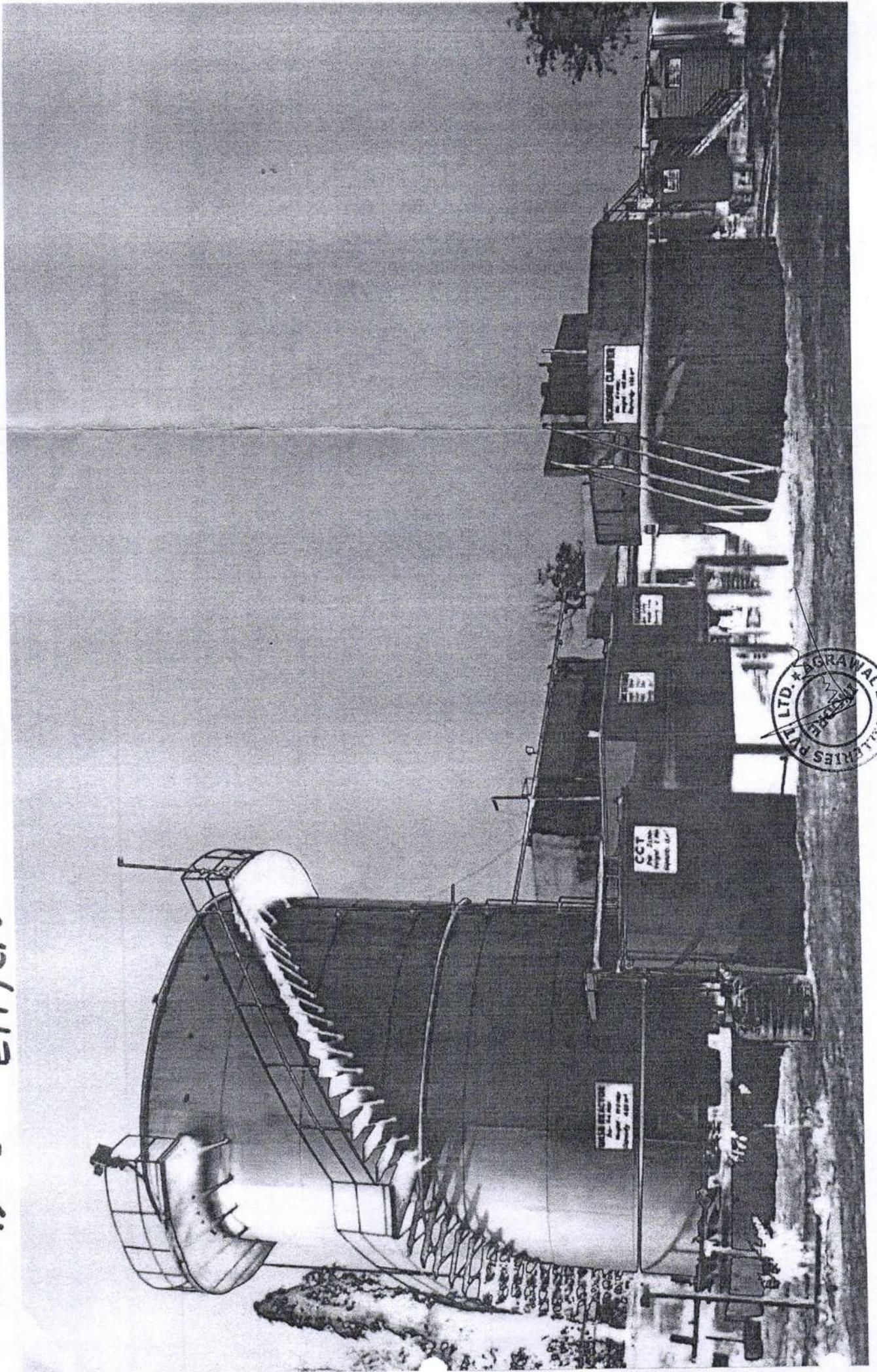
(MEE)



2022.12



संलग्न क्र-1 ETP/CPU



संलग्नक २

संलग्नक २

Agrawal Distilleries Pvt. Ltd.		DDGS Record For The Month of November													
Section	01-Nov-22	02-Nov-22	03-Nov-22	04-Nov-22	05-Nov-22	06-Nov-22	07-Nov-22	08-Nov-22	09-Nov-22	10-Nov-22	11-Nov-22	12-Nov-22	13-Nov-22	14-Nov-22	15-Nov-22
Dryer + Evaporato	15	47	15	443	550	433	446	440	411	398	1647	2336	2441	2065	1905
	2060	2387	2322	2372	2370	2409	2318	2364	2057	2096	2346	1517	1970	2263	2247
	Electricity Consumption 46690 Unit														





AGRAWAL DISTILLERIES PVT. LTD.

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Tel.: + 91-731-4001590, 4026099 | Email: agrawaldistillery@rediffmail.com

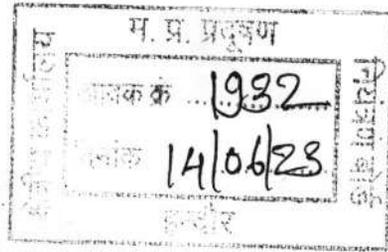
GST No.: 23AABCA3341A1ZN | PAN No.: AABCA3341A | TIN No.: 23302102615

क्रमांक / ADPL / 2023-24 / 00505

दिनांक 06.06.2023

प्रति,

क्षेत्रीय अधिकारी महोदय
म.प्र. प्रदुषण नियंत्रण बोर्ड
स्कीम न.78 विजय नगर इन्दौर म.प्र.



विषय :- सम्मति शर्तों का उल्लघन न होने बाबत।

संदर्भ :- कार्यालय मध्य प्रदेश प्रदुषण नियंत्रण बोर्ड का पत्र क्र.1946 तक.शा./23 दिनांक 31.05.2023

महोदय,

उपरोक्त विषयांतर्गत है। आपके द्वारा संदर्भित पत्र क्र.1946 तक.शा./23 दिनांक 31.05.2023 को कार्यालय मध्यप्रदेश नियंत्रण बोर्ड विजय नगर इन्दौर में मैसर्स अग्रवाल डिस्टलरीज प्रा.लि. बडवाह का पक्ष निम्नानुसार बिन्दु पर आधारित है-

1 आपके द्वारा प्रस्तुत शिकायत ग्राम रामकुल्ला के समीप 4 एकड जमीन से जल संसाधन विभाग द्वारा गावो खेती योग्य भूमि का जल स्तर बढ़ाने के लिये तालाबो का निर्माण किया गया था। जिसमे अधिक बारिश होने के कारण आस-पास के क्षेत्रो का पानी तालाबो मे एकत्रित हो जाता है। परन्तु हमारे द्वारा किसी भी प्रकार का दुषित जल प्रवाहित नही किया जा रहा है। हमारे द्वारा डी -1 इकाई मोलासिस से रेक्टिफाईड स्पिरिट मदिरा का निर्माण किया जाता था परंतु 14 माह से मोलासिस इकाई बंद है परंतु अब डी - 1 इकाई ग्रेन बेस्ड नवीन प्लाण्ट पूर्णतः अत्याधुनिक उपकरणों से निर्मित है। जिससे किसी भी प्रकार का प्रदुषण नही होता है जिसमें जल प्रदुषण रोकने के लिये मल्टी इफेक्ट एवोपोरेटर लगा है जिससे डिस्टलरीज ड्राइड ग्रेन सेल्युबल में परिवर्तित कर पशु आहार का उत्पादन किया जा रहा है। बचे हुये द्रव्य को वाष्पीकरण से प्राप्त कर पुनः प्रक्रिया में ले जाकर उपयोग किया जाता है। न्यू ग्रेन इकाई से जल का प्रवाह सिस्टम पूर्णतः जीरो लिक्विड डिस्चार्ज पर आधारित है। इकाई से निकलने वाला अनुपयोगी जल शुद्ध कर पुनः प्रक्रिया में ले जाकर उपयोग किया जाने हेतु PCTP लगाया गया है। इकाई से किसी भी प्रकार का दूषित जल का निस्तारण नही होता है।





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GST No.: 23AABCA3341A1ZN | PAN No.: AABCA3341A | TIN No.: 23302102615 | CIN No.: U15520MP1997PTC011931

2 इकाई परिसर मे भंडारित मोलासिस स्लज को ट्रेक्टर के माध्यम से ग्राम लोदी बी व राम कुल्ला के समीप भूमि डालने की सुचना गलत है। परन्तु मोलासिस इकाई के सभी टैंको को नष्टीकरण कर दिया गया है। अतः उद्योग परिसर मे टैंको मे पूर्व एवं वर्तमान मे मोलासिस स्लज एकत्रित नही है। पुराने मोलासिस इकाई का स्थान रिक्त है। अतः सुन्दर लाल वर्मा ग्राम कदवालिया की शिकायत निराधार है। कम्पनी प्रबंधन द्वारा सम्मति शर्तो का उल्लघन न होने देने के लिये इकाई पर कार्यरत कर्मचारी जागरुक रहते है।

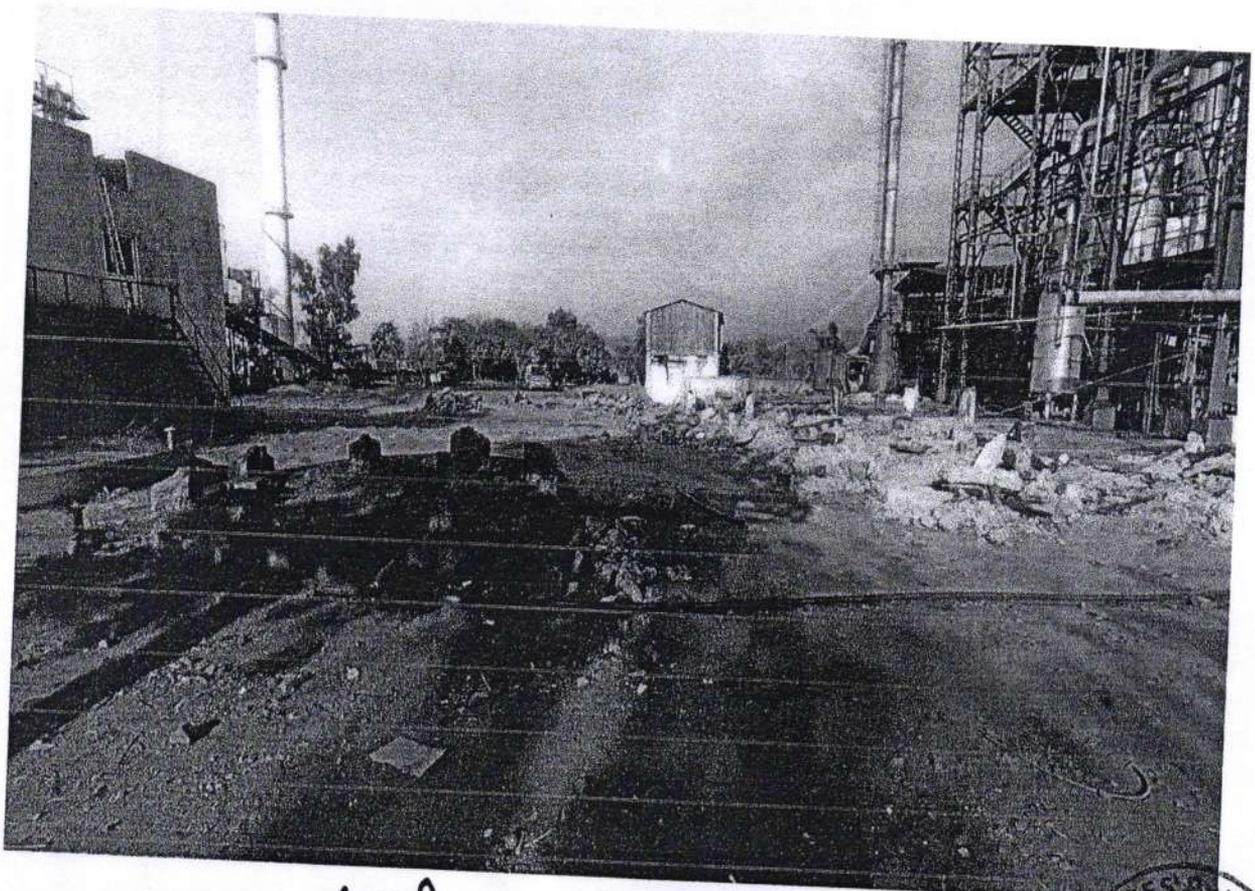
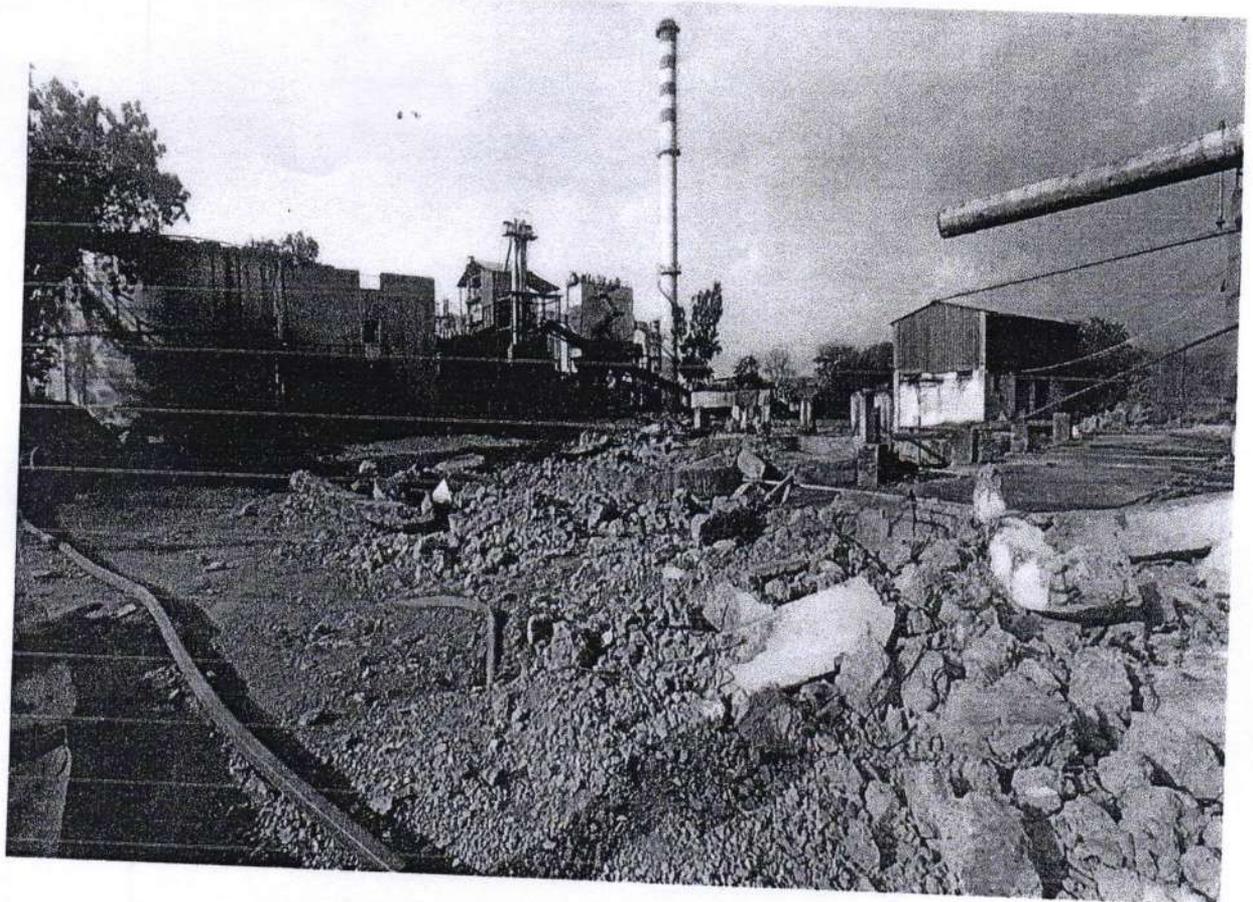
अतः सम्मति शर्तो के प्रतिपालन मे कंपनी बाध्य है।

धन्यवाद


अधिकृत प्रतिनिधि
अग्रवाल डिस्टिलरीज प्रा.लि.

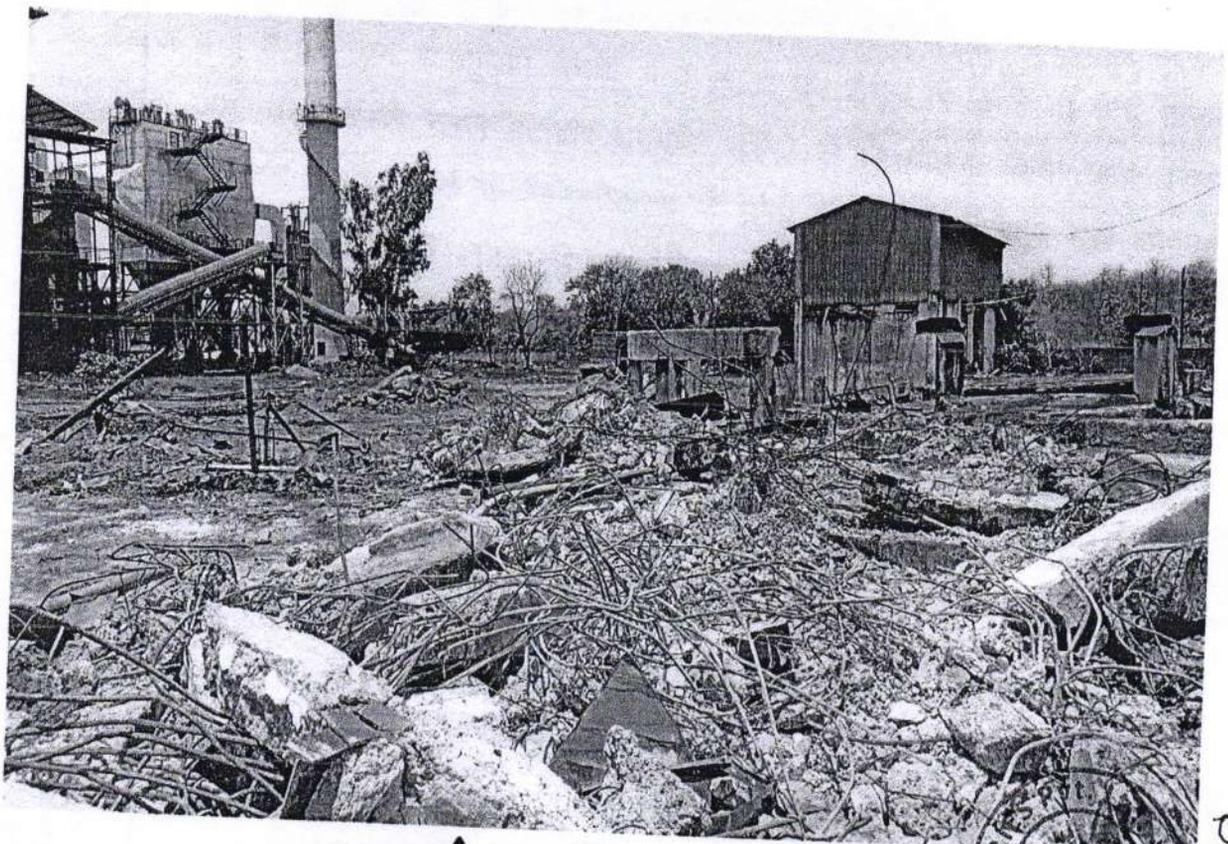
संलग्न

1 पुराने प्लांट के नष्टीकरण के उपरांत रिक्त स्थान की छायाप्रति।

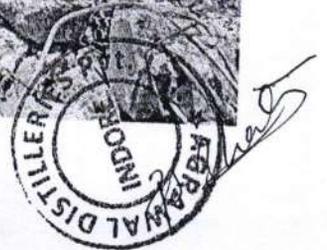


(नवीकरण उपशत)
(मोलसिस इकाई का खाली स्थान)





(नष्टीकरण उपरान्त)
ओलासिंह इकाई का श्वाली स्थान





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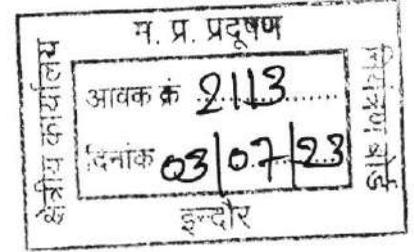
GST No.: 23AABCA3341A1ZN | PAN No.: AABCA3341A | TIN No.: 23302102615

क्रमांक / ADPL / 2023-24 / 00513

दिनांक 01.07.2023

प्रति,

क्षेत्रीय अधिकारी महोदय
म.प्र. प्रदूषण नियंत्रण बोर्ड
स्कीम न.78 विजय नगर इन्दौर म.प्र.



विषय :- सम्मति शर्तों का उल्लघन न होने बाबत।

संदर्भ :- कार्यालय मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड का पत्र क्र. 2271 तक शा./23 दिनांक 28.06.2023

महोदय,

उपरोक्त विषयांतर्गत है। आपके द्वारा संदर्भित पत्र क्र. 2271 तक शा./23 दिनांक 28.06.2023 को कार्यालय मध्यप्रदेश नियंत्रण बोर्ड विजय नगर इन्दौर मे मैसर्स अग्रवाल डिस्टलरीज प्रा.लि. बडवाह का पक्ष निम्नानुसार बिन्दु पर आधारित है-

1 आपके द्वारा प्रस्तुत शिकायत ग्राम रामकुल्ला के समीप 4 एकड जमीन से जल संसाधन विभाग द्वारा गावो खेती योग्य भूमि का जल स्तर बढ़ाने के लिये तालाबो का निर्माण किया गया था। जिसमे अधिक बारिश होने के कारण आस-पास के क्षेत्रो का पानी तालाबो मे एकत्रित हो जाता है। परन्तु हमारे द्वारा किसी भी प्रकार का दुषित जल प्रवाहित नही किया जा रहा है। हमारे द्वारा डी -1 इकाई मोलासिस से रेक्टिफाईड स्पिरिट मदिरा का निर्माण किया जाता था परंतु 14 माह से मोलासिस इकाई बंद है परंतु अब डी - 1 इकाई ग्रेन बेस्ड नवीन प्लाण्ट पूर्णतः अत्याधुनिक उपकरणों से निर्मित है। जिससे किसी भी प्रकार का प्रदुषण नही होता है जिसमें जल प्रदुषण रोकने के लिये मल्टी इफेक्ट एवोपोरेटर लगा है जिससे डिस्टलरीज ड्राइड ग्रेन सेल्युबल में परिवर्तित कर पशु आहार का उत्पादन किया जा रहा है। बचे हुये द्रव्य को वाष्पीकरण से प्राप्त कर पुनः प्रक्रिया में ले जाकर उपयोग किया जाता है। न्यू ग्रेन इकाई से जल का प्रवाह सिस्टम पूर्णतः जीरो लिक्विड डिस्चार्ज पर आधारित है। इकाई से निकलने वाला अनुपयोगी जल शुद्ध कर पुनः प्रक्रिया में ले जाकर उपयोग किया जाने हेतु PCTP लगाया गया है। इकाई से किसी भी प्रकार का दूषित जल का निस्तारण नही होता है।





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GST No.: 23AABCA3341A1ZN | PAN No.: AABCA3341A | TIN No.: 23302102615

2 इकाई परिसर मे भंडारित मोलासिस स्लज को ट्रेक्टर के माध्यम से ग्राम लोदी बी व राम कुल्ला के समीप भूमि डालने की सुचना गलत है। परन्तु मोलासिस इकाई के सभी टैंको को नष्टीकरण कर दिया गया है। अतः उद्योग परिसर मे टैंको मे पूर्व एवं वर्तमान मे मोलासिस स्लज एकत्रित नही है। पुराने मोलासिस इकाई का स्थान रिक्त है। अतः सुन्दर लाल वर्मा ग्राम कदवालिया की शिकायत निराधार है। कम्पनी प्रबंधन द्वारा सम्मति शर्तो का उल्लघन न होने देने के लिये इकाई पर कार्यरत कर्मचारी जागरूक रहते है।

अतः सम्मति शर्तो के प्रतिपालन मे कंपनी बाध्य है।

धन्यवाद

संलग्न:-

1. पुराने प्लांट के नष्टीकरण के उपरांत रिक्त स्थान की छायाप्रति।
2. पूर्व पत्र के परिपेक्ष्य में प्रस्तुत किये गये उत्तर की छायाप्रति।

अधिकृत प्रतिनिधि
अग्रवाल डिस्टिलरी प्रा.लि.



क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

क० 4637 /क्षे.का.इ./2023
प्रति,

इन्दौर, दिनांक 20/12/20

प्रबंध संचालक,
मेसर्स अग्रवाल डिस्टलरीज प्रा.लि.,
काटकूट रोड़, जगतपुरा, बड़वाहा
जिला-खरगोन (म.प्र.)

विषय :- दूषित जल का निस्सारण पड़ाली नदी में होने के कारण हुई पर्यावरण क्षति के परिपेक्ष्य में पर्यावरण क्षतिपूर्ति जमा कराने बावत् निर्देश।

संदर्भ :- 1. इस कार्यालय का पत्र क्रमांक 4594 दिनांक 15.12.2023
2. आपका पत्र क्रमांक एडीपीएल/2023-24/00608 दिनांक 19.12.2023

उपरोक्त विषयांतर्गत इस कार्यालय के संदर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके माध्यम से आपके उद्योग में दिनांक 27.08.2022 से दिनांक 23.09.2022 तक किये गये उल्लंघन के कारण रुपये 8,10,000/- की पर्यावरणीय क्षतिपूर्ति जमा करने हेतु सूचित किया गया है। आपके संदर्भित पत्र द्वारा इस कार्यालय द्वारा जारी सूचना पत्र के परिपेक्ष्य में आपका उत्तर प्रस्तुत किया गया है, जिसमें आपके द्वारा अवगत कराया गया है कि दिनांक 27.08.2022 की मध्य रात्रि में ब्लोडीप वॉश का वॉल लीकेज की सूचना कंपनी प्रबंधन एवं वरिष्ठ अधिकारियों को दी गई थी, जिसे तुरंत वरिष्ठ अधिकारियों ने एवं प्लांट पर स्थित कर्मचारियों ने प्रवाह जल को रोकने के प्रयास किये और उपरांत कर्मचारियों ने वॉल से जल को पूर्णतः बंद कर दिया गया था और प्रवाहित जल को पंपों से फर्मेंटरों में वापस एकत्रित कर दिया गया था, परन्तु अगले दिन अधिक बारीश होने से कुछ मामूली मात्रा बारीश पानी के साथ प्रवाहित हो गई थी, इससे स्पष्ट है कि दिनांक 27.08.2022 को फर्मेंटर से मोलासिस को लीकेज/निस्सारण हुआ था, जो पड़ाली नदी के पानी में मिला तथा प्रदूषण की स्थिति निर्मित हुई तथा मछलियां मरने की स्थिति निर्मित हुई। दिनांक 27.08.2022 को कार्यालय वन परिक्षेत्र अधिकारी, सामान्य वन परिक्षेत्र बड़वाहा के संबंधत सहायक परिक्षेत्र तथा परिसर रक्षक चोरल एवं जगतपुरा द्वारा जंगल गस्त के दौरान पड़ाली नदी में दूषित जल निस्सारित पाया गया तथा पड़ाली नदी में मछलियां मृत पाई गई थी, जिसकी जानकारी वनमण्डलाधिकारी सामान्य वन मण्डल बड़वाहा को वन परिक्षेत्र अधिकारी सामान्य वन मण्डल बड़वाहा द्वारा उनके पत्र क्रमांक 1515 दिनांक 08.12.2023 द्वारा भेजी गई है, जिसकी प्रति दिनांक 08.12.2023 को उद्योग निरीक्षण के दौरान प्रस्तुत की गई है। यह भी अवगत कराया गया है कि वन अपराध प्रकरण क्रमांक 378/17 दिनांक 30.08.2022 भारतीय वन अधिनियम 1927 की धरा 26 (1) के तहत कायम किया गया था। इस प्रकार आपके उद्योग से दूषित जल के निस्सारण के कारण पड़ाली नदी में दूषित जल का निस्सारण किया गया।

उपरोक्त के अनुक्रम में इस कार्यालय को दिनांक 09.09.2022 को प्राप्त शिकायत के परिपेक्ष्य में दिनांक 15.09.2022 को किया गया था, जिसमें उद्योग परिसर से दूषित जल का निस्सारण पाया गया था, जिसके नमूने एकत्रित किये गये थे, नमूनों की जांच में निस्सारित हो रहे दूषित जल की गुणवत्ता निर्धारित मानकों से अधिक पाई गई थी एवं उद्योग द्वारा बोर्ड द्वारा जारी सम्मति की शून्य निस्सारण की शर्त का उल्लंघन किया गया। दिनांक 24.09.2022 को पुनः उद्योग एवं आस-पास के क्षेत्र का निरीक्षण किया गया, जिसमें स्थिति सामान्य पाई गई थी तथा दूषित जल का निस्सारण नदी में नहीं पाया गया था।

उपरोक्त विवरण के अनुसार आपके उद्योग से दिनांक 27.08.2022 से दिनांक 15.09.2022 तक उद्योग से निस्सारण की स्थिति की पुष्टि हुई है तथा दिनांक 24.09.2022 को किये गये निरीक्षण में स्थिति सामान्य पाई गई तथा निस्सारण नहीं पाया गया था। आपके संदर्भित पत्र द्वारा 10 दिवस की पर्यावरणीय क्षतिपूर्ति से राहत दिये जाने का अनुरोध किया गया है, परन्तु इस संबंध में कोई प्रमाण प्रस्तुत नहीं किये गये हैं कि दिनांक 15.09.2022 के पश्चात् किस दिनांक तक निस्सारण की स्थिति निर्मित रही। इस कार्यालय के अधिकारियों द्वारा दिनांक 24.09.2022 को स्थिति सामान्य पाई गई थी। दिनांक 27.08.2022 से दिनांक 23.09.2022 तक की अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित की गई है। अतः आपके पत्र द्वारा किये गये अनुरोध को अमान्य किया जाता है एवं निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की राशि रुपये 8,10,000/- बोर्ड के निम्नलिखित खाते में 07 दिवस के भीतर जमा करावें :-

Bank & Branch	Panjab National Bank, EPCO Branch Bhopal
Account Number	6310001200000043
Beneficiary Name	Member Secretary
IFSC Code	PUNB0631000

उपरोक्त निर्देश के उल्लंघन की स्थिति में आपके विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के प्रावधान के अनुसार कार्यवाही की जावेगी।

(एस.एन. द्विवेदी)

क्षेत्रीय अधिकारी, इन्दौर

इन्दौर, दिनांक 29/12/2022

क0 4638/क्षे.का.इं./2023
प्रतिलिपि :-

1. सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर कृपया सूचनार्थ।
2. कलेक्टर, जिला-खरगोन की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. डायरेक्टर पर्यावरण (तकनकी), म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर कृपया सूचनार्थ।



AGRAWAL DISTILLERIES PVT. LTD.

5th Floor, 509-510, Princess Business Sky Park, Opposite Orbit Mall, A.B. Road, Vijay Nagar, Indore - 452010 M.P.
Tel.: + 91-731-4001590, 4026099 | Email: agrawaldistillery@rediffmail.com

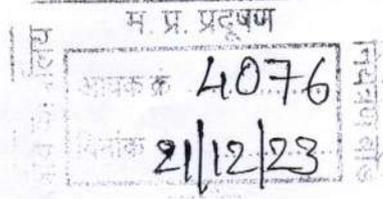
GST No.: 23AABCA3341A1ZN | PAN No.: AABCA3341A | TIN No.: 23302102615 | CIN No.: U15520MP1997PTC011931

ए.डी.पी.एल./2023-24/610

दिनांक 21.12.2023

प्रति,

श्रीमान क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड
विजय नगर इन्दौर (म.प्र.)



विषय :- दूषित जल निस्तारण पडाली नदी में होने के कारण हुई पर्यावरण क्षति के परिपेक्ष्य में पर्यावरण क्षतिपूर्ति को जमा कर सूचित करने बाबत।

संदर्भ :- आपके पत्र क्रमांक 4637/क्षे.का.इ./2023 दिनांक 20.12.2023 एवं पत्र क्रमांक 4594/क्षे.का.इ./2023 दिनांक 15.12.2023 के अनुसार।

महोदय,

उपरोक्त विषयतागत लेख है। कि मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड इन्दौर द्वारा अग्रवाल डिस्टिलरीज प्रा.लि. ग्राम सबलपुरा बडवाह जिला खरगौन (म.प्र.) पर दूषित जल निस्तारण पडाली नदी में होने के कारण हुई पर्यावरण क्षति के परिपेक्ष्य आरोपित पर्यावरण क्षतिपूर्ति दिनांक 27.08.2022 से 23.08.2022 तक की अवधि की कुल 27 दिवस की जमा करने के निर्देश दिये गये थे। जो निम्नानुसार है।

क्र.	समयावधि	कुल दिवस	पर्यावरण क्षतिपूर्ति (प्रति दिन)	कुल जमा योग्य राशि
1	27.08.2022 से 23.09.2022	27 दिवस	30000 रुपये	810000.00

आपके आदेशानुसार जमा राशि की जानकारी निम्नानुसार है।

Ref.ID/UTR	Account No.	A/c Holder Name.	Date	Deposit Amount
5141970083	6310001200000043	Member Secretary MPPCB (BHOPAL)	21.12.2023	810000.00

अतः उपरोक्त राशि को जमा कर दिया गया है। और जानकारी श्रीमान जी की और प्रेषित है।

धन्यवाद



अधिकृत प्रतिनिधि
अग्रवाल डिस्टिलरीज प्रा.लि.
ग्राम सबलपुरा बडवाह जिला खरगौन

सलंगन

1) पंजाब नेशनल बैंक की जमा राशि का विवरण की छायाप्रति ।

View Transaction Details

Transaction Details

Reference ID:	5141970083
Transaction Type:	Within PNB Payment
From Account:	2964002100014434
Frequency Type:	One Time
Transaction Date(dd-MM-yyyy)	21-12-2023
To Account:	Member Secretary
Beneficiary Account No:	6310001200000043
Beneficiary Bank Name:	PUNJAB NATIONAL BANK
Transaction Amount:	INR 8,10,000.00
Remark:	
Next Authorizer:	No More Approval Required
Transaction Status:	Success

Save As PDF file

OK



न्यायालय:-श्रीमती विकसिता मरकाम' न्यायिक मजिस्ट्रेट प्रथम श्रेणी बड़वाह
जिला मण्डलेश्वर (म०प्र०)

प्रकरण क्रमांक SUM/ 892 /2023

राज्य द्वारा आरक्षी केन्द्र बड़वाह
जिला खरगोन (म०प्र०)

-----अभियोजन

विरुद्ध

भारत पिता बोखार उम्र 48 साल
निवासी जगतपुरा थाना एवं तहसील बड़वाह जिला खरगोन (म०प्र०) (म०प्र०)

-----अभियुक्त

---:निर्णय:---

(आज दिनांक 11.12.2023 को घोषित)

1. आरोपी के विरुद्ध धारा 26(1)(झ) भारतीय वन अधिनियम के तहत पुलिस थाना बड़वाह की ओर से अभियोग पत्र प्रस्तुत किया है।
2. आरोपी के विरुद्ध निर्धारित प्रपत्र पर अपराध का अपराध विवरण धारा 26(1)(झ) भारतीय वन अधिनियम का तैयार कर आरोपी को पढ़कर सुनाये एवं समझाये जाने पर आरोपी ने अपराध करना स्वेच्छापूर्वक स्वीकार किया। अतः आरोपी को उक्त अपराध धारा में उरफकी स्वीकारोक्ती के आधार पर दोषी ठहराया जाता है।
3. चूंकी आरोपी का यह प्रथम अपराध होना और पूर्व दोष सिद्धी होना अभिलेख पर नहीं है।
4. अतः आरोपी का यह प्रथम अपराध है और आरोपी द्वारा अपराध करना भी स्वेच्छापूर्वक स्वीकार किया गया है। अभियुक्त को न्यायालय समय समाप्त होने तक के कारावास एवं धारा 26(1)(झ) भारतीय वन अधिनियम में रूपये 3000/-के अर्थदंड से दंडित किया जाता है। अभियुक्त द्वारा अर्थदंड जमा न किये जाने के व्यतिक्रम में उसे 10 दिवस का कारावास पृथक से भुगताना जाये।
5. प्रकरण में कोई भी वस्तु जप्त नहीं की गयी है।

निर्णय खुले न्यायालय में हस्ताक्षरित,
दिनांकित कर घोषित किया गया।

श्रीमती विकसिता मरकाम
न्यायिक मजिस्ट्रेट प्रथम श्रेणी
बड़वाह जिला मण्डलेश्वर (म०प्र०)

मेरे उद्बोधन पर टाईप किया।

श्रीमती विकसिता मरकाम
न्यायिक मजिस्ट्रेट प्रथम श्रेणी
बड़वाह जिला मण्डलेश्वर (म०प्र०)



Department of Finance , Government of Madhya Pradesh
Acknowledgement Receipt for Online Tax Payment
to M.P. State Government



TIN (Tax payment Identification Number) / Enrollment / Registration No.	-
Depositor/Dealer Name	BHARAT SINGH SO BOKHAR
Address	gram, gram, jagatpura, Khargone, Madhya Pradesh - 451115
District selected for Payment	Khargone
Unique Registration Number (URN)	MPTLAW111220230010949
Department and Office Name	, NA
Challan Payment Period	2023-2024

Purpose Details

CRN	Assessment/ Concerning Period	Head of Account	Challan Identification Number (CIN)	Challan No.	Amount(Rs.)
LAW007011122023010947	2023-12-11 to 2023-12-11	0070-01-102-0000 (Fines and Forfeitures - Miscellaneous Fees)	SBIN0006159007011122023054145	051/9999999 /0070/12 /23/013922	3000.00 ✓

Total Amount(in figures)	3,000.00
Total Amount(in words)	Three Thousand Rupees Only
Name and Code of the Bank	STATE BANK OF INDIA (2)
Bank Reference Number	IK0C0DWXM3
Scroll No	53986
Scroll Date	11/12/2023
Date of Transaction / Time of Transaction (HH24:mm:ss)	11/12/2023 15:40:16
Transaction Status	Success